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IN THE HIGH COURT OF JUDICATURE OF BOMBAY  
BENCH AT AURANGABAD  
(1) WRIT PETITION NO.3551 OF 2015

Basawraj s/o Vishwanath Sarne,  
(Representative of Vividh Karyakari  
Seva Sah. Society Ltd., Dalimb,  
Tq.Omerga, District Osmanabad),  
age: 33 years, Occ: Agril.,  
R/o Dalimb, Tq. Omerga,  
District Osmanabad.

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Cooperation & Textile Department,  
Maharashtra State, Mantralaya,  
Mumbai-400 032.

02 The District Cooperative Election  
Officer (Divisional Joint Registrar,  
Co-op. Societies, Osmanabad  
Division, Osmanabad.

Respondents

Mr.N.P.Patil Jamalpurkar, advocate for the petitioner.  
Mr.D.R.Kale, Government Pleader and Mrs.A.V.Gondhalekar,  
Mr.K.J.Ghute Patil, Mr.S.G.Karlekar, Mrs.M.A.Deshpande and  
Mrs.S.A.Dhumal, AGPs for Respondent-State in all matters.  
Mr.A.N.Irpatgire, advocate for Respondent No.2.  
Mr.S.K.Kadam, advocate for Respondent-State Cooperative Election  
Authority, in all matters.

WITH

(2) WRIT PETITION NO.3831 OF 2015

01 Lasina Vividh Karyakari Seva  
Sahakari Ltd., at Lasina,  
Tq. Sonpeth, District Parbhani  
through its Representative  
Shrikant s/o Uttamrao Gavali,  
age: 31 years, Occ: Agri.,  
R/o Lasina, Tq. Sonpeth,

District Parbhani.

02 Narwadi Vividh Karyakari Seva  
Sahakari Ltd., at Narwadi,  
Tq. Sonpeth, District Parbhani,  
through its Representative  
Udhav s/o Shankarrao Jogdand,  
age: 51 years, Occ: Agril.,  
R/o Narwadi, Tq. Sonpeth,  
District Parbhani.

03 Khadaka Vividh Karyakari Seva  
Sahakari Ltd., at Khadaka,  
Tq. Sonpeth, District Parbhani,  
through its Representative  
Aniket s/o Ashok Yadav,  
age: 24 years, Occ: Agril.,  
R/o Khadaka, Tq. Sonpeth,  
District Parbhani.

04 Wadgaon Vividh Karyakari Seva  
Sahakari Ltd., at Wadgaon,  
Tq. Sonpeth, District Parbhani,  
through its Representative,  
Nivruti s/o Rambhau Sathe,  
age: 52 years, Occ: Agril.,  
R/o Wadgaon, Tq. Sonpeth,  
District Parbhani.

05 Shelgaon Vividh Karyakari Seva  
Sahakari Ltd, at Shelgaon,  
Tq. Sonpeth, District Parbhani,  
through its Representative,  
Apparao s/o Vithalrao Mulgir,  
age: 49 years, Occ: Agril.,  
R/o Shelgaon, Tq. Sonpeth,  
District Parbhani.

Petitioners

Versus

01 The District Cooperative Election  
Officer @ Divisional Joint Registrar,  
Co-operative Societies, Aurangabad,  
District Aurangabad.

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02 District Deputy Registrar,  
Co-operative Societies,  
Parbhani, District Parbhani.

03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr.V.D.Salunke, advocate for petitioners.

WITH  
(3) WRIT PETITION NO.3995 OF 2015

Seva Sahakari Sanstha Ltd.,  
Kuppa, Tq. Wadwani, District Beed,  
through its Member/Representative  
Shri Mohan Sundarrao Sawant,  
age: 45 years, Occ: Agril.,  
R/o Kuppa, Tq. Wadwani, District Beed.

Petitioner

Versus

01 The District Cooperative Election  
Officer @ Divisional Joint Registrar,  
Co-operative Societies, Aurangabad,  
District Aurangabad.

02 District Deputy Registrar,  
Co-operative Societies,  
Beed, District Beed.

03 The State Co-operative Election  
Authority,  
Pune.

Respondents

Mr.R.J. Nirmal, advocate for the petitioner.

WITH  
(4) WRIT PETITION NO.3997 OF 2015

The Sewa Sahakari Sanstha

Maryadit Doithan, Tq. Ashti,  
District Beed, through  
Chagan s/o Popatrao Tarate,  
age            years, Occ: Agri.,  
R/o Doithan, Tq. Ashti,  
District Beed.

Petitioner

Versus

01 The State of Maharashtra,  
through Secretary,  
Co-operative Department,  
Mantralaya, Mumbai-32.

02 The State Cooperative Election  
Commissioner, Maharashtra State,  
Pune, Old Central Building, Pune.

03 The Secretary,  
State Cooperative Election Authority,  
Maharashtra State,  
Central Building, Pune.

04 The District Election Officer,  
Beed District Central Cooperative  
Bank Ltd., Beed and  
Divisional Joint Registrar,  
Co-operative Societies, Latur,

05 Beed District Central Cooperative  
Bank Ltd., Beed, Tq. And District  
Beed, through its Managing  
Director.

06 District Deputy Registrar,  
Co-operative Societies,  
Beed, Tq. and District Beed.

Respondents

Mr.B.T.Bodkhe, advocate for the petitioner.

WITH  
(5) WRIT PETITION NO.3998 OF 2015

The SeVa Sahakari Society Ltd.,  
Khakheli, Tq. Dharmabad, Dist.Nanded,  
through its Chairman,  
Sau. Shantabai w/o Nanarao Patil,  
aged: 60 years, Occ: Agril.,  
R/o Karkheli, Tq. Dharmabad,  
District Nanded.

Petitioner

Versus

01 The State of Maharashtra,  
through the Secretary, in the  
Department of Cooperation,  
Mantralaya, Mumbai-32.

02 The State Cooperative Election  
Commissioner, Maharashtra State,  
Pune, Old Central Building, Pune.

03 The Secretary,  
State Cooperative Election Authority,  
Maharashtra State,  
Central Building, Pune.

04 The District Election Officer,  
Nanded District Central Cooperative  
Bank Ltd., Nanded and  
Divisional Joint Registrar,  
Co-operative Societies, Latur,  
Tq. & District Latur.

05 The Nanded District Central Cooperative  
Bank Ltd., Nanded, Tq. & District  
Nanded, through its Managing  
Director.

06 The District Deputy Registrar,  
Co-operative Societies,  
Nanded, Tq. and District Nanded.

Respondents

Mr.V.M.Maney, advocate for the petitioner.

WITH

WITH  
(6) WRIT PETITION NO.4002 OF 2015

Vividh Karyakari Seva Sahakari  
Sanstha Ltd., Dahiwadi,  
Tal. Shirur (Kasar), District Beed,  
through Ajinath Nivrutti Bhabad,  
age: 40 years, Occ: Agril,  
R/o Dahiwandi, Tal.Shirur (Kasar),  
District Beed.

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Co-operation Department,  
Mantralaya, Mumbai.

02 The State Cooperative Election  
Commissioner, Maharashtra State,  
Pune, Old Central Building, Pune.

03 The Secretary,  
State Cooperative Election Authority,  
Maharashtra State,  
Central Building, Pune.

04 The District Election Officer,  
Beed District Central Cooperative  
Bank Ltd., Beed and  
Divisional Joint Registrar,  
Co-operative Societies, Latur.

05 Beed District Central Cooperative  
Bank Ltd., Beed, Tq. and District  
Beed, through its Managing  
Director.

06 District Deputy Registrar,  
Co-operative Societies,  
Beed, Tq. and District Beed.

Respondents

Mr.S.S.Thombre, advocate for the petitioner.

WITH  
(7) WRIT PETITION NO.4003 OF 2015

01 Vividh Karyakari Seva Sah.  
Society Ltd., Shivni (Bk.),  
Tq.Ausa, District Latur,  
through its Representative -  
Dnyaneshwar Vitthalrao Patil,  
age: 55 years, Occ: Agril.;

02 Vividh Karyakari Sahakari  
Society, Ltd., Mogarga, Tq.Ausa,  
District Latur, through its  
Representative - Suresh  
Hanmantrao Sonawane,  
age: 57 years, Occ: Agril.,

03 Vividh Karyakari Sah. Society,  
Ltd. Lodga, Tq. AUSA,  
District Latur, through its  
Representative - Shrimant  
Vitthalrao Rathode,  
age: 45 years, Occ: Agril.;

Petitioners

Versus

01 The State of Maharashtra,  
through its Secretary,  
Co-operation & Textile Deptt,  
Maharashtra State,  
Mantralaya, Mumbai-400 032.

02 The District Cooperative Election  
Officer (Divisional Joint Registrar,  
Co-operative Societies, Latur  
Division, Latur), Election for  
DCC Bank Ltd., Latur.

03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr.N.P.Patil-Jamalpurkar, advocate for petitioners.

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WITH  
(8) WRIT PETITION NO.4004 OF 2015

Pallavi Magas Vargiya Mahila  
Gruha Udyog Audhogik Sahakari  
Sanstha, Parbhani, through its  
Member / Representative  
Sau.Dwarkabai Baburao Kamble,  
age: 45 years, Occ: Social Worker,  
R/o Lahuji Nagar, Parbhani,  
Tq. & District Parbhani.

Petitioner

Versus

01 District Co-operative Election Officer  
@ Divisional Joint Registrar,  
Co-operative Societies, Aurangabad.

02 District Deputy Registrar,  
Co-operative Societies,  
Parbhani, District Parbhani.

03 State Co-operative Election Authority,  
Mumbai.

Respondents

Mr.Arvind Deshmukh, advocate for the petitioner.

WITH  
(9) WRIT PETITION NO.4005 OF 2015

Gorakh s/o Narayan Tandale,  
age: major, Occ: Agril.,  
R/o At Post Koregaon,  
Tq.Kaij, District Beed.  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd.,  
Koregaon, Tq.Kaij, Dist.Beed.

Petitioner

Versus

01 The State of Maharashtra,  
through the Secretary,  
Co-operation and Textile

Department, Mantralaya,  
Mumbai.

02 The Secretary,  
State Co-operative Election  
Authority, Maharashtra State,  
Pune.

03 The District Co-operative  
Election Officer, Beed,  
District Central Co-operative  
Bank, Ltd, Beed and Divisional  
Joint Registrar, Co-operative  
Societies, Latur Division, Latur.

04 The Chief Executive Officer,  
Beed District Central Co-operative  
Bank Ltd., Beed.

Respondents

Mr.V.V. Deshmukh, advocate for the petitioner.

WITH  
(10) WRIT PETITION NO.4006 OF 2015

01 Vasantao s/o Balwantrao Chavan,  
age: 59 years, Occ: Agricultural,  
R/o Naygaon (Bajar), Tq.Naygaon  
(Khai), District Nanded.

02 Madhavrao s/o Govindrao Shinde,  
age: 55 years, Occ: Agril.,  
R/o Antargaon, Post: Barwada,  
Tq. Naygaon (Khai),  
District Nanded.

03 Anantrao s/o Shankarrao Kahalekar,  
age: 40 years, Occ: Agril.,  
R/o Kahala (Bk.), Tq. Naygaon (Khai),  
District Nanded.

04 Sunil s/o Tukaram Mangnale,  
age: 31 years, Occ: Agril.,  
R/o Tembhorni, Tq. Naygaon,

District Nanded.

05 Nagorao s/o Babarao Shinde,  
age: 39 years, Occ: Agril.,  
R/o Kolambi, Tq. Naygaon (Khai),  
District Nanded.

06 Moh. Fakir Moh. Ismail,  
age: 56 years, Occ: Agril.,  
R/o Lalwandi, Tq. Naygaon (Khai),  
District Nanded.

07 Shivaji s/o Ramji Doiphode,  
age: 51 years, Occ: Agricultural,  
R/o Ijjatgaon, Post Barbada,  
Tq. Naygaon (Khai), Dist. Nanded.

08 Sambhaji s/o Madhavrao Jadhav,  
age: 45 years, Occ: Agril.,  
R/o Kushnur, Tq. Naygaon,  
District Nanded.

09 Prakash s/o Manikrao Bharkad,  
age: 33 years, Occ: Agril.,  
R/o Betakbiloli, Post Sujlegaon,  
Tq. Naygaon (Khai),  
District Nanded.

10 Balaji Antaji Pawar,  
age: 54 years, Occ: Agril.,  
R/o Golegaon, Post: Khandgaon,  
Tq. Naygaon (Kahi),  
District Nanded.

Petitioners

Versus

01 The State of Maharashtra,  
through the State Co-operative  
Election Authority,  
Maharashtra State, Pune.

02 The District Co-operative  
Returning Officer, Nanded,  
District Central Co-operative

Bank Ltd., Nanded,  
Tq. & District Nanded.

03 The Returning Officer,  
For the election of District  
Central Co-operative Bank Ltd.,  
Nanded, Tq. & Dist.Nanded.

04 The District Central Co-operative  
Bank Ltd., Nanded, Dist.Nanded,  
through its Managing Director.

Respondents

Mr.V.D.Salunke, advocate for petitioners.

WITH  
(11) WRIT PETITION NO.4027 OF 2015

Aniket s/o Udaykumar Patil,  
age: 27 years, Occ: Agriculture,  
R/o Bhaktapur, Taluka Degloor,  
District Nanded.

Petitioner

Versus

01 State of Maharashtra,  
through its Secretary,  
Co-operation Department,  
Mantralaya, Mumbai-32.

02 Divisional Joint Registrar,  
Co-operative Societies, Latur  
Division, Latur and Returning  
Officer for Election of Nanded  
District Central Cooperative  
Bank Ltd., Central Administrative  
Building, Second Floor, Latur.

03 State Co-operative Election  
Authority, Maharashtra State,  
Pune, through its Secretary.

Respondents

Mr.A.V.Patil, advocate for the petitioner.

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WITH  
(12) WRIT PETITION NO.4028 OF 2015

Mahadeo s/o Kondiba Jadhav  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Vijora,  
Tq. Vashi, District Osmanabad),  
age: 49 years, Occ: Agril.,  
R/o Vijora, Tq. Vashi,  
District Osmanabad.

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Cooperation, 85, Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai-400 032.

02 District Co-operative Election Officer  
@ Divisional Joint Registrar,  
Co-operative Societies, Osmanabad  
Division, Osmanabad.

03 The Maharashtra State  
Co-operative Election Authority,  
Pune, District Pune.

Respondents

Mr.H.T.Gaikwad, advocate for the petitioner.

WITH  
(13) WRIT PETITION NO.4029 OF 2015

Namdeo s/o Maroti Ghadage,  
(Representative of Vividh Karyakari  
Seva Sah. Society Ltd., Pimpalgaon  
(K), Tq. Vashi, District Osmanabad),  
age: 50 years, Occ: Agril.,  
R/o Rui, Tq. Vashi,  
District Osmanabad.

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Cooperation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032..

02 The District Co-operative Election Officer  
(Divisional Joint Registrar,  
Co-operative Societies, Osmanabad  
Division, Osmanabad).

03 The Maharashtra State Cooperative  
Election Authority, Pune,  
District Pune.

Respondents

Mr.H.T. Gaikwad, advocate for the petitioner.

WITH  
(14) WRIT PETITION NO.4030 OF 2015

Rahul s/o Maharudra Mote,  
(Representative of Banganga  
Sahakari Sakhar Karkhana Ltd.,  
Ida-Jawala, Tq. Bhoom,  
District Osmanabad),  
age: 38 years, Occ: Agril.,  
R/o Girwali, Tq. Bhoom,  
District Osmanabad.

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Cooperation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032..

02 The District Co-operative Election Officer  
(Divisional Joint Registrar,  
Co-operative Societies, Osmanabad  
Division, Osmanabad).

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03 The Maharashtra State Cooperative  
Election Authority, Pune,  
District Pune.

Respondents

Mr.H.T. Gaikwad, advocate for the petitioner.

WITH  
(15) WRIT PETITION NO.4031 OF 2015

Ranjeet s/o Manik Gaikwad,  
(Representative of Vividh Karyakari  
Seva Sah. Society Ltd., Saramkundi,  
Tq. Vashi, District Osmanabad),  
age: 32 years, Occ: Agril.,  
R/o Saramkundi, Tq. Vashi,  
District Osmanabad.

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Cooperation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032..

02 The District Co-operative Election Officer  
(Divisional Joint Registrar,  
Co-operative Societies, Osmanabad  
Division, Osmanabad).

03 The Maharashtra State Cooperative  
Election Authority, Pune,  
District Pune.

Respondents

Mr.H.T. Gaikwad, advocate for the petitioner.

WITH  
(16) WRIT PETITION NO.4072 OF 2015

Sugriv s/o Atmaram Kokate,  
(Representative of Vividh Karyakari  
Seva Sah. Society Ltd., Hatola,

Tq. Vashi, District Osmanabad),  
age: 45 years, Occ: Agril.,  
R/o Pangari, Tq. Vashi,  
District Osmanabad.

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Cooperation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032..

02 The District Co-operative Election Officer  
(Divisional Joint Registrar,  
Co-operative Societies, Osmanabad  
Division, Osmanabad).

03 The Maharashtra State Cooperative  
Election Authority, Pune,  
District Pune.

Respondents

Mr.H.T. Gaikwad, advocate for the petitioner.

WITH  
(17) WRIT PETITION NO.4073 OF 2015

Deorao s/o Vishnupant Kature,  
(Representative of Dnyandeo Bigar Sheti  
Sahakari Pat Sanstha Ltd.,  
Chinchpur (Dhage), Tq. Bhoom,  
District Osmanabad),  
age: 44 years, Occ: Agril.,  
R/o Chinchpur (Dhage), Tq. Bhoom,  
District Osmanabad.

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Cooperation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032..

02 The District Co-operative Election Officer  
(Divisional Joint Registrar,  
Co-operative Societies, Osmanabad  
Division, Osmanabad).

03 The Maharashtra State Cooperative  
Election Authority, Pune,  
District Pune.

Respondents

Mr.H.T. Gaikwad, advocate for the petitioner.

WITH  
(18) WRIT PETITION NO.4076 OF 2015

01 Kisan Bank Staff Co-operative  
Credit Society Limited, Latur,  
through its delegate  
Vyankat Govindraaj Shinde,  
age: 50 years, Occ: service,  
R/o Sahayog Co-operative  
Housing Society, Nilanga,  
Tq.Nilanga, District Latur.

02 Ajim Shikshak Patsanstha Ltd.,  
Ausa, Tq. Ausa, District Latur,  
through its delegate  
Prabhakar Ramchandra Panchal,  
age: 42 years, Occ: service,  
R/o Ajim College, Ausa,  
Tq.Ausa, District Latur.

03 Rena Sakhar Karmachari  
Sahakari Patsanstha Limited,  
through its delegate  
Ravishankar Balbhimrao Barmade,  
age: 40 years, Occ: service,  
R/o Old Ausa Road, Latur,  
District Latur.

04 Kadriya Karmachari Sahakari  
Patsanstha Limited Ausa,  
through its delegate

Shri M.O. Pathan,  
age: 45 years, Occ: service,  
R/o Kadriyanagar, Ausa,  
Tq.Ausa, District Latur.

05 Shri Sant Govind Smarak Shikshak  
Patsanstha, Wanjarwada,  
through its delegate  
Shrikant Janardhanrao Kulkarni,  
age: 40 years, Occ: service,  
Wanjarwada, District Latur.

06 Jailaxmi Shikshan va Shiksheketar  
Karmachari Sahakari Patsanstha  
Ltd., Panchincholi, through its  
delegate Shri Vikas Vikram Jadhav,  
age: 35 years, Occ: service,  
R/o Panchincholi, District Latur.

07 Shamlal Memorail Cash Credit  
Society Limited, Udgir,  
through its delegate  
Shri Vasant Sangram Gokhale,  
age: 42 years, Occ: service,  
R/o Banshelke Road, Udgir,  
Tq. Udgir, District Latur.

08 Latur Taluka Magasvargiya  
Veejkarmachari Patsanstha Ltd.,  
Latur, through its delegate  
Shri Dattatraya Kisan Gawali,  
age: 45 years, Occ: service,  
R/o Anandnagar, Tathagat Chowk,  
Latur, District Latur.

09 Sheshnath Maharaj Pagardar Patsanstha  
Ltd, Devni, through its delegate  
Shri Revan Siddaya Kashinath  
Malbhage, age: 45 years,  
Occ: service, R/o Devni, Tq.Devni,  
District Latur.

10 Samir Shikshan Sahakari Patsanstha,  
Limited, Latur, through its delegate

Ashir Khudaratulla,  
age: 28 years, Occ: service,  
R/o Gandhi Chowk,  
Behind Post Office, Latur,  
District Latur.

11 Maharashtra Rajya Madhyamik va  
Uccha Madhyamik Shikshak Mandal  
Karmachari Sahakari Patsanstha Ltd.,  
through its delegate Madhukar  
Rajaram Phutane, age: 46 years,  
Occ: service, R/o Driver Colony,  
Old Ausa Road, Latur, Dist.Latur.

12 Lalbahadur Shastri Vidyalaya  
Sevakanchi Sahakari Patsanstha Ltd.,  
Udgir, through its delegate  
Reddy Vyankat Ramreddi,  
age: 53 years, Occ: service,  
R/o Degloor Road, Naik Chowk,  
Udgir, Tq. Udgir, District Latur.

13 Latur Zilla Doorsanchar Karmachari  
Shakari Patsanstha Limited, Latur,  
through its delegate  
Chandrakant Shripati Mahajan,  
age: 50 years, Occ: service,  
R/o Old Ausa Road, Latur,  
District Latur.

14 Basveshwar Salary Owners  
Credit Cooperative Society Ltd.,  
through its delegate  
Ramakant Vajjnath Swami,  
age: 43 years, Occ: service,  
R/o Narayannagar, Latur,  
District Latur.

15 Sarvajanik Bandhkam Vibhag  
Karmachari Sahakari Patsanstha  
Ltd., through its delegate  
Digambar Shriniwas Kulkarni,  
age: 56 years, Occ: service,  
R/o Deshpande Nagar, Latur,

District Latur.

- 16 Latur Zilla Sahakar Khate  
(Audit Wing) Sahakari  
Patsanstha, Latur, through  
its delegate Shri Kewalram  
Virendra Sharnappa,  
age: 50 years, Occ: service,  
R/o Ausa Road, Latur,  
District Latur.
- 17 Dr.Mohammad Iqubal Urdu  
Shikshak Sahakari Patsanstha  
Limited, Latur, through its  
delegate Maheboob Amin Jamadar,  
age: 45 years, Occ: service,  
R/o Aman Colony, Latur,  
District Latur.
- 18 Saneguruji Madhyamik va Uccha  
Madhyamik Shikshak Sahakari  
Patsanstha Limited, Ausa,  
through its delegate  
Vyankat Pandurang Suryawanshi,  
age: 52 years, Occ: service,  
R/o Sarola, Tq. Ausa,  
District Latur.
- 19 Dwar Ubharni Yantriki Karmachari  
Sahakari Patsanstha Limited,  
Latur, through its delegate  
Shri Shivaji Vitthal Somwanshi,  
age: 45 years, Occ: service,  
R/o Driver Colony, Latur,  
District Latur.
- 20 Udeswar Shikshan va Shikeshatar  
Karmachari Sahakari Patsanstha  
Ltd., Sawargaon, Tq. Devni,  
District Latur, through its delegate  
Vijaykumar Shripatrao Biradar,  
age: 45 years, Occ: service,  
R/o Sawargaon, Tq. Devni,  
District Latur.

Petitioners

Versus

01 The State of Maharashtra,  
through the Secretary for  
Cooperation, Textile and  
Handloom Departmentt,  
Mantralaya, Mumbai.

02 The Divisional Joint Registrar,  
Co-operative Societies and the  
District Co-operative Election  
Officer, Latur District Central  
Co-operative Bank Limited,  
Latur, District Latur.

03 The Maharashtra State Cooperative  
Election Commission,  
Maharashtra State, Central Building  
Pune.

Respondents

Mr.V.D.Hon, Senior Counsel i/by Mr.A.V.Hon, advocate for  
petitioners.

WITH  
(19) WRIT PETITION NO.4078 OF 2015

01 Dinkar s/o Shankarrao Patil  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Nagpur,  
Tq.Lohara, District Osmanabad,  
age: 52 years, Occ: Agril.,  
R/o Nagpur, Tq. Lohara,  
District Osmanabad.

02 Smt.Indubai w/o Manik Suryawanshi,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Mogha  
(K), Tq.Lohara, District Osmanabad,  
age: 65 years, Occ: Agril.,  
R/o Mogha (K), Tq.Lohara,  
District Osmanabad.

03 Shri Madhukar s/o Devidas Chavan,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Batagali,  
Tq.Lohara, District Osmanabad,  
age: 58 years, Occ: Agril.,  
R/o Batagali, Tq.Lohara, District  
Osmanabad.

04 Balaji s/o Ram Gund,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Malegaon,  
Tq.Lohara, District Osmanabad,  
age: 55 years, Occ: Agril.,  
R/o Malegaon, Tq. Lohara,  
District Osmanabad.

Petitioners

Versus

01 The State of Maharashtra,  
through its Secretary,  
Cooperation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032..

02 The District Co-operative Election Officer  
(Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Division, Aurangabad.

03 The State Cooperative  
Election Authority,  
Maharashtra State, Pune,

Respondents

Mr.L.C.Patil, advocate for petitioners.

WITH  
(20) WRIT PETITION NO.3908 OF 2015

Gopalreddy s/o Balreddy Pullgour,  
age: 45 years, Occ: Agriculture,  
R/o Shahapur, Tq. Degloor,  
District Nanded.

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Cooperation Department,  
Mantralaya, Mumbai-32.

02 The State Cooperative  
Election Authority,  
2<sup>nd</sup> Floor, New Central Building,  
Ambedkar Wellesly Rd., Pune,  
Maharashtra-411 001.

02 The Divisional Joint Registrar,  
Co-operative Societies, Latur  
Division, Latur, and  
Returning Officer for election of  
Nanded District Central Co-operative  
Bank Ltd., Central Administrative  
Building, Second floor, Latur.

Respondents

Mr.Umakant B. Deshmukh, advocate for the petitioner.

WITH  
(21) WRIT PETITION NO.3910 OF 2015

Maroti s/o Siddhram Nagalgave,  
age: 65 years, Occ: Agriculture,  
R/o Achegaon, Tq. Degloor,  
District Nanded.

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Cooperation Department,  
Mantralaya, Mumbai-32.

02 The State Cooperative  
Election Authority,  
2<sup>nd</sup> Floor, New Central Building,  
Ambedkar Wellesly Rd., Pune,  
Maharashtra-411 001.

03 The Divisional Joint Registrar,  
Co-operative Societies, Latur  
Division, Latur, and  
Returning Officer for election of  
Nanded District Central Co-operative  
Bank Ltd., Central Administrative  
Building, Second floor, Latur.

Respondents

Mr.Umakant B. Deshmukh, advocate for the petitioner.

WITH  
(22) WRIT PETITION NO.3911 OF 2015

Ranjitsinh s/o Shivajirao Patil,  
age: major, Occ: Agriculture,  
R/o 1118, Ram Mandir, Patil  
Galli, Kaij, Tq. Kaij, Dist. Beed.  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Kaij,  
Tq.Kaij, District Beed.

Petitioner

Versus

01 The State of Maharashtra,  
through the Secretary,  
Cooperation & Textile Department,  
Mantralaya, Mumbai.

02 The Secretary,  
State Cooperative  
Election Authority,  
Maharashtra State, Pune

03 The District Co-operative Election  
Officer, Beed District Central  
Co-operative Bank Ltd., Beed and  
Divisional Joint Registrar,  
Co-operative Societies, Latur  
Division, Latur,

04 The Chief Executive Officer,  
Beed District Central Co-operative

Bank Ltd., Beed.

Respondents

Mr.V.V.. Deshmukh, advocate for the petitioner.

WITH  
(23) WRIT PETITION NO.3912 OF 2015

Madhavrao s/o Sambhaji Dhage,  
age: 35 years, Occ: Agriculture,  
R/o At Post Vajirgaon, Tq.Naigaon-  
Khergaon, District Nanded.  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Vajirgaon,  
Post Barbada, Tq.Naigaon-Khargaon,  
District Nanded.

Petitioner

Versus

- 01 The State of Maharashtra,  
through the Secretary,  
Cooperation & Textile Department,  
Mantralaya, Mumbai.
- 02 The Secretary,  
State Cooperative  
Election Authority,  
Maharashtra State, Pune
- 03 The District Co-operative Election  
Officer, Nanded District Central  
Co-operative Bank Ltd., Nanded and  
Divisional Joint Registrar,  
Co-operative Societies, Latur  
Division, Latur,
- 04 The Chief Executive Officer,  
Nanded District Central Co-operative  
Bank Ltd., Nanded.

Respondents

Mr.V.V.. Deshmukh, advocate for the petitioner.

WITH

(24) WRIT PETITION NO.3913 OF 2015

Uttam s/o Dattoba Kakade,  
age: major, Occ: Agriculture,  
R/o At Post Sabla, Tq.Kaij,  
District Beed.  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Sabla,  
Tq.Kaij, District Beed.

Petitioner

Versus

01 The State of Maharashtra,  
through the Secretary,  
Cooperation & Textile Department,  
Mantralaya, Mumbai.

02 The Secretary,  
State Cooperative  
Election Authority,  
Maharashtra State, Pune

03 The District Co-operative Election  
Officer, Beed District Central  
Co-operative Bank Ltd., Beed and  
Divisional Joint Registrar,  
Co-operative Societies, Latur  
Division, Latur,

04 The Chief Executive Officer,  
Beed District Central Co-operative  
Bank Ltd., Beed.

Respondents

Mr.V.V.. Deshmukh, advocate for the petitioner.

WITH  
(25) WRIT PETITION NO.3914 OF 2015

Shankarrao s/o Ramchandrarao Patil,  
age: 55 years, Occ: Agriculture,  
R/o Bembara, Tq. Degloor,  
District Nanded.

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Cooperation Department,  
Mantralaya, Mumbai-32.

02 The State Cooperative  
Election Authority,  
2<sup>nd</sup> Floor, New Central Building,  
Ambedkar Wellesly Rd., Pune,  
Maharashtra-411 001.

03 The Divisional Joint Registrar,  
Co-operative Societies, Latur  
Division, Latur, and  
Returning Officer for election of  
Nanded District Central Co-operative  
Bank Ltd., Central Administrative  
Building, Second floor, Latur.

Respondents

Mr.Umakant B. Deshmukh, advocate for the petitioner.

WITH  
(26) WRIT PETITION NO.3915 OF 2015

Vividh Karyakari Seva Sahakari  
Society Ltd., Dongargaon,  
Tq. Naigaon (Kh), Dist. Nanded,  
through its Nominee  
Govindrao s/o Marotrao Jadhav,  
age: 45 years, Occ: Agril.,  
R/o Dongargaon, Tq. Naigaon (Kh),  
District Nanded.

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai-32.

02 The Returning Officer/Election

Officer of Nanded District Central  
Co-operative Bank, and Divisional  
Joint Registrar, Cooperative Societies,  
Latur.

03 The District Deputy Registrar,  
Co-operative Societies, Nanded,  
District Nanded.

04 The Maharashtra State  
Cooperative Election Authority,  
Central Administrative Building,  
Shivajinagar, Pune.

05 Nanded District Central Cooperative  
Bank, Head Office near Shivaji Chowk,  
Nanded, Tq. & District Nanded,  
through its General Manager.

Respondents

Mr.S.B.Ghatol Patil, advocate for the petitioner.

WITH  
(27) WRIT PETITION NO.3916 OF 2015

Jaysing s/o Hullappa Salgare,  
age: 52 years, Occ: Agriculture,  
R/o Tumbarpalli, Tq. Degloor,  
District Nanded.

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Cooperation Department,  
Mantralaya, Mumbai-32.

02 The State Cooperative  
Election Authority,  
2<sup>nd</sup> Floor, New Central Building,  
Ambedkar Wellesly Rd., Pune,  
Maharashtra-411 001.

03 The Divisional Joint Registrar,

Co-operative Societies, Latur  
Division, Latur, and  
Returning Officer for election of  
Nanded District Central Co-operative  
Bank Ltd., Central Administrative  
Building, Second floor, Latur.

Respondents

Mr.Umakant B. Deshmukh, advocate for the petitioner.

WITH  
(28) WRIT PETITION NO.3917 OF 2015

01 Marotirao s/o Jaywantrao Wyavhare,  
age: 48 years, Occ: Agricultural,  
R/o Dongargaon, Tq. Mukhed,  
District Nanded.

02 Gandhiji s/o Baburao Pawar,  
age: 52 years, Occ: Agril.,  
R/o Amdura, Tq.Mudkhed,  
District Nanded.

03 Mahadev s/o Bapuji Gadhe,  
age: 50 years, Occ: Agril.,  
R/o Takli, Tq. Mudkhed,  
District Nanded.

04 Balaji s/o Kishan Kure,  
age: 52 years, Occ: Agril.,  
R/o Khujda, Tq. Mudkhed,  
District Nanded.

05 Chakradhar s/o Purwaji Jadhav,  
age: 47 years, Occ: Agril.,  
R/o Devapur, Tq. Mudkhed,  
District Nanded.

06 Mahadav s/o Toloba Khansule,  
age: 65 years, Occ: Agril.,  
R/o Wasari, Tq.Mudkhed,  
District Nanded.

07 Govindrao s/o Digambar Khansule,

age: 50 years, Occ: Agriculture,  
R/o M. Wadi, Niyamatulapur,  
Tq. Mudkhed, Dist. Nanded.

08 Gayabai s/o Gangaram Khansule,  
age: 65 years, Occ: Agril.,  
R/o Kambalj, Tq. Mudkhed,  
District Nanded.

09 Vidyanand s/o Laximikantrao Choudhary,  
age: 54 years, Occ: Agril.,  
R/o Mudkhed, Tq. Mudkhed,  
District Nanded.

Petitioners

Versus

01 The State of Maharashtra,  
through the State Co-operative  
Election Authority,  
Maharashtra State, Pune.

02 The District Co-operative  
Returning Officer, Nanded,  
District Central Co-operative  
Bank Ltd., Nanded,  
Tq. & District Nanded.

03 The Returning Officer,  
For the election of District  
Central Co-operative Bank Ltd.,  
Nanded, Tq. & Dist.Nanded.

04 The District Central Co-operative  
Bank Ltd., Nanded, Dist.Nanded,  
through its Managing Director.

Respondents

Mr.V.D.Salunke, advocate for petitioners.

WITH  
(29) WRIT PETITION NO.3918 OF 2015

Rajendra s/o Nivrutti Patil,  
age: 45 years, Occ: Agriculture,

R/o Martoli, Tq.Degloor,  
District Nanded.

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Cooperation Department,  
Mantralaya, Mumbai-32.

02 The State Cooperative  
Election Authority,  
2<sup>nd</sup> Floor, New Central Building,  
Ambedkar Wellesly Rd., Pune,  
Maharashtra-411 001.

03 The Divisional Joint Registrar,  
Co-operative Societies, Latur  
Division, Latur, and  
Returning Officer for election of  
Nanded District Central Co-operative  
Bank Ltd., Central Administrative  
Building, Second floor, Latur.

Respondents

Mr.Umakant B. Deshmukh, advocate for the petitioner.

WITH  
(30) WRIT PETITION NO.3919 OF 2015

Ravan s/o Dhondiba Ankamwar,  
age: 48 years, Occ: Agriculture,  
R/o Bagan Takali, Tq. Degloor,  
District Nanded.

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Cooperation Department,  
Mantralaya, Mumbai-32.

02 The State Cooperative  
Election Authority,

2<sup>nd</sup> Floor, New Central Building,  
Ambedkar Wellesly Rd., Pune,  
Maharashtra-411 001.

03 The Divisional Joint Registrar,  
Co-operative Societies, Latur  
Division, Latur, and  
Returning Officer for election of  
Nanded District Central Co-operative  
Bank Ltd., Central Administrative  
Building, Second floor, Latur.

Respondents

Mr.Umakant B. Deshmukh, advocate for the petitioner.

WITH  
(31) WRIT PETITION NO.3920 OF 2015

01 Sampat Nivrutti Kakade,  
age: 49 years, Occ: service,  
R/o Jawalga, Tq. Ausa,  
District Latur,  
through its delegate  
Vidhyaniketan Madhyamik  
Vidyalaya Karmachari Sahakari  
Path Sanstha Ltd., Jawalga (PO),  
Tq.Ausa, District Latur.

02 Rajendra Mahadu Mane,  
age: 40 years, Occ: service, R/o  
Ausa, Tq. Ausa, District Latur,  
through its delegate  
Mukteshwar Tantrik Kamgar Vij  
Karmachari Sahakari Pat Sanstha  
Ltd., Ausa, District Latur.

03 Sayyd Hamid Chand Saheb,  
age: 42 years, Occ: service,  
R/o Satdharwadi, Tq.Ausa,  
District Latur,  
through its delegate  
Sudharshan Karmayachari  
Sahakari Path Sanstha Ltd.,  
Satdharwadi, Tq.Ausa,

District Latur.

- 04 Dattatraya Bhagwan Giri,  
age: 48 years, Occ: service,  
R/o Civil Hospital Latur,  
Tq. & Dist. Latur,  
through its delegate  
Tritiya Shreni Tantrik Shaskiya  
Vaidhakiy Mahavidhyalaya Va  
Rugnalayain Karmachari  
Sahakari Path Sanstha  
Maryadit, Latur, Dist.Latur.
- 05 Bhimrao Mahadev Kamble,  
age: 54 years, Occ: service,  
R/o Mitra Nagar, Latur,  
Tq. & District Latur;  
through its delegate  
Latur Zilla Parishad Arogya  
Karmachari Sahakari Path  
Sanstha, Maryadit Latur,  
District Latur.
- 06 Dattatraya Bandopanttrao Shelke,  
age: 35 years, Occ: service,  
R/o Malegaon (Kh), Tq.Ahmedpur,  
District Latur, through its  
delegate Ahmedpur Taluka Gat  
Sachiv Path Sanstha, Maryadit,  
Ahmedpur, District Latur.
- 07 Shriniwas Baburao Jadhav (Patil),  
29 years, Occ: service,  
R/o Parimal Vidhyalaya, Latur,  
Tq. & District Latur, through its  
delegate Parimal Shikshan va  
Shikshaketar Karmachari Sahakari  
Path Sanstha Maryadit, Latur,  
District Latur.
- 08 Anant Digambar Gaikwad,  
age: 54 years, Occ: service,  
R/o Mitranagar, Latur, Tq. & District  
Latur, through its delegate

Krushhi Karmayachari Sahakari Path  
Sanstha Maryadit, Latur, Dist.Latur.

09 Bhaskar Baburao Gaikwad,  
age: 32 years, Occ: service,  
R/o Sugaon, Tq. Chakur, Dist.Latur,  
through its delegate Shri Sant Nana  
Mauli Karmayachari Sahakari Path  
Sanstha Maryadit, Sugaon,  
Tq.Chakur, District Latur.

10 Sidram Malikarjun Mitkari,  
age: 48 years, Occ: service,  
R/o Nilanga, Tq. Nilanga, Dist.Latur,  
through its delegate  
Khajagi Prathamik, Madhyamik Va  
Uccha Madhayamik Shikshak  
Sahakari Path Sanstha Maryadit,  
Kelgaon, Nilanga, District Latur.

11 Harichandra Venkati Sabde,  
age: 48 years, Occ: service,  
R/o Dnyaneshwar nagar, Latur,  
through Education Society Seva  
Sahakari Path Sanstha Maryadit,  
Latur, District Latur.

12 Yunus Abdul Raheman Bagwan,  
age: 5 1 years, Occ: service, R/o  
Renapur, Tq. Renapur, Dist.Latur,  
through its delegate  
Shramik Vidyut Kamgar  
Sahakari Path Sanstha Maryadit,  
Renapur, District Latur.

13 Devidas Nivruttirao Kandarphale,  
age: 45 years, Occ: service,  
R/o Ahmedpur, Tq.Ahmedpur,  
District Latur, through its delegate,  
Zilla Parishad Shikshan Sahakari  
Path Sanstha, Maryadit Ahmedpur,  
District Latur.

14 Baburao Madhavrao Jadhav,

age: 50 years, Occ: service,  
R/o Kunki, Tq. Jalkot, Dist.Latur,  
through its delegate  
Kau. Madhavrao Jadhav  
Karmachari Sahakari Path Sanstha  
Maryadit Kunki, Tq.Jalkot,  
District Latur.

15 Arjunsinh Jaysinh Thakur,  
age: 48 years, Occ: service,  
R/o Latur, Tq. & Dist.Latur,  
through its delegate  
Dattusinh Chavan Prashala  
Sevakachi Sahakari Path  
Sanstha Maryadit, Latur,  
District Latur.

16 Shivhar Manmath Swami,  
age: 42 years, Occ: service,  
R/o Chakur, Tq. Chakur, Dist.Latur,  
through its delegate  
Zilla Parishad Shikshak Sahakari  
Path Sanstha Maryadit, Latur,  
District Latur.

Petitioners

Versus

01 The State of Maharashtra,  
through the Secretary for  
Cooperation, Textile and  
Handloom Departmentt,  
Mantralaya, Mumbai.

02 The Divisional Joint Registrar,  
Co-operative Societies and the  
District Co-operative Election  
Officer, Latur District Central  
Co-operative Bank Limited,  
Latur, District Latur.

Respondents

Mr.V.D.Hon, Senior Counsel i/by Mr.A.V.Hon, advocate for  
petitioners.

WITH  
(32) WRIT PETITION NO.3921 OF 2015

- 01 Seva Sahakari Sanstha Ltd.,  
Barad, A/P Barad, Tq.Mudkhed,  
District Nanded, through its  
Nominee Shri Sunil Sudhakar Rao  
Deshmukh, age: 34 years,  
Occ: Agril., R/o Barad, Tq.Mudkhed,  
District Nanded.
- 02 Vividh Karyakari Seva Sahakari  
Society Ltd., Barad, Tq.Mudkhed,  
District Nanded, through its  
Nominee, Sanjay Shankarrao  
Deshmukh, age: 55 years, Occ:  
Agril., R/o Barad, Tq. Mudkhed,  
District Nanded.
- 03 Seva Sahakari Sanstha Ltd.,  
Saregaon, At Saregaon, Post: Mughat,  
Tq.Mudkhed, Dist. Nanded, through  
its Nominee Govindrao Deorao  
Khansole, age: 60 years, Occ: Agril.,  
R/o Saregaon, Tq. Mudkhed,  
District nanded.
- 04 Seva Sahakari Sanstha Ltd.,  
Nageli, Tq. Mudkhed, District Nanded,  
through its Nominee -  
Govindrao Wamanrao Shinde,  
age: 55 years, Occ: Agril.,  
R/o Nageli, Tq. Mudkhed,  
District Nanded.
- 05 Seva Sahakari Sanstha Ltd., Mugat,  
Tq.Mudkhed, District Nanded,  
through its Nominee  
Shobhatai Gopinathrao Mungal,  
age: 45 years, Occ: Agril. & Household,  
R/o Mugat, Tq. Mudkhed,  
District Nanded.
- 06 Seva Sahakari Sanstha Ltd., Malkotha,

A/p Malkotha, Tq. Mudkhed,  
District Nanded, through its  
Nominee Digambar Nagoba Shinde,  
age: 50 years, Occ: Agril.,  
R/o Malkotha, Tq. Mudkhed,  
District nanded.

07 Seva Sahakari Sanstha Ltd., Wai,  
Tq. Mudkhed, District nanded,  
through its Nominee  
Venkatrao Manikrao Tarodekar,  
age: 55 years, Occ: Agril.,  
R/o Wai, Tq. Mudkhed,  
District Nanded.

08 Seva Sahakari Sanstha Ltd.,  
Rui-Pimpalgaon, Tq. Mudkhed,  
District Nanded, through its  
Nominee Govindrao Deorao Khansole,  
age: 60 years, Occ: Agril.,  
R/o Saregaon, Tq. Mudkhed,  
District Nanded.

Petitioners

Versus

01 The State of Maharashtra,  
through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai-32.

02 The Returning Officer/Election  
Officer of Nanded District Central  
Co-operative Bank, and Divisional  
Joint Registrar, Cooperative Societies,  
Latur.

03 The District Deputy Registrar,  
Co-operative Societies, Nanded,  
District Nanded.

04 The Maharashtra State  
Cooperative Election Authority,  
Central Administrative Building,

Shivajinagar, Pune.

05 Nanded District Central Cooperative  
Bank, Head Office near Shivaji Chowk,  
Nanded, Tq. & District Nanded,  
through its General Manager.

Respondents

Mr.S.B.Ghatol Patil, advocate for the petitioner.

WITH  
(33) WRIT PETITION NO.3922 OF 2015

Savita w/o Bapurao Pawar,  
age: major, Occ: Agriculture,  
R/o At Post Savleshwar, Tq.Kajj,  
District Beed.  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Savleshwar,  
Tq.Kajj, District Beed.

Petitioner

Versus

01 The State of Maharashtra,  
through the Secretary,  
Cooperation & Textile Department,  
Mantralaya, Mumbai.

02 The Secretary,  
State Cooperative  
Election Authority,  
Maharashtra State, Pune

03 The District Co-operative Election  
Officer, Beed District Central  
Co-operative Bank Ltd., Beed and  
Divisional Joint Registrar,  
Co-operative Societies, Latur  
Division, Latur,

04 The Chief Executive Officer,  
Beed District Central Co-operative  
Bank Ltd., Beed.

Respondents

Mr.V.V.. Deshmukh, advocate for the petitioner.

WITH  
(34) WRIT PETITION NO.3923 OF 2015

Chudawa (A) Vividh Karyakari  
Seva Sahakari Society Ltd.,  
Chudawa, Tq. Purna, District Parbhani,  
through its Nominee,  
Shri Devidas Kalyanrao Desai,  
age: 35 years, Occ: Agril.,  
R/o Chudawa, Tq. Purna,  
District Parbhani.

Petitioners

Versus

- 01 The State of Maharashtra,  
through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai-32.
- 02 The Returning Officer/Election  
Officer of Nanded District Central  
Co-operative Bank, and Divisional  
Joint Registrar, Cooperative Societies,  
Latur.
- 03 The District Deputy Registrar,  
Co-operative Societies, Parbhani,  
District Parbhani.
- 04 The Maharashtra State  
Cooperative Election Authority,  
Central Administrative Building,  
Shivajinagar, Pune.

Respondents

Mr.S.B.Ghatol Patil, advocate for the petitioner.

WITH  
(35) WRIT PETITION NO.3924 OF 2015

Vithalrao s/o Rajendra s/o Nivrutti Patil,  
age: 52 years, Occ: Agriculture,  
R/o Valag, Tq.Degloor,  
District Nanded.

Petitioner

Versus

01 State of Maharashtra,  
through its Secretary,  
Cooperation Department,  
Mantralaya, Mumbai-32.

02 State Cooperative  
Election Authority,  
2<sup>nd</sup> Floor, New Central Building,  
Ambedkar Wellesly Rd., Pune,  
Maharashtra-411 001.

03 The Divisional Joint Registrar,  
Co-operative Societies, Latur  
Division, Latur, and  
Returning Officer for election of  
Nanded District Central Co-operative  
Bank Ltd., Central Administrative  
Building, Second floor, Latur.

Respondents

Mr.Umakant B. Deshmukh, advocate for the petitioner.

WITH  
(36) WRIT PETITION NO.3925 OF 2015

Seva Sahakari Sanstha Maryadit,  
Takalsingh, through Sandeep s/o  
Pandurang Kumkar, age: 28 years,  
Occ: Agrill, R/o Takalsingh, Tq.Ashti,  
District Beed.

Petitioners

Versus

01 The State of Maharashtra,  
through Secretary,  
Department of Cooperation,  
Mantralaya, Mumbai-32.

- 02 The State Cooperative Election  
Commissioner, Maharashtra  
State, Pune, Old Central Building,  
Pune.
- 03 The Secretary,  
State Cooperative Election Authority,  
Maharashtra State, Central Building,  
Pune.
- 04 The District Election Officer,  
Beed, District Central Cooperative  
Bank Ltd., Beed and Joint Divisional  
Joint Registrar, Cooperative Societies,  
Latur, Tq. & District Beed.
- 05 The Beed District Central Cooperative  
Bank Ltd., Beed, Tq. & District  
Beed, through its Managing Director.
- 06 The District Deputy Registrar,  
Cooperative Societies, Beed,  
Tq. & District Beed.

Respondents

Mr.N.L.Jadhav, advocate with Mr.M.S.Bhosale, advocate for the  
petitioner.

WITH  
(37) WRIT PETITION NO. 3868 OF 2015

- 01 Parbhani Jilha Gramoudyog Karmachari  
Sevkanchi Sahakari Patsashta Maryadit  
Parbhani Tq. & Dist. Parbhani  
through its Member/Representative :-  
Shri Atmaram Ghansham Khandare,  
Age : 55 years, Occ : Agril.,  
R/o Parbhani, Tq. & Dist. Parbhani.
- 02 Jeeanjyoti Vidyut Kamgar  
Aawodogik Sahakari Patsanstha Maryadit  
Parbhani, Tq. & Dist. Parbhani  
through its Member / Representative :-  
Sau. Usha Vasantrao Bhagwate,  
Age : 42 years, Occ : Agril.,

R/o Parbhani, Tq. & Dist.  
Parbhani.

- 03 Parbhani Jilha Bharat Sanchar  
Nigam Ltd., Karmachari  
Sahkari Patsanstha Ltd., Parbhani  
through its Member/ Representative :-  
Shri Mohan Bhagwantrao Shinde,  
Age : 55 years, Occ : Agril.,  
R/o Shaniwar Bazar, Parbhani  
Tq. & Dist. Parbhani.
- 04 Model Karmachari Sahakari  
Patpedhi S.M. Parbhani  
Dist. Parbhani.  
Through its member / Representative :-  
Shri Eknath Laxmanrao Jadhav,  
Age : 50 years, Occ : Agril.,  
R/o, Parbhani, Tq. & Dist.  
Parbhani.
- 05 Parbhani Jilha Dekhresh Sah.  
S. Karma S. Patpedhi Maryadit  
Parbhani, Tq. & Dist. Parbhani.  
Through its Member/ Representative :-  
Shri Eknath Laxmanrao Jadhav,  
Age : 50 years, Occ : Agril.,  
R/o Parbhani, Tq. & Dist.  
Parbhani.
- 06 Parbhani Jilha Samaj Kalyan  
Karma. Sah. Patsanstha Maryadit  
Parbhani, Tq. & Dist. Parbhani.  
Through its Member /Representative :-  
Shri Bapurao Manik Andhare,  
Age : 65 years, Occ : Agril.,  
R/o, Parbhani, Tq. Dist. Parbhani.
- 07 Parivartan Mahila Sway. Saha.  
Bachat Gat, Patsanstha,  
Parbhani, Tq. & Dist. Parbhani  
through its Member /Representative :-  
Sau. Faujiya Tahsin Khan,  
Age : 40 years, Occ : Agril.,

R/o, Parbhani, Tq. & Dist. Parbhani.

- 08 Mahalaxmi Mahila Nagri  
Patsanstha, Daithana,  
Tq. & Dist. Parbhani  
through its Member / Representative :-  
Prerna Warpudkar,  
Age : 40 years, Occ : Agril.,  
R/o, Parbhani, Tq. & Dist.  
Parbhani.
- 09 Umri V.K.S.S. Parbhani,  
Tq. & Dist. Parbhani  
through its Member / Representative :-  
Shri Panditrao Govindrao Mundhe,  
Age : 50 years, Occ : Agril.,  
R/o, Pimpaldari, Tq. Gangakhed,  
Dist. Parbhani.
- 10 Pimpaldari V.K.S.S. Society  
Ltd., Pimpaldari,  
Tq. Gangakhed, Dist. Parbhani  
through its Member / Representative :-  
Shri Panditrao Govindrao Mundhe,  
Age : 50 years, Occ : Agril.,  
R/o Pimpaldari, Tq. Gangakhed,  
Dist. Parbhani.
- 11 Isad Vividh Karyakari Seva Sahakari  
Sanstha Maryadit Isad,  
Tq. Gangakhed, Dist. Parbhani  
through its Member / Representative :-  
Shri Shahurao Sudam Satpute,  
Age : 39 years, Occ : Agril.,  
R/o, Isad, Tq. Gangakhed,  
Dist. Parbhani.
- 12 Muli Vividh Karyakari Seva Sahakari  
Society Ltd., Muli, Tq. Gangakhed,  
Dist. Parbhani  
through its Member / Representative :-  
Shri Madhav Sahebrao Bhosale,  
Age : 55 years, Occ: Agril.,  
R/o, Muli, Tq. Gangakhed, ,

Dist. Parbhani.

- 13 Indira Gandhi Rokel Vitarak  
Sahakari Sanstha, Gangakhed,  
Tq. Gangakhed, Dist. Parbhani  
trough its Member / Representative :-  
Shri. Madhav Sahebrao Bhosale,  
Age : 45 years, Occu : Agril.,  
R/o, Gangakhed, Tq.Gangakhed,  
Dist. Parbhani.
- 14 Mannath Krushi Vikas Sahkari  
Sanstha Maryadit Kodri,  
Tq. Gangakhed, Dist. Parbhani  
trough its Member / Representative :-  
Shankar Laxman Latpate,  
Age : 42 years, Occ : Agril.,  
R/o, Kodri, Tq. Gangakhed,  
Dist. Parbhani.
- 15 Shubham Mahila Udyog Sahakari  
Sanstha Maryadit, Kodri,  
Tq. Gangakhed, Dist. Parbhani  
trough its Member / Representative :-  
Sau. Satuabhama Uttamrao Latpate  
Age : 40 years, Occ: Agril.,  
R/o, Kodri, Tq. Gangakhed,  
Dist. Parbhani.
- 16 Dnyaneshwari Mahila Grah Udyog  
Sahakari Sanstha Maryadit,  
Kodri, Tq. Gangakhed, Dist. Parbhani  
trough its Member / Representative :-  
Sau. Dnyaneshwari Sureshrao Latpate,  
Age : 55 years, Occ : Agril.,  
R/o, Kodri, Tq. Gangakhed,  
Dist. Parbhani.
- 17 Sopan Kaka Maharaj Pani  
Vapar Sahakari Sanstha Maryadit,  
Kodri, Tq. Gangakhed,  
Dist. Parbhani  
trough its Member / Representative :-  
Shri Suresh Manikrao Latpate,

Age : 40 years, Occ : Agril.,  
R/o, Kodri, Tq. Gangakhed,  
Dist. Parbhani

- 18 Vishwakarma Sushikshit Berojgar  
Sahakari Sanstha Maryadit, Kodri,  
Tq. Gangakhed, Dist. Parbhani  
through its Member / Representative :-  
Shri Manik Kondiba Savant,  
Age : 50 years, Occ : Agril.,  
R/o, Kodri, Tq. Gangakhed,  
Dist. Parbhani.

Petitioners

Versus

- 01 District Co-operative Election Officer @  
Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Dist. Aurangabad.
- 02 District Deputy Registrar,  
Co-operative Societies,  
Parbhani, Dist. Parbhani
- 03 Sate Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr.M.S.Deshmukh, advocate for the petitioner

WITH  
(38) WRIT PETITION NO. 3873 OF 2015

Balasaheb S/o Sambhaji Thombare  
Age : years, Occ : Agril.,  
R/o. Undri, Tq. Kaij, Dist. Beed.  
[representative of Vividh Karyakari Seva  
Sahakari Ltd.,  
Undri, Tq. Kaij, Dist. Beed]

Petitioner

Versus

- 01 The State of Maharashtra,

Through its Secretary,  
Co-operation and Textile  
Department, Mantralaya,  
Mumbai-32.

- 02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune.
- 03 The District Co-operative Election Officer,  
Beed District Central Co-operative bank,  
Ltd., Beed and Divisional Joint Registrar,  
Co-operative Societies, Aurangabad,  
Division Latur.
- 04 The Chief Executive Officer,  
Beed District Central Co-operative Bank,  
Ltd., Beed.

Respondents

Mr.T.G.Gaikwad, advocate for the petitioner

WITH  
(39) WRIT PETITION NO. 3874 OF 2015

Chitaman Dnyanoba Choure  
Age : years, Occ: Agril.,  
R/o. Jivchi Wadi,  
Tq. Kaij, Dist Beed  
[representative of Vividh Karyakari Seva  
Sahakari Ltd.,  
Jivachi Wadi, Tq. Kaij, Dist. Beed]

Petitioner

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Co-operation and Textile  
Department, Mantralaya,  
Mumbai-32.
- 02 The Secretary,  
State Co-operative Election Authority,

Maharashtra State, Pune.

03 The District Co-operative Election Officer,  
Beed District Central Co-operative bank,  
Ltd., Beed and Divisional Joint Registrar,  
Co-operative Societies, Aurangabad,  
Division Latur.

04 The Chief Executive Officer,  
Beed District Central Co-operative Bank,  
Ltd., Beed.

Respondents

Mr.T.G.Gaikwad, advocate for the petitioner

WITH  
(40) WRIT PETITION NO. 3875 OF 2015

The Vividh Karyakari Seva Sahakari  
Society Ltd., Manaki,  
Tq. Deoni, Dist. Latur,  
Through its Chairman,  
Ramesh S/O Shankarrao Biradar,  
Aged 45 years, Occ : Agril.,  
R/o. Manaki, Tq. Doni,  
Dist. Latur

Petitioner

Versus

01 The State of Maharashtra,  
Through the Secretary,  
In the Department of Co-operation,  
Mantralaya, Mumbai-32.

02 The State Co-operative Election  
Commissioner, Maharashtra State,  
Pune, Old Central Building, Pune.

03 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Central Building,  
Pune.

04 The District Election Officer,

Latur District Central Co-operative  
Bank Ltd., Latur and  
Divisional Joint Registrar,  
Co-operative Societies, Latur.  
Tq. & Dist. Nanded.

Respondents

Mr. V.M.Maney, advocate for the petitioner

WITH  
(41) WRIT PETITION NO. 3876 OF 2015

Vijaykumar S/o Shivaji Tapse  
Age: years, Occ : Agril.,  
R/o. Chandan savargaon,  
Ta. Kaij, Dist. Beed.  
[representative of Vividh Karyakari Seva  
Sahakari Ltd.,  
Chandansavargaon, Tq. Kaij, Dist. Beed.]

Petitioner

Versus

- 01 The State of Maharashtra,  
through its Secretary,  
Co-operation and Textile  
Department, Mantralaaya,  
Mumbai-32.
- 02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune.
- 03 The District Co-operative Election Officer,  
Beed District Central Co-operative bank  
Ltd., Beed and Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Division, Latur
- 04 The Chief Executive Officer,  
Beed District Central Co-operative  
Bank Ltd., Beed.

Respondents

Mr.T.G.Gaikwad, advocate for the petitioner

WITH

(42) WRIT PETITION NO. 3877 OF 2015

Shivprasad S/o. Balasaheb Borade,  
Age: Major, Years, Occu : Agri.,  
R/o : At Post Gotegaon, Tq. Kaij,  
Dist. Beed.

(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Gotegaon,  
Tq. Kaij, Dist. Beed).

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Co-operation and Textile  
Department, Mantralaaya,  
Mumbai-32.

02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune.

03 The District Co-operative Election Officer,  
Beed District Central Co-operative bank  
Ltd., Beed AND Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Division, Latur

04 The Chief Executive Officer,  
Beed District Central Co-operative  
Bank Ltd., Beed.

Respondents

Mr.V.V.Deshmukh, advocate for the petitioner

WITH

(43) WRIT PETITION NO. 3878 OF 2015

Balaji s/o Maroti Patil,  
Age : - 47 years, Occu. Agri.,  
R/o Panchincholi, Tq. Nilanga,  
Dist. Latur

(Representative of Panchincholi,  
Vividh Karyakari Seva Sahakari  
Mayadit, Tq. Nilanga,  
Dist. Latur )

Petitioner

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Co-operation and Textile Department,  
Mantralaya, Mumbai-32.
- 02 The District Co-operative Election  
Officer for Latur District Central  
Co-operative Bank Latur and  
Divisional Joint Registrar,  
Co-operative Societies Latur Division,  
Latur
- 03 Vividh Karyakari Seva Sahakari  
Maryadit, Panchincholi, Tq. Nilanga,  
Dist. Latur  
through its Secretary

Respondents

Mr.S.G.Rudrawar, advocate for the petitioner

WITH  
(44) WRIT PETITION NO. 3879 OF 2015

Sheshrao s/o Manikrao Gundre,  
Age : - 45 years, Occu. Agri.,  
R/o Badur, Tq. Nilanga,  
Dist. Latur  
(Representative of Badur  
Vividh Karyakari Seva Sahakari  
Mayadit, Tq. Nilanga,  
Dist. Latur )

Petitioner

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Co-operation and Textile Department,

Mantralaya, Mumbai-32.

02 The District Co-operative Election  
Officer for Latur District Central  
Co-operative Bank Latur and  
Divisional Joint Registrar,  
Co-operative Societies Latur Division,  
Latur

03 Vividh Karyakari Seva Sahakari  
Maryadit, Badur, Tq. Nilanga,  
Dist. Latur  
through its Secretary

Respondents

Mr.S.G.Rudrawar, advocate for the petitioner

WITH  
(45) WRIT PETITION NO. 3880 OF 2015

Vijay Balbhim Jadhav  
Age: years, Occ : Agril.,  
R/o. Nandurghat  
Ta. Kaij, Dist. Beed.  
[representative of Vividh Karyakari Seva  
Sahari Ltd.,  
Nandurghat, Tq. Kaij, Dist. Beed.]

Petitioner

Versus

01 The State of Maharashtra,  
through its Secretary,  
Co-operation and Textile  
Department, Mantralaaya,  
Mumbai-32.

02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune.

03 The District Co-operative Election Officer,  
Beed District Central Co-operative bank  
Ltd., Beed and Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Division, Latur

04 The Chief Executive Officer,  
Beed District Central Co-operative  
Bank Ltd., Beed. Respondents

Mr.T.G.Gaikwad, advocate for the petitioner

WITH  
(46) WRIT PETITION NO. 3881 OF 2015

Dr. Chandraprakash Vitthalrao Nagime,  
Age : 56 years, Occ : Medical Practitioner  
and agriculture, r/o. Chakur, Tal: Chakur,  
Dist : Latur. Petitioner

Versus

01 The State of Maharashtra,  
Through its Secretary,  
Co-operation and Textile Department,  
Mantralaya, Mumbai-32.

02] The District Co-operative Election  
Officer for Latur District Central  
Co-operative Bank Latur and  
Divisional Joint Registrar,  
Co-operative Societies Latur Division,  
Latur

03 Chakur Taluka Sahakari Kharedi  
Vikri Sangh Maryadit, Chakur,  
Tal: Chakur, Dist : Latur,  
Through its Manager Respondents

Mr.V.D.Gunale, advocate for the petitioner

WITH  
(47) WRIT PETITION NO. 3882 OF 2015

Omprakash S/o Narayan Mohite,  
Age : years, Occ. : Agril,  
R/o Tarnali Kaij, Tq. Kaij, Dist. Beed

[representative of Vividh Karyakari  
Seva Sahakari  
Ltd. Tarnali Kaij, Tq. Kaij, Dist. Beed]

Petitioner

Versus

01 The State of Maharashtra  
Through its Secretary,  
Co-operation and Textile  
Department, Mantralaya,  
Mumbai-32.

02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune.

03 The District Co-operative Election Officer,  
Beed District Central Co-operative bank,  
Ltd., Beed and Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Division, Latur.

04 The Chief Executive Officer,  
Beed District Central Co-operative Bank  
Ltd., Beed.

Respondents

Mr.T.G.Gaikwad, advocate for the petitioner

WITH  
(48) WRIT PETITION NO. 3883 OF 2015

Rukmin Baburao Narute  
Age :- years, Representative of  
V.K.S.S. Society Ltd. Pithapuri,  
R/o. Pithapuri, Tq. Paranda  
Dist. Osmanabad.

Petitioner

Versus

01 The State of Maharashtra  
Through its Secretary  
Co-operation and textile Department  
Mantralaya, Mumbai-32.

02 The District Co-operative Election  
Officer (Divisional Joint Registrar,  
Co-operative Societies,  
Osmanabad Division,  
Osmanabad.

Respondents

Mr.A.S.More, advocate for the petitioner

WITH  
(49) WRIT PETITION NO. 3884 OF 2015

Seva Sahakari Sanstha Maryadit  
Belgaon, through sow Suman  
w/o Jalindar Pokale, Age, 37,  
Occu. Agri. & Household  
R/o Beedsangavi, Tq. Ashti  
District Beed.,

Petitioner

Versus

01 The State of Maharashtra  
Through Secretary  
Department Cooperation  
Mantralay, Mumbai-32.

02 The State Cooperative Election Commissioner  
Maharashtra State Pune,  
Old Central Building Pune.

03 The Secretary State Cooperative  
Election authority Maharashtra State  
Central Building, Pune.

04 The District Election Officer,  
Beed District Central Cooperative  
Bank Ltd. Beed and Joint Divisional  
Joint Registrar Cooperative Societies  
Latur Tq. & District. Beed.

05 The Beed District Central cooperative  
Bank Ltd., Beed, Tq. & district  
Beed, through its Managing Director

06 The District Deputy Registrar,  
Cooperative Societies, Beed, Tq. and  
District Beed. Respondents

Mr.N.L.Jadhav, advocate for the petitioner

WITH  
(50) WRIT PETITION NO. 3885 OF 2015

Sow. Smita w/o Vijaykumar Patil  
Age 62 years, Occ-Agriculture / household  
R/o Mujalga, Tq. Degloor, Dist. Nanded. Petitioner

Versus

01 State of Maharashtra,  
Through its Secretary,  
co-operation Department,  
Mantralaya, Mumbai-32.

02 State Co-operative Election Authority,  
2<sup>nd</sup> floor, New Central Building,  
Ambedkar Wellesly rd, Pune,  
Maharashtra 411001

03 Divisional Joint Registrar Co-operative  
Societies, Latur Division, Latur  
And Returning Officer for election of  
Nanded District Central Co-operative  
Bank Ltd., Central administrative Building,  
Second floor, Latur. Respondents

Mr.U.B.Deshmukh, advocate for the petitioner

WITH  
(51) WRIT PETITION NO. 3886 OF 2015

The Vividh Karyakari Seva Sahakari  
Society Ltd., Jawalga,  
Tq. Deoni, Dist. Latur,  
Through its Chairman,  
Wamanrao s/o Kishanrao Patil,  
Aged 68 years, Occu: Agril.,

R/o. Jalwalga, Tq. Deoni,  
Dist. Latur

Petitioner

Versus

01 The State of Maharashtra,  
Through the Secretary,  
In the Department of Co-operation,  
Mantralaya, Mumbai-32.

02 The State Co-operative Election  
Commissioner, Maharashtra State,  
Pune, Old Central Building, Pune.

03 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Central Building,  
Pune.

04 The District Election Officer,  
Latur District Central Cooperative  
Bank Ltd., Latur and  
Divisional Joint Registrar,  
Co-operative Societies, Latur.  
Tq. & Dist. Nanded.

05 The Latur District Central  
Co-operative Bank Ltd., latur,  
Tq. & Dist. Latur,  
Through its Managing Director.

06 The District Deputy Registrar,  
Co-operative Societies, Latur,  
Tq. & Dist. Latur.

Respondents

Mr.V.M.Maney, advocate for the petitioner

WITH  
(52) WRIT PETITION NO. 3887 OF 2015

The Tivatghyal Vividh Karyakari Seva  
Sahakari Society Ltd., Tivatghyal,  
Tq. Chakur, Dist. Latur,  
Through its Chairman,

Balaji s/o Sopan Tivghale,  
Aged 40 years, Occ : Agril.,  
R/o. Tivatghyal, Tq. Chakur,  
Dist. Latur.

Petitioner

Versus

01 The State of Maharashtra,  
Through the Secretary,  
In the Department of Co-operation,  
Mantralaya, Mumbai-32.

02 The State Co-operative Election  
Commissioner, Maharashtra State,  
Pune, Old Central Building, Pune.

03 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Central Building,  
Pune.

04 The District Election Officer,  
Latur District Central Co-operative  
Bank Ltd., Latur and  
Divisional Joint Registrar,  
Co-operative Societies, Latur.  
Tq. & Dist. Nanded.

05 The Latur District Central  
Co-operative Bank Ltd., Latur,  
Tq. & Dist. Latur,  
Through its Managing Director

06 The District Deputy Registrar,  
Co-operative Societies, Latur,  
Tq. and Dist. Latur.

Respondents

Mr.V.M.Maney, advocate for the petitioner

WITH  
(53) WRIT PETITION NO. 3888 of 2015

Dhananjay s/o Namdeo Chame  
Age – 48 years, Occ- Agriculture

r/o Bhadi, Tq. Latur,  
Dist. Latur  
(representative of Bhadi Vividh  
Kayekari Seva Sahakari Society  
Ltd., Tq. & Dist. Latur)

Petitioner

Versus

01 The State of Maharashtra  
Through the Its Secretary  
Co-operation and Textile  
Department, Mantralaya,  
Mumbai-32.

02 The District Co-operative  
Returning Officer, for the election  
of Latur Dist. Central Co-operative  
Bank Ltd., Latur  
Tq. & Dist. Latur.

03 The Bhadi  
Vividh Kayekari Seva  
Sahakari Society Ltd.,  
Tq. & Dist. - Latur,  
Through its Secretary

04 The District Central  
Co-operative Bank Ltd., Latur  
Dist. Latur through its  
Managing Director.

Respondents

Mr.V.D.Gunale, advocate for the petitioner

WITH  
(54) WRIT PETITION NO. 3889 OF 2015

01 Shri Vijay s/o Balajirao Dhondge,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Bachoti,  
Tq. Kandhar, Dist. Nanded.  
Age : 38 years, Occu. Agri.,  
R/o. Bachoti,  
Tq. Kandhar, Dist. Nanded.

02 Shri Shrihari Bhujanga Jadhav,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Nandwan,  
at Post Nandwan, Tq. Kandhar,  
Dist. Nanded.  
Age : 39 years, Occu. Agri.,  
R/o : At post Nandwan, Tq. Kandhar,  
Dist. Nanded.

Petitioners

Versus

01 The State of Maharashtra,  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai- 400 032.

02 The District Co-operative Election  
Officer (Divisional Joint Registrar at  
Latur), of Nanded District Central  
Cooperative Bank Ltd., Nanded,  
having its office at Central Administrative  
Building, 2<sup>nd</sup> floor, Latur.

03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr.A.A.Mukhedkar, advocate for the petitioner

WITH  
(55) WRIT PETITION NO. 3890 OF 2015

01 Shri Pralhad s/o Hanmantrao Phajge,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Majre Savangi,  
Tq. Loha, Dist. Nanded.  
Age : 50 years, Occu. Agri.  
R/o. Majre Savangi,  
Tq. Loha, Dist. Nanded.

02 Shri Sanjay s/o Bhimrao Karhale,

(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Anteshwar,  
at Post Anteshwar, Tq. Loha,  
Dist. Nanded.  
Age : 39 years, Occu. Agri.,  
R/o : At Post Anteshwar, Tq. Loha,  
Dist. Nanded.

03 Smt. Balaji s/o Sambhaji Jadhav,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Dongaon,  
At post Dongaon, Tq. Loha,  
Dist. Nanded  
Age : 40 years, Occu. Agri.,  
R/o : At Post Dongaon, Tq. Loha,  
Dist. Nanded.

04 Shri Ganesh s/o Resmaji Tate,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Pokhri,  
At Post Pokhri, Tq. Loha,  
Dist. Nanded.  
Age : 55 years, Occu. Agri.  
At Post Pokhri, Tq. Loha,  
Dist. Nanded.

05 Smt. Anita w/o Jagdeo Mane,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Kiroda, ,  
at Post Kiroda, Tq. Loha, Dist. Nanded  
Age : 50 years, Occu. Agri..  
R/o At post kiroda, Tq. Loha,  
Dist. Nanded.

06 Shri Vishnudas s/o Sopanrao Chavan,  
(representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Ghotka,  
at Post Ghotka, Tq. Loha, Dist. Nanded  
Age : 48 years, Occu. Agri.  
At Post Ghotka, Tq. Loha,  
Dist. Nanded.

07 Shri Shivraj s/o Trimbak Gorkate,  
(Representative of Vividh Karyakari Seva

Sahakari Society Ltd., Shelgaon,  
at Post Shelgaon, Tq. Loha,  
Dist. Nanded.

Age : 40 years, Occu. Agri.  
At Post Shelgaon, Tq. Loha,  
Dist. Nanded.

08 Smt. Ragina w/o Pandit Shinde,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Dhakni,  
At Post Dhakni, Tq. Loha,  
District Nanded.

Age : 45 years, Occu. Agri.,  
At Post Dhakni, Tq. Loha,  
District Nanded.

09 Shri Govinda s/o Santoba Chitalkar,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Borgaon,  
At Post Boragon, Tq. Loha  
Dist. Nanded,

Age : 55 years, Occu. Agri.  
At Post Borgaon, Tq. Loha,  
Dist. Nanded.

10 Smt. Lalitabai w/o Shamrao Suryawanshi  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Chitali,  
At Post Chitali, Tq. Loha,  
Dist. Nanded.

Age : 55 years, Occu. Agri.,  
At Post Chitali, Tq. Loha,  
Dist. Nanded.

11 Shri Digambar s/o Naryan Korde,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Hippaga Chitali,  
At Post Hippaga Chitali, Tq. Loha,  
Dist. Nanded.

Age : 50 years, Occu. Agri.  
At Post Hippaga Chitali, Tq. Loha,  
Dist. Nanded.

12 Mr. Jilani s/o Rehmansha,

(Representative of Vividh Karyakari Seva Sahakari Society Ltd., Raiwadi, At post Raiwadi, Tq. Loha, Dist. Nanded Age : 55 years, Occu. Agri. R/o. At Post Raiwadi, Tq. Loha, Dist. Nanded.

- 13 Shri Bhimrao s/o Dhondiba Sonwale, (Representative of Vividh Karyakari Seva Sahakari Society Ltd., sunegaon, At Post Sunegaon, Tq. Loha, Dist. Nanded, Age : 48 years, Occu. Agri. R/o. At post Sunegaon, Tq. Loha, Dist. Nanded.
- 14 Shri Lokdoji s/o Kishan Dhage, (Representative of Vividh Karyakari Seva Sahakari Society Ltd., Pimpalgaon Dhage, At Post Pimplegaon Dhage, Tq. Loha, Dist. Nanded. Age : 35 years, Occu. Agri. R/o. At Post Pimpalgaon Dhage, Tq. Loha, Dist. Nanded.
- 15 Shri Narayan S/o Ramrao Chudavkar, (Representative of Vividh Karyakari Seva Sahakari Society Ltd., Loha, Tq. Loha, Dist. Nanded , Age 62 years, Occu. Agri. R/o : Loha, Tq. Loha, Dist. Nanded.
- 16 Shri Balaji s/o Bhimrao Kshirsagar, (Representative of Vividh Karyakari Seva Sahakari Society Ltd., Adgaon, at Post Adgaon, Tq. Loha, Dist. Nanded, Age : 57 years, Occu. Agri. R/o.: At Post Adgaon, Tq. Loha, Dist. Nanded.
- 17 Shri Raosaheb s/o Nagorao Hilal, (Representative of Vividh Karyakari Seva Sahakari Society Ltd., at Khambegaon, At Post Khambegaon, Tq. Loha, Dist. Nanded.

Age : 60 years, Occu. Agri.  
R/o. At Post Khambegaon,  
Tq. Loha, Dist. Nanded.

- 18 Shri Nitin s/o Madhavrao Gire,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., at Zari  
at Post Zari, Tq. Loha,  
Dist. Nanded.  
Age : 35 years, Occu. Agri.  
R/o. At Post Zari,  
Tq. Loha, Dist. Nanded.

- 19 Mr. Uddhavrao s/o Kashiram Kodgaonkar,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., at Kodgaon,  
At Post Kodgaon, Tq. Loha,  
Dist. Nanded.  
Age : 58 years, Occu. Agri.  
R/o. At Post Kodgaon, Tq. Loha,  
Dist. Nanded.

- 20 Shri Shivaji s/o Atmaram Phajge,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Dagadsavangi,  
At Post Dagadsavangi, Tq. Loha,  
Dist. Nanded.  
Age : 48 Years, Occ. Agri.  
R/o. At Post Dagadsavangi, Tq. Loha,  
Dist. Nanded.

- 21 Smt. Sunita w/o Sandip Holge,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Berali Khurd,  
at Post Berali Khurd, Tq. Loha,  
Dist. Nanded.  
Age : 25 Years, Occu. Agri.  
R/o. At Post Berali Khurd, Tq. Loha,  
Dist. Nanded.

- 22 Smt. Chavutrabai w/o Bhagwan Walke,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Walkewadi,  
At Post Walkewadi, Tq. Loha,

Dist. Nanded.  
Age : 46 years, Occu. Agri.  
R/o. At Post Walkewadi, Tq. Loha,  
Dist. Nanded.

23 Gangadhar s/o Munjappa Holge,  
Age : 42 years, Occ : Agri, R/o and  
representative of VKS khadak Manjiri,  
Tq. Loha, Dist. Nanded.

Petitioners

Versus

01 The State of Maharashtra,  
Through its Secretay,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai- 400 032.

02 The District Co-operative Election  
Officer ( Divisional Joint Registrar  
at Latur), of Nanded District Centarl  
Cooperative Bank Ltd., Nanded, having its  
office at Central Administrative Building,  
2<sup>nd</sup> floor, Latur.

03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr.A.A.Mukhedkar, advocate for the petitioner

WITH  
(56) WRIT PETITION NO. 3891 OF 2015

Shalubai W/o. Murlidhar More,  
Age : Major Years, Occu : Agri,  
R/o : At Post Bhalgaon  
Tq. Kaij, Dist. Beed.  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Bhalgaon,  
Tq. Kaij, Dist. Beed).

Petitioner

Versus

- 1] The State of Maharashtra  
Through the Secretary,  
Co-operation and Textile Department,  
Mantralaya, Mumbai
- 2] The Secretary,  
State Co-operative Election Authority,  
Maharashtra Sate, Pune.
- 3] The District Cooperative Election Officer,  
Beed District Central Co-operative Bank  
Ltd., Beed AND Divisional Joint Registrar,  
Co-operative Societies, Latur Division, Latur
- 4] The Chief Executive Officer,  
Beed District Central Co-operative Bank,  
Ltd., Beed. Respondents

Mr.V.V.Deshmukh, advocate for the petitioner

WITH  
(57) WRIT PETITION NO. 3892 OF 2015

- 01 Bharat s/o Kisanrao Gabale,  
Age 30 Years, Occu. Agriculture,  
R/o. Pimplegaon (Gayake), Tq. Jintoor,  
District Parbhani.
- 02 Ashok S/o Balasaheb Paul,  
Age 40 Years, Occu. Agriculture,  
R/o. Phala, Taluka Palam,  
District Parbhani. Petitioners

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Department of Co-operation,  
Mantralaya, Mumbai.
- 02 The Returning Officer,  
for the election of Parbhani

District Central Co-operative Bank  
Parbhani i.e. Deputy Collector  
[Land Acquisition], Parbhani.

03 District Co-operative Election Officer,  
Parbhani i.e. Divisional Joint Registrar,  
Cooperative Societies, Aurangabad.

04 The State Co-operative Election  
Authority, Central Building, Pune. Respondents

Mr.S.S.Jadhavar, advocate for the petitioner

WITH  
(58) WRIT PETITION NO. 3893 OF 2015

The Achwala Vividh Karyakari Seva  
Sahakari Society Ltd., Achwala,  
Tq. Deoni, Dist. Latur,  
Through its Member,  
Smt. Panchphula w/o Gangaram Karbhari,  
Aged 68 years, Occu : Agril.,  
R/o. Achwala, Tq. Deoni,  
Dist. Latur.

Petitioner

Versus

01 The State of Maharashtra,  
Through the Secretary,  
In th Department of Co-operation,  
Mantralaya, Mumbai-32.

02 The State Co-operative Election  
Commissioner, Maharashtra State,  
Pune, Old Central Building, Pune.

03 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Central Building,  
Pune.

04 The District Election Officer,  
Latur District Central Co-operative Bank

Ltd., Latur and Divisional  
Joint Registrar, Co-operative Societies,  
Latur, Tq. & Dist. Latur

05 The Latur District Central Co-operative  
Bank Ltd., Latur,  
Tq. & Dist. Latur,  
Through its Managing Director

06 The District Deputy Registrar,  
Cooperative Societies, Latur,  
Tq. & Dist. Latur

Respondents

Mr.V.M.Maney, advocate for the petitioner

WITH  
(59) WRIT PETITION NO.3894 OF 2015

01 Seva Sahakari Sanstha Ltd.  
Patoda (TB), A/p. Patoda, Tq. Naigaon,  
Dist. Nanded, through its Nominee  
Shri Dattatraya Mahajan Alewad,  
Age : 56 yearss, Occu: Agril.  
R/o Patoda (TB), Tq. Naigaon,  
Dist. Nanded.

02 Seva Sahakari Sanstha Ltd.,  
Acchauli, A/p Anchauli, Tq. Naigaon,  
Dist. Nanded, through its Nominee  
Shri igambar Sambhaji More  
Age 39 years, Occu: Agril.,  
R/o. Aunchauli, Tq. Naigaon,

03 Seva Sahakari Sanstha Ltd.,  
Karla (TM) A/p. Karla Tq. Naigaon  
Dist. Nanded, through its Nominee  
Shri Balaji Kerba Wadje  
Age : 39 years, Occu : Agril.,  
R/o. Karla [TM] Tq. Naigaon,  
Dist. Nanded.

04 Seva Sahakari Sanstha Ltd.,

Takli [TM], A/p. Takli, Tq. Naigaon,  
Dist. Nanded, through its Nominee  
Shri Shankar Gangaram Patil,  
Age : 65 years, Occu : Agril.  
R/o Takli [TM], Tq. Naigaon,  
Dist. Nanded.

Petitioners

Versus

01 The State of Maharashtra  
Through its Secretary,  
Marketing and Textile  
Department Mantralaya,  
Mumbai-32.

02 The Returning Officer / Election Officer of  
Nanded District Central Co-operative Bank,  
AND Divisional Joint Registrar  
Co-operative Societies, Latur.

03 The District Deputy Registrar,  
Co-operative Societies, Nanded  
District : Nanded.

04 The Maharashtra Sate  
Cooperative Election Authority  
Central administrative building  
Shivajinagar Pune.

05 Nanded District Central Co-operative  
Bank, Head office near Shivaji Chok Nanded  
Tq. Dist. Nanded  
Through its General Manager

Respondents

Mr.S.D.Ghatol Patil, advocate for the petitioner

WITH  
(60) WRIT PETITION NO. 3895 OF 2015

Manohar s/o Gangaram Pawar  
Age : 50 years, Occu. Agril.,  
R/o. Viral, Tq. Jalkot,  
Dist : Latur.

Petitioner

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Co-operation and Textile Department,  
Mantralaya, Mumbai-32.
- 02 The District Co-operative Election  
Officer for Latur District Central  
Co-operative Bank Latur and  
Divisional Joint Registrar Co-operative  
Societies, Latur Division, Latur
- 03 Vividh Karkari Seva Sahakari Society  
Ltd., Viral, Tq. Jalkot, Dist. Latur  
Through its Chairman
- 04 District Central Co-operative Bank  
Ltd., Latur, Tq. & Dist. Latur  
Through its Managing Director Respondents

Mr.V.D.Gunale, advocate for the petitioner

WITH  
(61) WRIT PETITION NO. 3896 OF 2015

Seva Sahakari Sanstha Maryadit  
Matkuli, through Ramdas S/o  
Sudhakar Doke, Age 43 years,  
Occu. Agri., R/o Matkuli, Tq. Ashti  
Dist. Beed. Petitioner

Versus

- 01 The State of Maharashtra  
Through Secretary,  
Department Cooperation  
Mantralay, Mumbai -32.
- 02 The State Cooperative Election

Commissioner, Maharashtra State,  
Pune, Old Centarl Building Pune.

- 03 The Secretary State Cooperative  
Election authority Maharashtra State  
Central Building,, Pune.
- 04 The District Election Officer,  
Beed, District Central Cooperative  
Bank Ltd., Beed and Joint Divisional  
Registrar Cooperative Societies  
Latur Tq. & Dist. Beed.
- 05 The Beed District Central Cooperative  
Bank Ltd., Beed, Tq. & Dist. Beed,  
through its Managing Director
- 06 The District Deputy Registrar,  
Cooperative Societies, Beed, Tq. &  
District Beed.

Respondents

Mr.N.L.Jadhav, advocate for the petitioner.

WITH  
(62) WRIT PETITION NO.3821 OF 2015

Chudawa (B) Vividha Karyakari Seva Sahakari  
Society Ltd. Chudawa, Tq. Purna, Dist Parbhani,  
Through its Nominee,  
Shri. Vilas Bhagwanrao Desai,  
Age: 31 years, Occu: Agril.,  
R/o. Chudawa, Tq. Purna,  
Dist. Parbhani

Petitioner

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai-32
- 02 The Returning Officer/Election Officer of  
Parbhani District Central Co-operative Bank,  
And Divisional Joint Registrar

Co-operative Societies, Aurangabad

03 The District Deputy Registrar,  
Co-operative Societies, Parbhani,  
District : Parbhani

04 The Maharashtra State  
Cooperative Election Authority,  
Central Administrative Building,  
Shivajinagar, Pune

Respondents

Mr S. B. Ghatol Patil, Advocate for petitioner

WITH  
(63) WRIT PETITION NO.3822 OF 2015

Sonkhed Vividha Karyakari Seva Sahakari  
Society Ltd. Sonkhed, Tq. Purna, Dist Parbhani,  
Through its Nominee,  
Shri. Ganpat Bapurao Suryawanshi,  
Age: 40 years, Occu: Agril.,  
R/o. Sonkhed, Tq. Purna,  
Dist. Parbhani

Petitioner

VERSUS

01 The State of Maharashtra  
Through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai-32

02 The Returning Officer/Election Officer of  
Parbhani District Central Co-operative Bank,  
And Divisional Joint Registrar  
Co-operative Societies, Aurangabad

03 The District Deputy Registrar,  
Co-operative Societies, Parbhani,  
District : Parbhani

04 The Maharashtra State  
Cooperative Election Authority,  
Central Administrative Building,

Shivajinagar, Pune

Respondents

Mr S. B. Ghatol Patil, Advocate for petitioner

WITH  
(64) WRIT PETITION NO.3823 OF 2015

Pangra-Purna Vividha Karyakari Seva Sahakari  
Society Ltd. Pangra, Tq. Purna, Dist Parbhani,  
Through its Nominee,  
Shri. Sopan Santaram Dhone,  
Age: 32 years, Occu: Agril.,  
R/o. Pangra, Tq. Purna,  
Dist. Parbhani

Petitioner

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai-32
- 02 The Returning Officer/Election Officer of  
Parbhani District Central Co-operative Bank,  
And Divisional Joint Registrar  
Co-operative Societies, Aurangabad
- 03 The District Deputy Registrar,  
Co-operative Societies, Parbhani,  
District : Parbhani
- 04 The Maharashtra State  
Cooperative Election Authority,  
Central Administrative Building,  
Shivajinagar, Pune

Respondents

Mr S. B. Ghatol Patil, Advocate for petitioner

WITH  
(65) WRIT PETITION NO.3824 OF 2015

Mamadapur Vividha Karyakari Seva Sahakari

Society Ltd. Mamadapur, Tq. Purna, Dist Parbhani,  
Through its Nominee,  
Shri. Munjaji Babanrao Kalbande,  
Age: 35 years, Occu: Agril.,  
R/o. Mamadapur, Tq. Purna,  
Dist. Parbhani

Petitioner

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai-32
- 02 The Returning Officer/Election Officer of  
Parbhani District Central Co-operative Bank,  
And Divisional Joint Registrar  
Co-operative Societies, Aurangabad
- 03 The District Deputy Registrar,  
Co-operative Societies, Parbhani,  
District : Parbhani
- 04 The Maharashtra State  
Cooperative Election Authority,  
Central Administrative Building,  
Shivajinagar, Pune
- Respondents

Mr S. B. Ghatol Patil, Advocate for petitioner

WITH  
(66) WRIT PETITION NO.3825 OF 2015

Dhanora Motiya Vividha Karyakari Seva Sahakari  
Society Ltd. Dhanora Motiya, Tq. Purna, Dist Parbhani,  
Through its Chairman,  
Shri. Nandkumar Laxman Dakhore,  
Age: 35 years, Occu: Agril.,  
R/o. Dhanora Motiya, Tq. Purna,  
Dist. Parbhani

Petitioner

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai-32
- 02 The Returning Officer/Election Officer of  
Parbhani District Central Co-operative Bank,  
And Divisional Joint Registrar  
Co-operative Societies, Aurangabad
- 03 The District Deputy Registrar,  
Co-operative Societies, Parbhani,  
District : Parbhani
- 04 The Maharashtra State  
Cooperative Election Authority,  
Central Administrative Building,  
Shivajinagar, Pune Respondents

Mr S. B. Ghatol Patil, Advocate for petitioner

WITH  
(67) WRIT PETITION NO.3826 OF 2015

- 01 Shri. Vishwambhar S/o Janardhan Patil,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd. Hasegao(Kaji), Tq. Kalamb,  
Dist Osmanabad,  
Age: 71 Years, Occu. Agri.,  
R/o Hasegao(Kaji), Tq. Kalamb,  
Dist. Osmanabad
- 02 Shri. Shrihari S/o Sadashiv Lomte,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd. Jawla(Khu), Tq. Kalamb,  
Dist Osmanabad,  
Age: Years, Occu. Agri.,  
R/o Jawla(Khu), Tq. Washi,  
Dist. Osmanabad PetitionerS

VERSUS

- 01 The State of Maharashtra

Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai-400 032

02 The District Co-operative,  
Election Officer (Divisional  
Joint Registrar),  
Co. Op. Societies, Aurangabad Division,  
Aurangabad

03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune

Respondents

Mr L. C. Patil, Advocate for petitioners

WITH  
(68) WRIT PETITION NO.3827 OF 2015

Prakash s/o Bapurao Patil,  
Age: 56 years, Occ. Agri.,  
R/o Bakali, Tq. Shirur Anantpal,  
Dist. Latur  
(Representative of Bakali Vividh Karyakari  
Seva Sahakari Maryadit, Tq. Shirur Anantpal,  
Dist Latur)

Petitioner

VERSUS

01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Mantralaya, Mumbai-32

02 The District Co-operative Election  
Officer for Latur District  
Central Co-operative Bank, Latur  
and Divisional Joint Registrar,  
Co-operative Societies Latur Division,  
Latur

03 Vividh Karyakari Seva Sahakari

Maryadit, Bakali, Tq. Shirur Anantpal,  
Dist. Latur  
Through its Secretary Respondents

Mr S. G. Rudrawar, Advocate for petitioner

WITH  
(69) WRIT PETITION NO.3828 OF 2015

Pandurang s/o Pundalik Shirure,  
Age: 56 years, Occ. Agri.,  
R/o Bernal, Tq. Shirur Anantpal,  
Dist. Latur  
(Representative of Bernal Vividh Karyakari  
Seva Sahakari Maryadit, Tq. Shirur Anantpal,  
Dist Latur) Petitioner

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Mantralaya, Mumbai-32
- 02 The District Co-operative Election  
Officer for Latur District  
Central Co-operative Bank, Latur  
and Divisional Joint Registrar,  
Co-operative Societies Latur Division,  
Latur
- 03 Vividh Karyakari Seva Sahakari  
Maryadit, Bernal, Tq. Shirur Anantpal,  
Dist. Latur  
Through its Secretary Respondents

Mr S. G. Rudrawar, Advocate for petitioner

WITH  
(70) WRIT PETITION NO.3829 OF 2015

Rajkumar s/o Rangrao Niture,

Age: 44 years, Occ. Agri.,  
R/o Nitur, Tq. Nilanga,  
Dist. Latur  
(Representative of Nitur Vividh Karyakari  
Seva Sahakari Maryadit, Tq. Nilanga,  
Dist Latur)

Petitioner

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Mantralaya, Mumbai-32
- 02 The District Co-operative Election  
Officer for Latur District  
Central Co-operative Bank, Latur  
and Divisional Joint Registrar,  
Co-operative Societies Latur Division,  
Latur
- 03 Vividh Karyakari Seva Sahakari  
Maryadit, Nitur, Tq. Nilanga,  
Dist. Latur  
Through its Secretary
- Respondents

Mr S. G. Rudrawar, Advocate for petitioner

WITH  
(71) WRIT PETITION NO.3830 OF 2015

- 01 Shri. Limbaji S/o Bapurao Somwanshi,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd. Narangwadi(P), Tq. Omerga,  
Dist Osmanabad,  
Age: 50 Years, Occu. Agri.,  
R/o Narangwadi(P), Tq. Omerga,  
Dist Osmanabad
- 02 Shri. Jitendra S/o Marutirao Shinde,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd. Omerga, Tq. Omerga,  
Dist Osmanabad,

Age: 53 Years, Occu. Agri.,  
R/o Omerga, Tq. Omerga,  
Dist Osmanabad

03 Shri. Shahuraj S/o Ramrao Jadhav,  
(Representative of The Omerga Salery Akose  
Ltd. Omerga, Tq. Omerga,  
Dist Osmanabad,  
Age: 42 Years, Occu. Agri.,  
R/o Omerga, Tq. Omerga,  
Dist Osmanabad

04 Shri. Ashok S/o Bargali Dhudbhate,  
(Representative of The Gunjoti  
Emoloies Co-Op. Credit Society Ltd. Gunjoti,  
Tq. Omerga, Dist Osmanabad,  
Age: 51 Years, Occu. Agri.,  
R/o Gunjoti, Tq. Omerga,  
Dist Osmanabad

05 Saw. Rukminbai W/o Venkat Ingale,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd. Sawalsur, Tq. Omerga,  
Dist Osmanabad,  
Age: 65 Years, Occu. Agri.,  
R/o Sawalsur, Tq. Omerga,  
Dist Osmanabad

06 Saw. Chabubai W/o Suresh Babalsure,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd. Naichakur, Tq. Omerga,  
Dist Osmanabad,  
Age: 55 Years, Occu. Agri.,  
R/o Naichakur, Tq. Omerga,  
Dist Osmanabad

07 Saw. Mirabai S/o Narsing Chavan,  
(Representative of Vimukt Jati Mazur  
Sahakari Society Ltd. Balsur, Tq. Omerga,  
Dist Osmanabad,  
Age: 48 Years, Occu. Agri.,  
R/o Balsur, Tq. Omerga,  
Dist Osmanabad

PetitionerS

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai-400 032
- 02 The District Co-operative,  
Election Officer (Divisional  
Joint Registrar),  
Co. Op. Societies, Aurangabad Division,  
Aurangabad
- 03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune
- Respondents

Mr L. C. Patil, Advocate for petitioners

WITH

(72) WRIT PETITION NO.3832 OF 2015

Nila Kantheshwar Vividha Karyakari Seva Sahakari  
Society Ltd. Nila Kantheshwar, Tq. Purna, Dist Parbhani,  
Through its Nominee,  
Shri. Balasaheb Kishanrao Suriyawanshi,  
Age: 35 years, Occu: Agril.,  
R/o. Nila, Tq. Purna,  
Dist. Parbhani

Petitioner

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai-32
- 02 The Returning Officer/Election Officer of  
Parbhani District Central Co-operative Bank,  
And Divisional Joint Registrar  
Co-operative Societies, Aurangabad

- 03 The District Deputy Registrar,  
Co-operative Societies, Parbhani,  
District : Parbhani
- 04 The Maharashtra State  
Cooperative Election Authority,  
Central Administrative Building,  
Shivajinagar, Pune Respondents

Mr S. B. Ghatol Patil, Advocate for petitioner

WITH  
(73) WRIT PETITION NO.3835 OF 2015

Smt. Naynatai W/o Nanasaheb Jadhaver  
(Representative of Adrash Mahila Biger Sheti  
Sahakari Pat Society Ltd. Ratnapur, Tq. Kalamb,  
Dist Osmanabad,  
Age: Years, Occu. Agri.,  
R/o Ratnapur, Tq. Kalamb,  
Dist Osmanabad Petitioner

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai-400 032
- 02 The District Co-operative,  
Election Officer (Divisional  
Joint Registrar),  
Co. Op. Societies, Aurangabad Division,  
Aurangabad
- 03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune Respondents

Mr L. C. Patil, Advocate for petitioners

WITH  
(74) WRIT PETITION NO.3836 OF 2015

Shri. Vittal S/o Suresh Vachane,  
(Representative of Lohara High School Teacher  
Sevak Sahakari Pat Society Ltd. Lohara,  
Tq. Lohara, Dist Osmanabad,  
Age: 35 Years, Occu. Agri.,  
R/o Lohara, Tq. Lohara,  
Dist Osmanabad

Petitioner

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai-400 032
- 02 The District Co-operative,  
Election Officer (Divisional  
Joint Registrar),  
Co. Op. Societies, Aurangabad Division,  
Aurangabad
- 03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune

Respondents

Mr L. C. Patil, Advocate for petitioners

WITH  
(75) WRIT PETITION NO.3840 OF 2015

Dhotra Vividha Karyakari Seva Sahakari  
Society Ltd. Dhotra, Tq. Purna, Dist Parbhani,  
Through its Nominee,  
Shri. Vithalrao Mahadaji Khaire,  
Age: 62 years, Occu: Agril.,  
R/o. Dhotra, Tq. Purna,  
Dist. Parbhani

Petitioner

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai-32
- 02 The Returning Officer/Election Officer of  
Parbhani District Central Co-operative Bank,  
And Divisional Joint Registrar  
Co-operative Societies, Aurangabad
- 03 The District Deputy Registrar,  
Co-operative Societies, Parbhani,  
District : Parbhani
- 04 The Maharashtra State  
Cooperative Election Authority,  
Central Administrative Building,  
Shivajinagar, Pune Respondents

Mr S. B. Ghatol Patil, Advocate for petitioner

WITH  
(76) WRIT PETITION NO.3842 OF 2015

- 01 Kausadi Vividha Karyakari Seva Sahakari  
Society Ltd. Kausadi, Tq. Jintur, Dist Parbhani,  
Through its Member Representative  
Hanumant Harinarayan Somani,  
Age: 52 years, Occu: Agri.,  
R/o. Kausadi, Tq. Jintur,  
Dist. Parbhani
- 02 Bhogaon Vividha Karyakari Seva Sahakari  
Society Ltd. Bhogaon, Tq. Jintur, Dist Parbhani,  
Through its Member Representative  
Krushkanat Shivajirao More,  
Age: 34 years, Occu: Agri.,  
R/o. Bhogaon, Tq. Jintur,  
Dist. Parbhani
- 03 Ambarwadi Vividha Karyakari Seva Sahakari  
Society Ltd. Ambarwadi, Tq. Jintur, Dist Parbhani,

Through its Member Representative  
Shivajirao Vitthal Ghuge,  
Age: 52 years, Occu: Agri.,  
R/o. Ambarwadi, Tq. Jintur,  
Dist. Parbhani

04 Pimpalgaon Kurhadi Vividha Karyakari  
Seva Sahakari Society Ltd. Pimpalgaon Kurhadi,  
Tq. Jintur, Dist Parbhani,  
Through its Member Representative  
Rambhau Gopichand Jadhav,  
Age: 45 years, Occu: Agri.,  
R/o. Pimpalgaon Kurhadi, Tq. Jintur,  
Dist. Parbhani

05 Jogwada Vividha Karyakari Seva Sahakari  
Society Ltd. Jogwada, Tq. Jintur, Dist Parbhani,  
Through its Member Representative  
Shankar Udhavrao Mudhvar,  
Age: 35 years, Occu: Agri.,  
R/o. Jogwada, Tq. Jintur,  
Dist. Parbhani

06 Malegaon Kausadi Vividha Karyakari Seva  
Sahakari Society Ltd. Malegaon Kausadi,  
Tq. Jintur, Dist Parbhani,  
Through its Member Representative  
Annapurnabai Ashruba Thite,  
Age: 55 years, Occu: Agri.,  
R/o. Malegaon Kausadi, Tq. Jintur,  
Dist. Parbhani

07 Waghi Bobade Vividha Karyakari Seva  
Sahakari Society Ltd. Waghi Bobade,  
Tq. Jintur, Dist Parbhani,  
Through its Member Representative  
Trimbakrao Balasaheb Rohinkar,  
Age: 40 years, Occu: Agri.,  
R/o. Waghi Bobade, Tq. Jintur,  
Dist. Parbhani

08 Asegoan Vividha Karyakari Seva Sahakari  
Society Ltd. Asegaon, Tq. Jintur, Dist Parbhani,  
Through its Member Representative

Madhukar Raosaheb Pawar,  
Age: 49 years, Occu: Agri.,  
R/o. Asegaon, Tq. Jintur,  
Dist. Parbhani

- 09 Pimpri (Kh) Vividha Karyakari Seva Sahakari Society Ltd. Pimpri (Kh), Tq. Jintur, Dist Parbhani, Through its Member Representative Balasaheb Ramrao Gite, Age: 32 years, Occu: Agri., R/o. Pimpri (Kh), Tq. Jintur, Dist Parbhani
- 10 Adgaon Khan Vividha Karyakari Seva Sahakari Society Ltd. Adgaon Khan, Tq. Jintur, Dist Parbhani, Through its Member Representative Sau. Vidhya Limbaji Khandagale, Age: 27 years, Occu: Agri., R/o. Adgaon Khan, Tq. Jintur, Dist Parbhani
- 11 Limbala Vividha Karyakari Seva Sahakari Society Ltd. Limbala, Tq. Jintur, Dist Parbhani, Through its Member Representative Ramesh Bhimrao Darade, Age: 38 years, Occu: Agri., R/o. Limbala, Tq. Jintur, Dist Parbhani
- 12 Itoli Vividha Karyakari Seva Sahakari Society Ltd. Itoli, Tq. Jintur, Dist Parbhani, Through its Member Representative Sau. Vandana Tulshiram Kodare, Age: 50 years, Occu: Agri., R/o. Itoli, Tq. Jintur, Dist Parbhani,
- 13 Dhamdham Vividha Karyakari Seva Sahakari Society Ltd. Dhamdham, Tq. Jintur, Dist Parbhani, Through its Member Representative Waman Raibhan Kukade, Age: 43 years, Occu: Agri., R/o. Dhamdham, Tq. Jintur, Dist Parbhani
- 14 Ajamabad Vividha Karyakari Seva Sahakari Society Ltd. Ajamabad, Tq. Palam, Dist Parbhani, Through its Member Representative Dinkar Manikrao Jadhav,

Age: 40 years, Occu: Agri.,  
R/o. Ajamabad, Tq. Palam, Dist Parbhani

15 Khadi Vividha Karyakari Seva Sahakari  
Society Ltd. Khadi, Tq. Palam, Dist Parbhani,  
Through its Member Representative  
Girjaji Balasaheb Nile,  
Age: 28 years, Occu: Agri.,  
R/o. Khadi, Tq. Palam, Dist Parbhani

16 Chatori Vividha Karyakari Seva Sahakari  
Society Ltd. Chatori, Tq. Palam, Dist Parbhani,  
Through its Member Representative  
Dnyanoba Mugaji Paike,  
Age: 40 years, Occu: Agri.,  
R/o. Chatori, Tq. Palam, Dist Parbhani

17 Wadi (Bk) Vividha Karyakari Seva Sahakari  
Society Ltd. Wadi, Tq. Palam, Dist Parbhani,  
Through its Member Representative  
Jaywant Ganpatrao Gaikwad,  
Age: 45 years, Occu: Agri.,  
R/o. Wadi (Bk), Tq. Palam, Dist Parbhani

18 Kupta Vividha Karyakari Seva Sahakari  
Society Ltd. Kupta, Tq. Selu, Dist Parbhani,  
Through its Member Representative  
Naryanrao Digambarrao Salunke,  
Age: 49 years, Occu: Agri.,  
R/o. Selu, Tq. Palam, Dist Parbhani

19 Dasala Vividha Karyakari Seva Sahakari  
Society Ltd. Dasala, Tq. Selu, Dist Parbhani,  
Through its Member Representative  
Ashok Anandrao Gajmal,  
Age: 51 years, Occu: Agri.,  
R/o. Dasala, Tq. Selu, Dist Parbhani      PetitionerS

VERSUS

01 The District Co-operative Election Officer,  
@ Divisional Joint Registrar  
Co-operative Societies, Aurangabad,  
District Aurangabad

02 The District Deputy Registrar,  
Co-operative Societies, Parbhani,  
District : Parbhani Respondents

Mr S. P. Sonpawale, Advocate for petitioners

WITH  
(77) WRIT PETITION NO.3852 OF 2015

- 01 Varkhed Vividha Karyakari Seva Sahakari  
Ltd. at Varkhed, Tq. Pathri, Dist Parbhani,  
Through its Representative  
Radhakisan S/o Panditrao Kanase,  
Age: 41 years, Occu: Agri.,  
R/o. Varkhed, Tq. Pathri,  
Dist. Parbhani
- 02 Vadi Vividha Karyakari Seva Sahakari  
Ltd. at Vadi, Tq. Pathri, Dist Parbhani,  
Through its Representative  
Sau. Shardabai W/o Devidas Shinde,  
Age: 51 years, Occu: Household & Agri.,  
R/o. Vadi, Tq. Pathri,  
Dist. Parbhani
- 03 Pathargavhan Vividha Karyakari Seva Sahakari  
Ltd. at Pathargavhan, Tq. Pathri, Dist Parbhani,  
Through its Representative  
Tulshiram S/o Pandurang Bhosale,  
Age: 30 years, Occu: Agri.,  
R/o. Pathargavhan, Tq. Pathri,  
Dist. Parbhani
- 04 Pathri Vividh Karyakari Seva Sahakari  
Ltd. at Pathri, Tq. Pathri, Dist Parbhani,  
Through its Representative  
Durani Hannah Kha Majid Kha  
Age: 52 years, Occu: Agri.,  
R/o. Pathri, Tq. Pathri,  
Dist. Parbhani
- 05 Limba Vividh Karyakari Seva Sahakari

- Ltd. at Limba, Tq. Pathri, Dist Parbhani,  
Through its Representative  
Eknath S/o Limbaji Dalve,  
Age: 39 years, Occu: Agri.,  
R/o. Limba, Tq. Pathri,  
Dist. Parbhani
- 06 Kansur Vividh Karyakari Seva Sahakari  
Ltd. at Kansur, Tq. Pathri, Dist Parbhani,  
Through its Representative  
Sau. Prabhavati W/o Eknathrao Shinde,  
Age: 38 years, Occu: Household & Agri.,  
R/o. Kansur, Tq. Pathri,  
Dist. Parbhani
- 07 Gunj (Kh) Vividh Karyakari Seva Sahakari  
Ltd. at Gunj (Kh), Tq. Pathri, Dist Parbhani,  
Through its Representative  
Sau. Taramati W/o Dagadu Patane,  
Age: 46 years, Occu: Household & Agri.,  
R/o. Gunj (Kh), Tq. Pathri,  
Dist. Parbhani
- 08 Javala Zutta Vividh Karyakari Seva Sahakari  
Ltd. at Javala Zutta, Tq. Pathri, Dist Parbhani,  
Through its Representative  
Sau. Kamal W/o Rustumrao Zutte,  
Age: 40 years, Occu: Household & Agri.,  
R/o. Javala Zutta, Tq. Pathri,  
Dist. Parbhani
- 09 Simurgavhan Vividh Karyakari Seva Sahakari  
Ltd. at Simurgavhan, Tq. Pathri, Dist Parbhani,  
Through its Representative  
Sau. Suman W/o Chakradhar Ugale,  
Age: 28 years, Occu: Household & Agri.,  
R/o. Simurgavhan, Tq. Pathri,  
Dist. Parbhani
- 10 Umara Vividh Karyakari Seva Sahakari  
Ltd. at Umara, Tq. Pathri, Dist Parbhani,  
Through its Representative  
Anirudha S/o Subhashrao Kolhe,  
Age: 28 years, Occu: Household & Agri.,

R/o. Umara, Tq. Pathri,  
Dist. Parbhani

- 11 Waghala Vividh Karyakari Seva Sahakari Ltd. at Waghala, Tq. Pathri, Dist Parbhani, Through its Representative Ganesh S/o Tatyasaheb Ghumare, Age: 38 years, Occu: Agri., R/o. Waghala, Tq. Pathri, Dist. Parbhani
- 12 Mudgal Vividh Karyakari Seva Sahakari Ltd. at Mudgal, Tq. Pathri, Dist Parbhani, Through its Representative Sambhaji S/o Gangadhar Kasabkar, Age: 52 years, Occu: Agri., R/o. Mudgal, Tq. Pathri, Dist. Parbhani
- 13 Banegaon Vividh Karyakari Seva Sahakari Ltd. at Banegaon, Tq. Pathri, Dist Parbhani, Through its Representative Sau. Aruna W/o Narayanrao Adhav, Age: 32 years, Occu: Household & Agri., R/o. Banegaon, Tq. Pathri, Dist. Parbhani
- 14 Gopegaon Vividh Karyakari Seva Sahakari Ltd. at Gopegaon, Tq. Pathri, Dist Parbhani, Through its Representative Sau. Pushpa W/o Bhagwatrao Giram, Age: 38 years, Occu: Household & Agri., R/o. Gopegaon, Tq. Pathri, Dist. Parbhani
- 15 Kasapuri Vividh Karyakari Seva Sahakari Ltd. at Kasapuri, Tq. Pathri, Dist Parbhani, Through its Representative Govind S/o Uttamrao Kolhe, Age: 43 years, Occu: Agri., R/o. Kasapuri, Tq. Pathri, Dist. Parbhani
- 16 Renakhali Vividh Karyakari Seva Sahakari

Ltd. at Renakhali, Tq. Pathri, Dist Parbhani,  
Through its Representative  
Ramdas S/o Dyanoba Harkal,  
Age: 40 years, Occu: Agri.,  
R/o. Renakhali, Tq. Pathri,  
Dist. Parbhani

PetitionerS

VERSUS

- 01 District Co-operative Election Officer@  
Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Dist. Aurangabad
  - 02 District Deputy Registrar,  
Co-operative Societies, Parbhani,  
District : Parbhani
  - 03 The State Co-operative Election Authority,  
Maharashtra State, Pune
- Respondents

Mr V. D. Salunke & B. A. Shinde, Advocates for petitioners

WITH  
(78) WRIT PETITION NO.3854 OF 2015

Vividha Karyakari Seva Sahakari  
Society Ltd. Malegaon, Tq. Naigaon (Kh), Dist Nanded,  
Through its Nominee,  
Shri. Mohan S/o Datram Shinde,  
Age: 35 years, Occu: Agril.,  
R/o. Malegaon, Tq. Naigaon (Kh),  
Dist. Nanded

Petitioner

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai-32
- 02 The Returning Officer/Election Officer of  
Parbhani District Central Co-operative Bank,

And Divisional Joint Registrar  
Co-operative Societies, Aurangabad

- 03 The District Deputy Registrar,  
Co-operative Societies, Parbhani,  
District : Parbhani
- 04 The Maharashtra State  
Cooperative Election Authority,  
Central Administrative Building,  
Shivajinagar, Pune
- 05 Nanded District Central Co-operative Bank,  
Head Office near Shivaji Chok Nanded,  
Tq. Dist Nanded  
Through its General Manager Respondents

Mr S. B. Ghatol Patil, Advocate for petitioner

WITH  
(79) WRIT PETITION NO.3855 OF 2015

Prabhakar S/o Ambadasrao Dharmadhikari,  
Age: 35 years, Occu: Agri.,  
R/o. At post Barbada, Tq. Naigaon-Khergaon,  
Dist. Nanded  
(Representative of Vividh Karyakari  
Seva Sahkari Society Ltd. Barbada,  
Tq. Naigaon-Khergaon, Dist. Nanded). Petitioner

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation and Textile Department,  
Mantralaya, Mumbai
- 02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune
- 03 The District Co-operative Election Officer,  
Nanded District Central Co-operative Bank,

Ltd. Nanded AND Divisional Joint Registrar,  
Co-operative Societies, Latur Division, Latur

- 04 The Chief Executive Officer,  
Nanded District Central Co-Operative Bank,  
Ltd., Nanded. Respondents

Mr V. V. Deshmukh, Advocate for petitioner

WITH  
(80) WRIT PETITION NO.3856 OF 2015

- 01 Abdul Sattar S/o Abdul Gani,  
Age: 49 years, Occu: Agri.,  
R/o. Sillod, Tq. Sillod, Dist. Aurangabad  
(Representative of Sillod Taluka Shetkari  
Sahkari Kapus Ginning and Pressing  
Prakriya Santha Ltd. Sillod, Tq. Sillod,  
Dist. Aurangabad).
- 02 Prabhakar S/o Manikrao Palodkar,  
Age: 56 years, Occu: Agri.,  
R/o. Sillod, Tq. Sillod, Dist. Aurangabad  
(Representative of Siddheshwar Sahkari  
Vastroudhoyog Santha Ltd. Sillod, Tq. Sillod,  
Dist. Aurangabad). Petitioners

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation and Textile Department,  
Mantralaya, Mumbai
- 02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune
- 03 The District Co-operative Election Officer,  
Aurangabad District Central Co-operative Bank,  
Ltd. Aurangabad AND Divisional Joint Registrar,  
Co-operative Societies, Aurangabad Division, Aurangabad

04 The Chief Executive Officer,  
Aurangabad District Central Co-Operative  
Bank, Ltd., Aurangabad. Respondents

Mr K. J. Suryawanshi, Advocate for petitioners

WITH  
(81) WRIT PETITION NO.3857 OF 2015

The Yeldara Vividh Karyakari Seva  
Sahakari Society Ltd., Yeldara,  
Tq. Jalkot, Dist. Latur,  
Through its Director,  
Venkati S/o Dadarao Pawar,  
Age: 45 years, Occu: Agril.,  
R/o. Yeldara, Tq. Jalkot,  
Dist. Latur Petitioner

VERSUS

01 The State of Maharashtra  
Through its Secretary,  
In the Department of Co-operation,  
Mantralaya, Mumbai-32

02 The State Co-operative Election  
Commissioner, Maharashtra State  
Pune, Old Central Building, Pune

03 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Central Building,  
Pune

04 The District Election Officer,  
Latur District Central Co-operative Bank,  
Ltd. Latur AND Divisional Joint Registrar,  
Co-operative Societies, Latur  
Tq. & Dist. Latur

05 The Latur District Central  
Co-Operative Bank, Ltd., Latur,  
Tq. & Dist. Latur,

Through its Managing Director

06 The District Deputy Registrar,  
Co-operative Societies, Latur,  
Tq. And Dist. Latur

Respondents

Mr V. M. Mane, Advocate for petitioners

WITH  
(82) WRIT PETITION NO.3858 OF 2015

The Takalgaon Vividh Karyakari Seva  
Sahakari Society Ltd., Takalgaon,  
Tq. Chakur, Dist. Latur,  
Through its Chairman,  
Ganpat s/o Rawan Mane,  
Aged: 50 years, Occu: Agril.,  
R/o. Takalgaon, Tq. Chakur,  
Dist. Latur

Petitioner

VERSUS

01 The State of Maharashtra  
Through its Secretary,  
In the Department of Co-operation,  
Mantralaya, Mumbai-32

02 The State Co-operative Election  
Commissioner, Maharashtra State  
Pune, Old Central Building, Pune

03 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Central Building,  
Pune

04 The District Election Officer,  
Latur District Central Co-operative Bank,  
Ltd. Latur AND Divisional Joint Registrar,  
Co-operative Societies, Latur  
Tq. & Dist. Latur

05 The Latur District Central

Co-Operative Bank, Ltd., Latur,  
Tq. & Dist. Latur,  
Through its Managing Director

06 The District Deputy Registrar,  
Co-operative Societies, Latur,  
Tq. And Dist. Latur Respondents

Mr V. M. Mane, Advocate for petitioners

WITH  
(83) WRIT PETITION NO.3859 OF 2015

The Bansawargaon Vividh Karyakari Seva  
Sahakari Society Ltd., Bansawargaon,  
Tq. Chakur, Dist. Latur,  
Through its Member,  
Ganpat s/o Bhujangrao Kawthe,  
Age: 45 years, Occu: Agril.,  
R/o. Bhatsangvi, Tq. Chakur,  
Dist. Latur Petitioner

VERSUS

01 The State of Maharashtra  
Through its Secretary,  
In the Department of Co-operation,  
Mantralaya, Mumbai-32

02 The State Co-operative Election  
Commissioner, Maharashtra State  
Pune, Old Central Building, Pune

03 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Central Building,  
Pune

04 The District Election Officer,  
Latur District Central Co-operative Bank,  
Ltd. Latur AND Divisional Joint Registrar,  
Co-operative Societies, Latur  
Tq. & Dist. Latur

- 05 The Latur District Central  
Co-Operative Bank, Ltd., Latur,  
Tq. & Dist. Latur,  
Through its Managing Director
- 06 The District Deputy Registrar,  
Co-operative Societies, Latur,  
Tq. And Dist. Latur
- Respondents

Mr V. M. Mane, Advocate for petitioners

WITH  
(84) WRIT PETITION NO.3860 OF 2015

- 01 Shri. Narayan S/o Pandurang Nannaware,  
(Representative of Samarth Nagari Sakhari  
Pat Sanstha Ltd. Tuljapur, Tq. Tuljapur,  
Dist Osmanabad,  
Age: 46 Years, Occu. Agri.,  
R/o Tuljapur, Tq. Tuljapur,  
Dist. Osmanabad
- 02 Shri. Vinod S/o Vilasrao Gagane,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd. Tuljapur, Tq. Tuljapur,  
Dist Osmanabad,  
Age: 40 Years, Occu. Agri.,  
R/o Tuljapur, Tq. Tuljapur,  
Dist. Osmanabad
- PetitionerS

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai-400 032
- 02 The District Co-operative,  
Election Officer (Divisional  
Joint Registrar),  
Co. Op. Societies, Aurangabad Division,

Aurangabad

03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune Respondents

Mr L. C. Patil, Advocate for petitioners

WITH  
(85) WRIT PETITION NO.3861 OF 2015

01 Suryekant s/o Vithalrao Shelke,  
Age: 60 Years, Occu. Agri.,  
R/o Mahmadaur, Tq. Latur,  
Dist. Latur  
(Representative of Sakhari  
Sahitya Mudranalaya, Latur,  
Tq. & Dist. Latur Petitioner

VERSUS

01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Mantralaya, Mumbai- 32

02 The District Co-operative,  
Returning Officer, for the  
election of Latur Dist.  
Central C-operative Bank Ltd.,  
Latur,  
Tq. & Dist. Latur

03 The Sahakari Sahitya  
Mudranalaya, Latur,  
Tq. & Dist. Latur  
Through its Manager

04 The District Central Co-operative  
Bank Ltd., Latur,  
Dist. Latur  
Through its Managing Director Respondents

Mr V. D. Gunale, Advocate for petitioner

WITH  
(86) WRIT PETITION NO.3863 OF 2015

01 Mahadeo Karbhari Gholave,  
Age: Years, Occu. Agril.,  
R/o Pimpalgavhan, Post. Vida,  
Tq. Kaij, Dist. Beed  
(Representative of Vividh Karyakari Seva Sakhari Ltd.  
Pimpalgavhan, Post Vida,  
Tq. Kaij, Dist. Beed

Petitioner

VERSUS

01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Mantralaya, Mumbai- 32

02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune

03 The District Co-operative Election officer,  
Beed District Central Co-operative Bank,  
Ltd. Beed and Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Division, Latur

04 the Chief Executive Officer,  
Beed District Central Co-operative  
Bank Ltd., Beed

Respondents

Mr T. G. Gaikwad, Advocate for petitioner

WITH  
(87) WRIT PETITION NO.3864 OF 2015

01 Padminbai W/o Shrihari Chopane,  
Age: Years, Occu. Agril.,

R/o Yusufwadgaon,  
Tq. Kaij, Dist. Beed  
(Representative of Vividh Karyakari Seva Sakhari Ltd.  
Yusufwadgaon,  
Tq. Kaij, Dist. Beed

Petitioner

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Mantralaya, Mumbai- 32
- 02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune
- 03 The District Co-operative Election officer,  
Beed District Central Co-operative Bank,  
Ltd. Beed and Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Division, Latur
- 04 the Chief Executive Officer,  
Beed District Central Co-operative  
Bank Ltd., Beed
- Respondents

Mr T. G. Gaikwad, Advocate for petitioner

WITH  
(88) WRIT PETITION NO.3865 OF 2015

- 01 Vilas Dnayoba Lakhe,  
Age: 48 Years, Occu. Agril.,  
R/o Khodas, Post. Adas,  
Tq. Kaij, Dist. Beed  
(Representative of Vividh Karyakari Seva Sakhari Ltd.  
Khodas, Post Adas,  
Tq. Kaij, Dist. Beed)
- Petitioner

VERSUS

- 01 The State of Maharashtra

Through its Secretary,  
Co-operation & Textile Deptt.,  
Mantralaya, Mumbai- 32

- 02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune
- 03 The District Co-operative Election officer,  
Beed District Central Co-operative Bank,  
Ltd. Beed and Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Division, Latur
- 04 The Chief Executive Officer,  
Beed District Central Co-operative  
Bank Ltd., Beed

Respondents

Mr T. G. Gaikwad, Advocate for petitioner

WITH  
(89) WRIT PETITION NO.3866 OF 2015

The Vividh Karyakari Seva  
Sahakari Society Ltd., Takli (Valandi),  
Tq. Deoni, Dist. Latur,  
Through its Chairman,  
Namdeo s/o Pandharinath Bhosale,  
Age: 56 years, Occu: Agril.,  
R/o. Talkli (Valandi), Tq. Deoni,  
Dist. Latur

Petitioner

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
In the Department of Co-operation,  
Mantralaya, Mumbai-32
- 02 The State Co-operative Election  
Commissioner, Maharashtra State  
Pune, Old Central Building, Pune

- 03 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Central Building,  
Pune
- 04 The District Election Officer,  
Latur District Central Co-operative Bank,  
Ltd. Latur AND Divisional Joint Registrar,  
Co-operative Societies, Latur  
Tq. & Dist. Nanded
- 05 The Latur District Central  
Co-Operative Bank, Ltd., Latur,  
Tq. & Dist. Latur,  
Through its Managing Director
- 06 The District Deputy Registrar,  
Co-operative Societies, Latur,  
Tq. And Dist. Latur
- Respondents

Mr V. M. Mane, Advocate for petitioners

WITH  
(90) WRIT PETITION NO.3867 OF 2015

Nandabai w/o Shivaji Darade,  
Age: 45 years, Occu: Agril & Household,  
R/o. Waghebabulgaon, Tq. Kaij,  
Dist. Beed  
(Representative of Seva Sahakari Sanstha Ltd.,  
Waghebabhulgaon, Tq. Kaij,  
District Beed

Petitioner

VERSUS

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation and Textile  
Department, Mantralaya,  
Mumbai
- 02 The Secretary,  
State Co-operative Election

Authority, Maharashtra State  
Pune

03 The District Co-operative Election Officer,  
Beed District Central Co-operative  
Bank Ltd., Beed and Divisional Joint  
Registrar, Co-operative Societies, Latur

04 The Chief Executive Officer,  
Beed District Central Co-operative Bank,  
Ltd. Beed

Respondents

Mr Amit T. Ghute, Advocate for petitioners

WITH  
(91) WRIT PETITION NO. 3555 OF 2015

Bhagwan s/o Wamanrao Patil  
(Representative of Sindhi Kamath  
VKSS Society, Tq. Devani,  
District Latur)  
Age 57 years, occ. Agril  
r/o Goundgaon (Vijaynagar)  
Tq. Devani, Dist. Latur.

Petitioner

versus

01 The State of Maharashtra  
Through its Secretary  
Co-operation and Textile department  
Maharashtra State, Mantralaya,  
Mumbai.

02 The District Cooperative  
Election Officer (Divisional  
Joint Registrar, Co.op.  
Societies, Latur Division,  
Latur.

Respondents

Mr. N.P. Patil Jamalpurkar, advocate for the Petitioner.

WITH  
(92) WRIT PETITION NO. 3607 OF 2015

01 Vividh karyakari Seva Sah.  
Society Ltd., Allur  
Tq. Omerga, District Osmanabad  
Through its Chairman  
Laxman s/o Nagappa Munale  
Age 50 years, occ. Agril.,  
r/o Allur, Tq. Omerga,  
District Osmanabad.

02 Vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Supatgaon,  
Tq. Omerga, Dist. Osmanabad  
Through its Vice Chairman  
Rajappa s/o yeshwant Hendale  
Age 45 years, occ. Agril.,  
r/o Supatgaon, Tq. Omerga  
District Osmanabad.

Petitioners

versus

01 The State of Maharashtra  
Through its Secretary  
Co-operation and Textile department  
Maharashtra State, Mantralaya,  
Mumbai.

02 The District Cooperative  
Election Officer (Divisional  
Joint Registrar, Co.op.  
Societies, Osmanabad Division  
Osmanabad.

03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr. N.P. Patil Jamalpurkar, advocate for the Petitioner.

WITH  
(93) WRIT PETITION NO. 3648 OF 2015

01 Vijaykumar Mukundrao Kale

Age 56 years, Occ. Service  
R/o Vishalnagar, Latur  
District Latur  
Delegate of Manjra Shetkari  
Sahakari Sakhar karkhana Sevkanchi  
Sahakari Pat Sanstha Limited at  
Chincholirao Wadi,  
Tq. & District Latur.

- 02 Mahadeo Ramling Khichade  
Age 35 years, occ. Service  
R/o Almala, Tq. Ausa  
District Latur  
Delegate of Ausa taluka Shikshak  
Sahakari Patsanstha Limited  
Ausa, Tq. Ausa  
District Latur.

Petitioners

versus

- 01 The State of Maharashtra  
Through its Secretary  
Co-operation, Textile and  
Handloom department  
Mantralaya,  
Mumbai.
- 02 The Divisional Joint Registrar  
Co-operative Societies, and the  
District Co-operative Election Officer  
Latur District Central Co-operative  
Bank Limited, Latur  
District Latur.

Respondents

Mr. V.D. Hon, Senior Counsel instructed by Mr. V.R. Hon, advocate  
for the Petitioners.

WITH  
(94) WRIT PETITION NO. 3654 OF 2015

The Chakur Vishal Vividh karyakari  
Seva Sahakari Society Ltd., Chakur  
Tq. Chakur, Dist. Latur  
Through its Chairman

Vithal s/o Namdeorao Makne  
Aged 60 years, occ. Agril,  
r/o Chakur, Tq. Chakur  
Dist. Latur.

Petitioner

versus

- 01 The State of Maharashtra  
Through the Secretary,  
In the Department of Co-operation,  
Mantralya, Mumbai 302
- 02 The State Co-operative Election  
Commissioner, Maharashtra State  
Pune, Old Central Building,  
Pune.
- 03 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Central Building,  
Pune.
- 04 The District Election Officer,  
Latur District Central Co-operative  
Bank Ltd., Latur and  
Divisional Joint Registrar,  
Co-operative Societies, Latur  
Tq. & Dist. Nanded.
- 05 The Latur District Central  
Co-operative Bank Ltd., Latur  
Tq. & Dist. Latur,  
Through tis Managing Director.
- 06 The District Deputy Registrar,  
Co-operative Societies, Latur  
Tq and Dist. Latur.

Respondents

Mr. V.P. Latange, advocate for the Petitioner.

WITH  
(95) WRIT PETITION NO. 3662 OF 2015

- 01 Shri Rahul S/o Kakasaheb Patil  
(Representative of Vividh karyakari Seva  
Sahakari Society Ltd. Sastur, Tq. Lohara,  
Dist. Osmanabad)  
Age 45 years, occ. Agril,  
R/o Sastur, Tq. Lohara  
Dist. Osmanabad.
- 02 Shri Tanaji s/o Vitthal Jadhav,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Holi, Tq. Lohara  
Dist. Osmanabad)  
Age 41 years, occ. Agril,  
4/o Holi, Tq. Lohara,  
Dist. Osmanabad.
- 03 Shri Anant s/o Subhash Gore,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Nagral, Tq.Lohara  
Dist. Osmanabad)  
Age 48 years, occ. Agril,  
r/o Nagral, Tq. Lohara  
Dist. Osmanabad.

Petitioners

versus

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya  
Mumbai 400 0302
- 02 The District Co-operative,  
Election Officer (Divisional  
Joint Registrar)  
Co. Op. Societies, Aurangabad Division,  
Aurangabad.
- 03 The State Co-operative Election  
Authority, Maharashtra State  
Pune.

Respondents

Mr. S.S. Dande, advocate for the Petitioner.

WITH  
(96) WRIT PETITION NO. 3663 OF 2015

- 01 Shri Ashok s/o Pundlik Patil  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd. Jalkot, Tq. Tuljapur  
Dist. Osmanabad.)  
Age 45 years, occ. Agril  
R/o Jalkot, Tq. Tuljapur,  
Dist. Osmanabad.
- 02 Shri Dhanaji S/o Muhari Jadhav  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Shahapur, Tq. Tuljapur  
Dist. Osmanabad)  
Age 45 years, occ. Agri.  
R/o Shahapur, Tq. Tuljapur,  
Dist. Osmanabad.
- 03 Shri Mahadeo S/o Yeshwant Jadhav,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Deosinga(T),  
Tq. Tuljapur,  
Dist. Osmanabad.  
Age 45 years, occ. Agri.  
R/o Deosinga(T), Tq. Tuljapur  
Dist. Osmanabad.
- 04 Shri Vasant S/o Sopan Kadam  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Pimpla(K)  
Tq. Tuljapur, Dist. Osmanabad  
Age 60 years, occ. Agril,  
R/o Pimpla(K), Tq. Tuljapur  
Dist. Osmanabad.
- 05 Shri Ananda s/o Shripati Bhosale  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd. Gandhora,  
Tq. Tuljapur, Dist. Osmanabad.  
Age 34 years, occ. Agri.  
R/o Gandhora, Tq. Tuljapur  
Dist. Osmanabad.

- 06 Shri Gopinath s/o Mahadeo Takmoge,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Deokurali,  
Tq. Tuljapur, Dist. Osmanabad.  
Age 65 years, occ. Agril,  
R/o Deokurali, Tq. Tuljapur,  
Dist. Osmanabad.
- 07 Shri Santosh S/o Ramdas Bobade,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Savargaon,  
Tq. Tuljapur, Dist. Osmanabad.  
Age 36 years, occ. Agri.  
R/o Savargaon, Tq. Tuljapur,  
Dist. Osmanabad.
- 08 Shri Babasaheb S/o Krishnath Deokate,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Wadgaon (D),  
Tq. Tuljapur, Dist. Osmanabad  
Age 50 years, occ. Agri.  
R/o Wadgaon (D), Tq. Tuljapur,  
Dist. Osmanabad.
- 09 Shri Kashinath s/o Ramu Bandgar  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd, Arli(B),  
Tq. Tuljapur, Dist. Osmanabad  
Age 55 years, Occ. Agri.,  
R/o Arli(B), Tq. Tuljapur,  
Dist. Osmanabad.
- 10 Shri Shivaji S/o Sitaram Ghate  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Dahiwadi,  
Tq. Tuljapur, Dist. Osmanabad.  
Age 65 years, occ. Agri.  
R/o Dahawadi, Tq. Tuljapur,  
Dist. Osmanabad.
- 11 Shri Dinesh s/o Baburao Thombre  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Borul,

Tq. Tuljapur, Dist. Osmanabad.  
Age 35 years, Occ. Agril  
R/o Borul, Tq. Tuljapur,  
Dist. Osmanabad.

12 Shri Makrant s/o Mukund Dongre  
(Representative of Vividh karyakari Seva  
Sahakari Society Ltd., Mangrul,  
Tq. Tuljapur, Dist. Osmanabad  
Age 32 years, occ. Agri.  
r/o Mangrul, Tq. Tuljapur,  
Dist. Osmanabad.

13 Shri Kashinath S/o Ambadas Shendge  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Lohagaon,  
Tq. Tuljapur, Dist. Osmanabad  
Age 55 years, occ. Agril,  
R/o Lohagaon, Tq Tuljapur,  
Dist. Osmanabad.

14 Shri Pandurang S/o Bhagwan Wadje  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Chivri (O),  
Tq. Tuljapur, Dist. Osmanabad  
Age 45 years, occ. Agri.  
R/o Chivri (O), Tq. Tuljapur,  
Dist. Osmanabad.

15 Shri Tukaram S/o Bhagwan Dhakne  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Pimpla (K),  
Tq. Tuljapur, Dist. Osmanabad  
Age 65 years, occ. Agri.  
R/o Pimpla (K), Tq. Tuljapur,  
Dist. Osmanabad.

Petitioners

versus

01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai 400 0302

02 The District Co-operative  
Election Officer (Divisional  
Joint Registrar,  
Co. Op. Societies,  
Aurangabad Division,  
Aurangabad.

03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr. N.R. Pawade, advocate for the Petitioner.

WITH  
(97) WRIT PETITION NO. 3664 OF 2015

01 Shri Rangnath S/o Vitthalrao Wakankar  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Nathara,  
Tq. Pathari, Dist. Parbhani  
Age 45 years, Occ. Agri.  
R/o Nathara, Tq. Pthari,  
Dist. Parbhani.

02 Babasaheb S/o Shripatreao Giram  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Bhabhalgaon  
Tq. Pathari, Dist. Parbhani  
Age major, Occ. Agri.  
R/o Nathara, Tq. Pathari  
Dist. Parbhani.

Petitioners

versus

01 The State of Maharashtra  
Through its Secretary  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai 400 0302

02 The District Co-operative  
Election Officer (Divisional  
Joint Registrar)

Co. Op. Societies,  
Aurangabad Division,  
Aurangabad.

03 The State Co-operative Election  
Authority, Maharashtra State  
Pune.

Representatives

Mr. L.C. Patil, advocate for Petitioners.

WITH  
(98) WRIT PETITION NO. 3667 of 2015

01 Shri Dnyeshwar S/o Raosaheb Patil  
(Representative of vividh Karyakari Seva  
Sahakari Society Ltd., Paranda  
Tq. Paranda, Dist. Osmanabad)  
Age 50 years, occ. Agri.  
R/o Patil Galli, Paranda  
Tq. Paranda, Dist. Osmanabad.

02 Shri Baburao s/o Narayan Gatkhal  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Khanapur,  
Tq. Paranda, Dist. Osmanabad)  
Age Major, Occ. Agri.  
R/o Khanapur, Tq. Paranda,  
Dist. Osmanabad.

Petitioners

versus

01 The State of Maharashtra  
Through its Secretary  
co-operation & Textile Deptt.  
Maharashtra State, Mantralya,  
Mumbai 400 032.

02 The District Co-operative,  
Election Officer, (Divisional  
Joint Registrar)  
Co. Op. Societies, Osmanabad Division  
Osmanabad.

03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr. L.C. Patil, advocate for Petitioners.

WITH  
(99) WRIT PETITION NO. 3668 OF 2015

01 Govindrao s/o Arjunrao Biradar  
(Representative of Bhopani  
VKSS Society, Tq. Devani,  
Dist. Latur)  
Age 55 years, Occ. Agril.  
R/o Bhopani, Post. Honali  
Tq. Devani, Dist. Latur.

02 Kashinathrao Vitthalrao Biradar  
(Representative of Savargaon  
VKSS Society, Tq. Devani  
Dist. Latur.)  
Age 55 years, Occ. Agril,  
R/o Savargaon, Tq. Devani  
Dist. Latur.

03 Subhashrao Babarao Patil  
(Representative of Ambegaon  
VKSS Society, Tq. Devani,  
District Latur)  
Age 54 years, Occ. Agril  
R/o Ambegaon, Tq. Devani  
Dist. Latur.

Petitioners

versus

01 The State of Maharashtra  
Through its Secretary  
Co-operation & Textile Department  
Mantralaya, Mumbai.

02 The State Cooperative Election  
Authority, Mumbai

03 The District Co-operative  
Election Officer (Divisional  
Joint Registrar, Co-op.  
Societies, Latur Division,  
Latur.

Respondents

Mr. R.S. Shinde, advocate for Petitioners.

WITH  
(100) WRIT PETITION NO. 3669 OF 2015

Bharat S/o Tukaram Chamle  
Age 42 years, Occ. Agriculture  
r/o Yeshwant Gruhanirman  
Sanstha, Udgir, Tq. Udgir,  
Dist. Latur.

Petitioner

versus

01 The State of Maharashtra  
Through the State Co-operative  
Election Authority,  
Maharashtra State, Pune  
Tq. & Dist. Pune.

02 The District Co-operative  
Returning Officer, Latur  
Dist. Central Co-operative  
Bank Ltd., Latur  
Tq. & Dist. Latur.

03 The Returning Officer  
For the election of District  
Central Co-operative Bank Ltd.,  
Latur, Tq. & Dist. Latur.

04 The Taluka Shetkari  
Sahakari Kharedi Vikri Sangh Ltd.  
Udgir, Dist. Latur  
Through its Manager

05 The District Central

Co-operative Bank Ltd., Latur  
Dist. Latur, through its  
Managing Director.

06. Prithviraj s/o Harischandra  
Sirsath, age major,  
Chairman,  
Priyadarshini Scheduled Tribe  
Co-operative Spinning Mill ltd.  
Latur. Dist. Latur

Respondents

Mr. V.D. Salunke, advocate for the Petitioner.

WITH  
(101) WRIT PETITION NO. 3673 OF 2015

- 01 Kakasaheb Annarao Patil  
Age 34 years, Occ. Agril  
Representative of Vividh  
karyakari Seva Sah. Sanstha  
Khed, Tq. Lohara, Dist. Osmanabad
- 02 Suryakant Bhimrao Jadhav  
Age 40 years, Occ. Agril,  
Representative of Osmanabad  
Market Committee Employees  
Credit Co-op. Society, Osmanabad.
- 03 Surendra Tatyarao Chavan  
Age 52 years, Occ. Agril  
Representative of Torana  
Vividh karyakari Seva Sah. Society,  
Tq. Lohara, Dist. Osmanabad
- 04 Dilip Baburao Patil  
Age 45 years, Occ. Agril  
Representative of Wadgaon  
VKSS Society, Wadgaon  
Tq. Lohara, Dist. Osmanabad
- 05 Bhujang Dadarao Karle  
Age 50 years, Occ. Agril  
Representative of VKSS Society

pandhari, Tq. Lohara  
dist. Osmanabad

- 06 Suryakant Shankarappa Manikshetty  
Age 52 years, Occ. Agril  
Representative of VKSS Society  
Jewali, Tq. Lohara  
Dist. Osmanabad.
- 07 Sanjay Hanmantrao Patil  
Age 40 years, Occ. Agril  
Representative of VKSS Society  
Bhosaga, Tq. Lohara,  
Dist. Osmanabad
- 08 Girajappa Gundappa Kharoshe  
Age 45 years, occ. Agril  
Representative of VKSS Society  
Tq. Lohara, Dist. Osmanabad
- 09 Manikprabhu Marutiappa Aalage  
age 55 years, occ. Agril,  
Representative of VKSS Society  
Aashta Kasar, Tq. Lohara  
District Osmanabad.
- 10 Subhash Gyanba Rajure  
Age 55 years, occ. Agril  
Representative of VKSS Society  
Koregaon, Tq. Omerga  
District Osmanabad
- 11 Suresh Shivappa Wadekar  
age 40 years, occ. Agril  
Representative of VKSS Society  
Jawala Bet, Tq. Omerga  
District Osmanabad
- 12 Raju Sharannappa Hebale  
Age 48 years, Occ. Agril  
Representative of VKSS Society  
Diggi, Tq. Omerga,  
Dist. Osmanabad.

- 13 Shailajaj Basawraj Kasture  
age 40 years, occ. Agril  
Representative of VKSS Society  
Turoti, Tq. Omerga  
dist. Osmanabad.
- 14 Prabhakar Pandurang Patil  
Age 45 years, occ. Agril  
Representative of VKSS Society  
Chandkal, Tq. Omerga  
Dist. Osmanabad
- 15 Manjusha Jitendra Suryawanshi  
Age 40 years, occ. Agril  
Representative of VKSS Society  
Aurad (Gunjoti) Tq. Omerga  
District Osmanabad
- 16 Dagadu Kalidas More  
age 40 years, occ. Agril  
Representative of VKSS Society  
Talmud, Tq. Omerga  
Dist. Osmanabad.
- 17 Ramling Mahadevappa Mali  
Age 50 yars, occ. Agril  
Representative of VKSS Society  
Yeli, Tq. Omerga, Dist. Osmanabad
- 18 Govind Vitthalrao Patil  
Age 45 years, occ. Agril  
Representative of VKSS Society  
Kantekur, Tq. Omerga  
District Osmanabad.
- 19 Sangameshwar Vishwanath Ghale  
Representative of VKSS Society  
Kesar Jawalga, Tq. Omerga  
District Osmanabad
- 20 Aashadevi Basawraj Patil  
Age 40 years, Occ. Agril  
Representative of VKSS Society  
Kotali, Tq.Omerga

District Osmanabad

Petitioners

versus

01 The State of Maharashtra  
Through its Secretary  
Cooperation & Textile Deptt.  
Maharashtra State, Mantralaya  
Mumbai 400 032.

02 The District Cooperative  
Election Officer (Divisional  
Joint Registrar, Co.op.  
Societies, Latur Division,  
Latur.

03 The State Co-operative Election  
Authority, Maharashtra State  
Pune.

Respondents

Mr. N.P. Patil Jamalpurkar, advocate for Petitioners.

WITH  
(102) WRIT PETITION NO. 3678 OF 2015

Seva Sahakari Sanstha Maryadit  
Patrud, Tq. Majalgaon, Dist. Beed  
Through its Chairman  
shri Deepakrao s/o Pralhadrao Shinde  
Age 53 years, Occ. Agril  
R/o Patrud, Tq. Majalgaon  
Dist. Beed.

Petitioner

versus

01 The State of Maharashtra  
Through the Secretary  
Co-operative Department,  
Mantralaya, Mumbai 400 032.

02 The Maharashtra State Co-operative  
Election authority, Pune  
through its Secretary

- 03 The District Co-operative Election Officer  
The Beed District Central Co-operative Bank Ltd.  
Beed and the Divisional Joint Registrar Co-operative  
Societies, Latur Division, Latur.
- 04 The District Deputy Registrar  
Co-operative Societies Beed,  
Tq and Dist. Beed. Respondents

Mr. A.A. Nimbalkar, advocate for the Petitioner.

WITH  
(103) WRIT PETITION NO. 3701 OF 2015

The vividh karyakari Seva Sahakari  
Society Ltd. Talegaon (Bho.)  
Tq. Deoni, Dist. Latur  
Through its Chairman  
Bhagwan s/o Ramchandra Patil  
Aged 53 years, Occ. Agril  
R/o Talegaon (Bho), Tq. Deoni  
Dist. Latur Petitioner

versus

- 01 The State of Maharashtra  
Through the Secretary  
In the Department of Co-operation  
Mantralaya, Mumbai 32.
- 02 The State Co-operative Election  
Commissioner, Maharashtra State  
Pune, Old Central Building  
Pune.
- 03 The Secretary,  
State Co-operative Election Authority  
Maharashtra State, Central Building,  
Pune.
- 04 The District Election Officer  
Latur District Central Co-operative

Bank Ltd., Latur and  
Divisional Joint Registrar  
Co-operative Societies, Latur  
Tq. & Dist. Nanded.

05 The Latur District Central  
Co-operative Bank Ltd. Latur  
Tq. & Dist. Latur  
Through its Managing Director

06 The District Deputy Registrar  
Co-operative Societies, Latur  
Tq. & Dist. Latur.

Respondents

Mr. S.B. Gorde, advocate for Petitioner.

WITH  
(104) WRIT PETITION NO. 3789 OF 2015

Tarachand Pannalal Dungalwal  
(Representative of Vividhah Karyakari  
Seva Sahakari Sanstha Ltd.  
pargaon, Tq. Vashi, Dist. Osmanabad)  
Age 60 years, Occ. Agril  
R/o Pargaon, Tq. Vashi  
District Osmanabad

Petitioner

versus

01 The State of Maharashtra  
Through its Secretary  
Cooperation & Textile Deptt.  
Maharashtra State, Mantralaya,  
Mumbai 400 032.

02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar, Co-operative Societies,  
Osmanabad division, Osmanabad

Respondents

Mr. H.T. Gaikwad, advocate for Petitioner.

WITH  
(105) WRIT PETITION NO. 3790 OF 2015

Sundar S/o Raosaheb Chavan  
(Representative of vividha Karyakari  
Seva Sahakari Sanstha Ltd.  
Pakhaud, Tq. Bhoom, District Osmanabad)  
Age 40 years, Occ. Agri  
R/o Pakharud, Tq. Bhoom,  
District Osmanabad

Petitioner

versus

- 01 The State of Maharashtra  
Through its Secretary  
Cooperation & Textile Deptt.  
Maharashtra State, Mantralaya,  
Mumbai 400 032.
- 02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar), Co-operative Societies,  
Osmanabad Division,  
Osmanabad

Respondents

Mr. H.T. Gaikwad, advocate for the Petitioner.

WITH  
(106) WRIT PETITION NO. 3791 OF 2015

Dattatray S/o Jaywantrao Shelke  
(Representative of Vividh karyakari  
Seva Sah. Society Ltd. Para,  
Tq. Vashi, District Osmanabad)  
Age 55 years, Occ. Agril  
R/o Para, Tq. Vashi  
District Osmanabad

Petitioner

versus

- 01 The State of Maharashtra  
Through its Secretary  
Cooperation & Textile Dept  
Maharashtra State, Mantralaya,  
Mumbai 400 032.
- 02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar) Co-operative Societies,  
Osmanabad Division, Osmanabad Respondents.

Mr. H.T. Gaikwad, advocate for the Petitioner.

WITH  
(107) WRIT PETITION NO. 3792 OF 2015

Sanjay S/o Janardhan Borade  
(Representative of Vividha Karyakari  
Seva Sahakari Sanstha Ltd.  
Sawargaon, Tq. Bhoom, District Osmanabad  
Age 30 years, occ. Agri.  
R/o sawargaon, Tq. Bhoom,  
District Osmanabad Petitioner

versus

- 01 The State of Maharashtra  
Through its Secretary  
Cooperation & Textile Deptt.  
Maharashtra State, Mantralaya  
Mumbai 400 032.
- 02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar, Co-operative Societies,  
Osmanabad Division, Osmanabad Respondents

Mr. H.T. Gaikwad, advocate for the Petitioner.

WITH  
(108) WRIT PETITION NO. 3793 OF 2015

Laxman s/o Namdeo Undre

(Representative of Vividha Karyakari  
Seva Sahakari Sanstha Ltd.  
Tandulwadi, Tq. Vashi, District Osmanabad  
Age 68 years, occ. Agri.  
R/o Tandulwadi, Tq. Vashi  
District Osmanabad

Petitioner

versus

01 The State of Maharashtra  
Through its Secretary  
Cooperation & Textile Deptt  
Maharashtra State, Mantralaya  
Mumbai 400 032.

02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar), Coopeative Societies  
Osmanabad Division,  
Osmanabad

Respondents

Mr. H.T. Gaikwad, advocate for the Petitioner.

WITH  
(109) WRIT PETITION NO. 3794 OF 2015

Jaysing S/o Manohar Gophane  
(Representative of Vividha karyakari  
Seva Sahakari Sanstha Ltd.  
Warewadgaon, Tq. Bhoom  
District Osmanabad)  
Age 45 years, occ. Agri,  
R/o Warewadgaon, Tq. Bhoom,  
District Osmanabad.

Petitioner

versus

01 The State of Maharashtra  
Through its Secretary  
Cooperation & Textile Deptt.  
Maharashtra State, Mantralaya  
Mumbai 400 032.

02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar) Co-operative Societies,  
Osmanabad Division,  
Osmanabad Respondents

Mr. H.T. Gaikwad, advocate for the Petitioner.

WITH  
(110) WRIT PETITION NO. 3795 OF 2015

Shahaji S/o Digambar Darade  
(Representative of Shivaji Bhoom  
Taluka Shetkari Sahakari Kharedi Vikri  
Sangh Ltd. Bhoom, Dist. Osmanabad)  
Age 59 years, Occ. Agri.  
R/o Bhoom, Tq. Bhoom,  
District Osmanabad. Petitioner

versus

01 The State of Maharashtra  
Through its Secretary  
Cooperation & Textile Deptt.,  
Maharashtra State, Mantralaya  
Mumbai 400 032.

02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar), Co-operative Societies,  
Osmanabad Division,  
Osmanabad. Respondents

Mr. H.T. Gaikwad, advocate for the Petitioner.

WITH  
(111) WRIT PETITION NO. 3796 OF 2015

Ramdas S/o Goroba Humbe  
(Representative of Vividha Karyakari  
Seva Sahakari Sanstha Ltd.  
Chandwad, Tq. Bhoom, District Osmanabad)

Age 45 years, occ. Agri.

R/o Chandwad, Tq. Bhoom,

District Osmanabad

Petitioner

versus

01 The State of Maharashtra  
Through its Secretary  
Cooperation & Textile Deptt.,  
Maharashtra State, Mantralaya  
Mumbai 400 032.

02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar, Co-operative Societies,  
Osmanabad Division,  
Osmanabad

Respondents

Mr. H.T. Gaikwad, advocate for the Petitioner.

WITH

(112) WRIT PETITION NO. 3797 OF 2015

Anil s/o Uttamrao Mote

(Representative of Vividha Karyakari

Seva Sahakari Sanstha Ltd.

Anjansonda, Tq. Bhoom, District Osmanabad)

Age 50 years, Occ. Agri.

R/o Anjansonda, Tq. Bhoom,

District Osmanabad

Petitioner

versus

01 The State of Maharashtra  
Through its Secretary  
Cooperation & Textile Deptt.  
Maharashtra State, Mantralaya  
Mumbai 400 032.

02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar) Co-operative Societies,  
Osmanabad Division, Osmanabad.

Respondents

Mr. H.T. Gaikwad, advocate for the Petitioner.

WITH  
(113) WRIT PETITION NO. 3798 OF 2015

Madhav S/o Vithal Jadhav  
(Representative of Vividha Karyakari  
Seva Sahakari Sanstha Ltd.  
Dudhi, Tq. Paranda, District Osmanabad)  
Age 50 years, occ. Agri.  
R/o Dudhi, Tq. Paranda,  
District Osmanabad

Petitioner

versus

01 The State of Maharashtra  
Through its Secretary  
Cooperation & Textile Deptt.  
Maharashtra State, Mantralaya  
Mumbai 400 032.

02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar) Co-operative Societies,  
Osmanabad Division,  
Osmanabad.

Respondents

Mr. H.T. Gaikwad, advocate for the Petitioner.

WITH  
(114) WRIT PETITION NO. 3800 OF 2015

Amil s/o Shivajirao Mote  
(Representative of Late Maharudrabappa  
Mote Nagri Sah. Pat Sanstha Ltd.  
Bhoom, Tq Bhoom, District Osmanabad  
Age 32 years, Occ. Agri.  
R/o Bhoom, Tq. Bhoom  
District Osmanabad

Petitioner

versus

- 01 The State of Maharashtra  
Through its Secretary  
cooperation & Textile Deptt.  
Maharashtra State, Mantralaya  
Mumbai 400 032.
- 02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar), Co-operative Societies,  
Osmanabad Division, Osmanabad Respondents

Mr. H.T. Gaikwad, advocate for the Petitioner.

WITH  
(115) WRIT PETITION NO. 3801 OF 2015

Balu s/o Banshi Jadhav  
(Representative of Kanifnath Sikshak  
Sahakari Patpurwatha Sanstha Ltd.  
Ulup, Tq. Bhoom, District Osmanabad)  
Age 45 years, occ. Service  
R/o Pangri, Tq. Bhoom,  
District Osmanabad Petitioner

versus

- 01 The State of Maharashtra  
Through its Secretary  
Cooperation & Textile Deptt.  
Maharashtra State, Mantralaya  
Mumbai 400 032.
- 02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar) Cooperative Societies,  
Osmanabad Division, Osmanabad Respondents

Mr. H. T. Gaikwad, advocate for the Petitioner.

WITH  
(116) WRIT PETITION NO. 3802 OF 2015

Rajendra s/o Hariba Gapat  
(Representative of Vividha Karyakari  
Seva Sahakari Sanstha Ltd.  
Dindori, Tq. Bhoom, District Osmanabad  
Age 37 years, Occ. Agri,  
R/o Dindori, Tq. Bhoom,  
District Osmanabad.

Petitioner

versus

- 01 The State of Maharashtra  
Through its Secretary  
Cooperation & Textile Deptt.  
Maharashtra State, Mantralaya,  
Mumbai 400 032.
- 02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar), Co-operative Societies,  
Osmanabad Division, Osmanabad

Respondents

Mr. H.T. Gaikwad, advocate for the Petitioner.

WITH  
(117) WRIT PETITION NO.3803 OF 2015

Namdeo S/o Maroti Nagargoje  
(Representative of Vividha karyakari  
Seva Sahakari Sanstha Ltd.  
Jayawantnagar, Tq. Bhoom,  
District Osmanabad)  
Age 39 years, Occ. Agri.  
R/o Jayawant Nagar, Tq. Bhoom  
District Osmanabad.

Petitioner

versus

- 01 The State of Maharashtra  
Through its Secretary  
Cooperation & Textile Deptt.  
Maharashtra State, Mantralaya  
Mumbai 400 032.

02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar), Co-operative Societies,  
Osmanabad Division, Osmanabad. Respondents

Mr. H. T. Gaikwad, advocate for the Petitioner.

WITH  
(118) WRIT PETITION NO. 3804 OF 2015

Giridhar s/o Kalyan Talake  
(Representative of Vividha Karyakari  
Seva Sahakari Sanstha Ltd.  
Hirwarada, Tq. Bhoom, District Osmanabad)  
Age 35 years, occ. Agri.  
R/o Hirwarada, Tq. Bhoom,  
District Osmanabad Petitioners

versus

01 The State of Maharashtra  
Through its Secretary  
Cooperation & Textile Deptt.,  
Maharashtra State, Mantralaya  
Mumbai 400 032.

02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar), Co-operative Societies,  
Osmanabad Division, Osmanabad Respondents

Mr. H.T. Gaikwad, advocate for the Petitioner.

WITH  
(119) WRIT PETITION NO. 3805 OF 2015

01 Shri Vijay s/o Bhimrao Thorbole  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd. Pipalgao(Ko),  
Tq. Washi, Dist. Osmanabad  
Occ. Agril, r/o Pipalgaon(Ko)  
Tq. Washi, Dist. Osmanabad.

02 Shri Rajebhau s/o Anna Sukale  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd. Pipalgao(Lingi)  
Tq. Washi, Dist. Osmanabad  
occ. Agril, r/o Pipalgaon(Lingi)  
Tq. Washi, Dist. Osmanabad

03 Saw Indutai w/o Sudanrao Patil  
(Representative of Vividh karyakari Seva  
Sahakari Society ltd. Wadjji, Tq. Washi  
Dist. Osmanabad  
occ. Agril, r/o Wadji, Tq. Washi,  
Dist. Osmanabad.

04 Shri Prashantrao s/o Panditrao Chede  
(Representative of Shivshakti Sahakari  
Sakar Karkhana Ltd. Washi, Tq. Washi  
Dist. Osmanabad  
occ. Agril, r/o Washi,  
dist. Osmanabad.

Petitioners

versus

01 The State of Maharashtra  
Through its Secretary  
Co-operation & textile Deptt.  
Maharashtra State, Mantralaya,  
Mumbai 400 032.

02 The District Co-operative  
Election Officer (Divisional Joint  
Registrar) Co.Op. Societies,  
Aurangabad Division,  
Aurarngabad.

03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr. L.C. Patil, advocate for the Petitioners.

WITH  
(120) WRIT PETITION NO. 3807 OF 2015

Udhavrao s/o Ramrao Patil  
(Representative of Osmanabad Taluka  
Shetkari Sahakari Kharedi Vikri Sangh Ltd.  
Osmanabad,  
Age 50 years, occ. Agril.  
r/o Osmanabad  
Dist. Osmanabad

Petitioner

versus

01 The State of Maharashtra  
through its Secretary  
Co-operation & Textile Department,  
Maharashtra State, Mantralaya,  
Mumbai 400 032.

02 The District Co-operative Election  
Officer (Divisional Joint Registrar)  
Co-operative Societies,  
Osmanabad Division,  
Osmanabad.

Respondents

Mr. A.S. More, advocate for the Petitioner.

WITH  
(121) WRIT PETITION NO. 3817 OF 2015

Naoki Vividha Kryakari Seva Sahakari  
Society Ltd., Naoki  
Tq. Purna, Dist. Parbhani  
Through its Nominee  
shri Madhav Manikrao Bhusare  
age 55 years, occ. Agril,  
r/o Naoki, Tq. Purna,  
Dist. Parbhani

Petitioner

versus

01 The State of Maharashtra  
Through its Secretary

Marketing & Textile Department  
Mantralaya, Mumbai 32.

02 The Returning Officer / Election Officer of  
Parbhani District Central Co-operative  
Bank, And Divisional Joint Registrar  
Co-operative Societies, Aurangabad.

03 The District Deputy Registrar,  
Co-operative societies, Parbhani  
District Parbhani

04 The Maharashtra State  
Cooperative Election Authority  
Central Administrative Building  
Shivajinagar, Pune.

Respondents

Mr. S.B. Ghatol Patil, advocate for the Petitioner.

WITH  
(122) WRIT PETITION NO. 3818 OF 2015

Hivara (Bk) Vividha Karyakari Seva Sahakari  
Society ltd. Hivara (Bk), Tq. Purna  
Dist. Parbhani  
Through its Nominee  
Shri Munjaji Madhav Nadare  
age 20 years, occ. Agril,  
r/o Hivara (Bk), Tq. Purna  
Dist. Parbhani

Petitioners

versus

01 The State of Maharashtra  
Through its Secretary  
Marketing & Textile Department  
Mantralaya, Mumbai 32.

02 The Returning Officer / Election Officer of  
Parbhani District Central Co-operative Bank  
And Divisional Joint Registrar  
co-operative Societies, Aurangabad.

03 The District Deputy Registrar  
Co-operative Societies, Parbhani  
District Parbhani.

04 The Maharashtra State  
Cooperative Election Authority  
Central administration building  
Shivajinagar, Pune.

Respondents

Mr. S.B. Ghatol Patil, advocate for the Petitioner.

WITH  
(123) WRIT PETITION NO. 3819 OF 2015

Dr. Sharad Shivajirao Patil  
age 55 years, occ. Medical Practice  
r/o Nilanga, Tq. Nilanga  
Dist. Latur  
(Representative of Dr. Shivajirao Nilangekar  
Urban Co-operative Bank Ltd.,  
Nilanga, Tq. Nilanga, Dist.Latur)

Petitioner

versus

01 The State of Maharashtra  
Through its Secretary  
Co-operation and Textile Department  
Mantralaya, Mumbai 32.

02 The District Co-operative Election  
Officer for Latur District Central  
Co-operative Bank Latur and  
Divisional Joint Registrar  
Co-operative Societies,  
Latur Division,  
Latur.

03 Dr. Shivajirao Nilangekar  
urban Co-operative Bank Ltd.  
Nilnga, Tq. Nilanga, Dist. Latur  
Through its Chairman

Respondents

Mr. S.G. Rudrawar, advocate for the petitioner.

WITH  
(124) WRIT PETITION NO. 3820 OF 2015

Rupala Vividha Karyakari Seva Sahakari  
Society Ltd.  
Rupala, Tq. Purna, Dist. Parbhahi  
Through its Nominee  
Shri narayan Tukaram Gundale  
Age 52 years, occ. Agril,  
r/o Rupala, Tq. Purna  
Dist. Parbhani.

Petitioner

versus

- 01 The State of Maharashtra  
Through its Secretary  
Marketing & Textile Department  
Mantralaya, Mumbai 32
- 02 The Returning Officer / Election Officer of  
Parbhani District Central Co-operative Bank,  
And Divisional Joint Registrar,  
Co-operative Societies, Aurangabad.
- 03 The District Deputy Registrar,  
Co-operative Societies, Parbhani  
District Parbhani.
- 04 The Maharashtra State  
Cooperative Election Authority  
Central administrative building  
Shivajinagr, Pune.

Respondents

Mr. S.B. Ghatol Patil, advocate for petitioner.

WITH  
(125) WRIT PETITION NO. 3897 OF 2015

Hatkarwadi Vividh Karyakari Seva  
Sahakari Sanstha Ltd. at Hatkarwadi  
through its Member / Representatives

Shri Sheshrao Kondiba Jorwar  
age 55 years, occ. Agril,  
r/o Hatkarwadi, Tq.Manwath,  
Dist. Parbhani

Petitioner

versus

01 District Co-operative Election Officer  
@ Divisional joint Registrar  
Co-operative societies, Aurangabad  
Dist. Aurangabad.

02 District Deputy Registrar,  
Co-operative societies,  
Parbhani, dist. Parbhani

03 The State Co-operative Election  
Authority, Pune

Respondents

Mr. R. J. Nirmal, advocate for the Petitioner.

WITH  
(126) WRIT PETITION NO. 3900 OF 2015

Gugali Dhamangaon vividh Karyakari  
Seva Sahakari ltd. At Gugali  
Dhamangaon, Tq. Selu  
Dist. Parbhani

Through its Representative  
Bhagirath s/o Maroti More  
Age 45 years, Occ. Agril,  
r/o Gugali Dhamangaon,  
Tq. Selu, Dist. Parbhani

Petitioner

versus

01 District Co-operative Election Officer  
@ Divisional Joint Registrar,  
Co-operative Societies, Aurangabad.  
Dist. Aurangabad.

02 District Deputy Registrar  
Co-operative Societies,  
Parbhani, dist. Parbhani

03 The State Co-operative Election  
Authority, Maharashtra State  
Pune

Respondents

Mr. M.P. Kale, advocate for the Petitioner

WITH  
(127) WRIT PETITION NO. 3901 OF 2015

Vividha Karyakari Seva Sahakari Society  
Ltd. Manjaram Tq. Naigaon (Kh)  
Dist. Nanded  
Through its Nominee  
Sow Vijayalaxmi W/o Shivaji Gaikwad  
Age 32 years, Occ. Agril  
r/o Manjaram, Tq. Naigaon (Kh)  
Dist. Nanded

Petitioner

versus

01 The State of Maharashtra  
Through its Secretary  
Marketing & Textile Department  
Mantralaya Mumbai 32.

02 The Returning Officer / Election Officer of  
Nanded District Central Co-operative Bank,  
And Divisional Joint Registrar  
Co-operative Societies, Latur.

03 The District Deputy Registrar  
Co-operative Societies, Nanded  
Dist. Nanded.

04 The Maharashtra State  
Co-operative Election Authority  
Central Administrative Building  
Shivajinagar Pune.

05 Nanded District Central Co-operative Bank  
Head Office near Shivaji Chok Nanded  
Tq. & Dist. Nanded  
Through its General Manager Respondents

Mr. S.B. Ghatol Patil, advocate for the petitioner.

WITH  
(128) WRIT PETITION NO. 3902 OF 2015

The Vividh Karyakari Seva Sahakari  
Society Ltd. Borol  
Tq. Deoni, Dist. Latur  
Through its Chairman  
Shivaji s/o Govindrao Devne  
aged 53 years, occ. Agril  
r/o Borol, Tq. Deoni  
Dist. Latur Petitioner

versus

- 01 The State of Maharashtra  
Through the Secretary  
In the Department of Co-operation  
Mantralaya, Mumbai 32.
- 02 The State Co-operative Election  
Commissioner, Maharashtra State,  
Central Bulding, Pune.
- 03 The Secretary  
State Co-operative Election Authority,  
Maharashtra State, Central Building  
Pune.
- 04 The District Election Officer  
Latur District Central Co-operative  
Bank Ltd., Latur and  
Divisional Joint Registrar,  
Co-operative societies, Latur  
Tq. & Dist. Nanded.

05 The Latur District Central  
Co-operative Bank Ltd., Latur  
Tq. & Dist. Latur  
Through its Managing Director

06 The District Deputy Registrar,  
Co-operative Societies, Latur,  
Tq. & Dist. Latur

Respondents

Mr. V.M.Mane, advocate for the petitioner.

WITH  
(129) WRIT PETITION NO. 3904 OF 2015

Sow Subhadrabai w/o Pandharinath Patil  
age 45 years, occ. agriculture/household  
r/o Yedur, Tq. Degloor  
Dist. Nanded

Petitioner

versus

01 State of Maharashtra  
Through its Secretary  
co-operation Department  
Mantralaya, Mumbai 32

02 State Co-operative Election Authority  
2<sup>nd</sup> Floor, New Central Building  
Ambedkar Wellesly Rd., Pune  
Maharashtra 411 001.

03 Divisional Joint Registrar Co-operative  
Societies, Latur Division  
Latur  
And Returning Officer for election of  
Nanded District Central Co-operative  
Bank Ltd., Central Administrative Building  
Second Floor, Latur.

Respondents

Mr. U.B. Deshmukh, advocate for the petitioner.

WITH  
(130) WRIT PETITION NO. 3905 OF 2015

Vijaykumar s/ o Santukrao Bondge  
age 55 years, occ. Agriculture  
r/o Ambulga, Tq. Degloor  
Dist. Nanded

Petitioner

versus

01 State of Maharashtra  
Through its Secretary  
Co-operation Department,  
Mantralaya, Mumbai 32.

02 State Co-operative Election Authority  
2<sup>nd</sup> Floor, New Central Building,  
Ambedkar Wellesly Rd, Pune  
Maharashtra 411 001.

03 Divisional Joint Registrar Co-operative  
Societies, Latur division,  
Latur  
And Returning Officer for election of  
Nanded District Central Co-operative Bank Ltd.  
Central Administrative Building,  
Second Floor, Latur.

Respondents

Mr. U. B. Deshmukh, advocate for the petitioner.

WITH  
(131) WRIT PETITION NO. 3906 OF 2015

Seva Sahakari Sanstha Maryadit  
Daulwadgaon,  
Through Murlidhar s/o Rangnath Fasale  
age 47 years, occ. Agri.  
r/o Daulwadgaon, Tq. Ashti  
Dist. Beed.

Petitioner

versus

01 The State of Maharashtra  
Through Secretary

Department Cooperation  
Mantralaya, Mumbai 32.

02 The State Cooperative Election Commissioner  
Maharashtra State Pune,  
Old Central Building, Pune

03 The Secretary State Cooperative  
Election authority Maharashtra State  
Central Building, Pune

04 The District Election Officer  
Beed, District Central Cooperative  
Bank Ltd., Beed and Joint Divisional  
Joint Registrar Cooperative Societies  
Latur, Tq. & Dist. Beed.

05 The Beed District Central Cooperative  
Bank ltd., Beed, Tq. & Dist. Beed  
through its Managing Director /  
Liquidator

06 The District Deputy Registrar,  
Cooperative Societies, Beed  
Tq. & Dist. Beed.

Respondents

Mr. N.L. Jadhav, advocate for the petitioner.

WITH  
(132) WRIT PETITION NO. 4418 of 2015

Trimbakrao s/o Shankarrao Deshmukh,  
Age : 55 years, Occ. Agri.,  
R/o Shiur, Tq. Hadgaon,  
Dist. Nanded.  
(Representative of Shiur Vividh  
Karyakari Seva Sahakari  
Maryadit, Tq. Hadgaon,  
Dist. Nanded)

Petitioner

Versus

01 The State of Maharashtra,  
Through its Secretary,

Co-operation and Textile Department,  
Mantralaya, Mumbai – 32.

02 The District Co-operative Election  
Officer for Nanded District  
Central Co-operative Bank  
Nanded and Divisional Joint Registrar,  
Co-operative Societies Latur Division,  
Latur.

03 Vividh Karyakari Seva Sahakari  
Maryadit, Shiur, Tq. Hadgaon,  
Dist. Nanded.  
Through its Secretary.

Respondents

Mr. S. G. Rudrawar, advocate for the petitioner

WITH  
(133) WRIT PETITION NO. 4419 of 2015

Dattatray Wamanrao Bhange  
Age: 54 years, Occ.: Agril,  
R/o Saranisangwi, Tq. Kaij,  
Dist. Beed.  
(representative of Vividh Karyakari Seva  
sahakari Ltd., Saranisangwi, Tq. Kaij,  
Dist. Beed)

Petitioner

Versus

01 The State of Maharashtra,  
Through its Secretary,  
Co-operation and Textile Department,  
Mantralaya, Mumbai – 32.

02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune.

03 The District Co-operative Election  
Officer, Beed District Central  
Co-operative Bank Ltd., Beed and  
Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Division Latur.

04 The Chief Executive Officer,  
Beed District Central Co-operative Bank,  
Ltd. Beed. Respondents

Mr. T. G. Gaikwad, advocate for the petitioner

WITH  
(134) WRIT PETITION NO. 4420 OF 2015

Wagheshwari Nagari Gramin Patsanstha  
Ltd. Waghe Babhulgaon, Tal. Kaji,  
Dist. Beed, Through  
Sushila Ganpatrao Morale,  
Age 59 years, Occ. Agri.,  
R/o Banegaon, Post. Waghebabulgaon,  
Tal. Kaji, District Beed. Petitioner

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Co-operation Department,  
Mantralaya, Mumbai.
- 02 The State Co-operative Election  
Commissioner,  
Maharashtra State, Pune,  
Old Central Building, Pune.
- 03 The Secretary, State Co-operative  
Election Authority, Maharashtra State,  
Central Building, Pune.
- 04 The District Election Officer, Beed,  
District Central Co-operative Bank  
Ltd., Beed and Divisional Joint  
Registrar Co-operative Societies,  
Latur, Tal. & District Beed.
- 05 The Beed District Central Co-operative  
Bank Ltd., Beed, Tal. & Dist. Beed,  
Through its Managing Director.

06 The District Deputy Registrar,  
Co-operative Societies, Beed,  
Tal. & District Beed.

Respondents

Mr. S. S. Thombre, advocate for petitioner

WITH  
(135) WRIT PETITION NO. 4424 OF 2015

01 Vithal S/o Tulshiram Budruk  
Age : 45 years, Occ. Agriculture,  
R/o. Pangri, Tq. Loha, Dist. Nanded

02 Vithal S/o Sainappa Madge  
Age : 48 years, Occ. Agriculture,  
R/o. Aandga, Tq. Loha, Dist. Nanded

03 Bhagwan S/o Govindrao Sirsath  
Age : 48 years, Occ. Agriculture,  
R/o. Umra, Tq. Loha, Dist. Nanded

04 Sambhaji S/o Ratan Ladane  
Age : 44 years, Occ. Agriculture,  
R/o. Harsad, Tq. Loha, Dist. Nanded

05 Digambar S/o Tulshiram Yeole  
Age : 47 years, Occ. Agriculture,  
R/o. Pimpalgaon (Ye), Tq. Loha,  
Dist. Nanded

06 Shankar Guruappa Andhale  
Age : 55 years, Occ. Agriculture,  
R/o. Malegaon (Yatra), Tq. Loha,  
Dist. Nanded

Petitioners

Versus

01 The State of Maharashtra  
Through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai – 32

02 The Returning Officer/ Election Officer  
of Nanded District Central Co-operative.

Bank and the Divisional Joint Registrar,  
Co-operative Societies, Latur

- 03 The District Deputy Registrar,  
Co-operative Societies, Nanded  
Dist. Nanded
- 04 The Maharashtra State Co-operative  
Election Authority, Central Administrative  
Building, Shivajinagar, Pune.
- 05 Nanded District Central Co-operative Bank  
Head Office : Near Shivaji Chowk, Nanded  
Tq. & Dist. Nanded  
Through its General Manager. Respondents

WITH  
(136) WRIT PETITION NO. 4425 OF 2015

Krushi Utpan Bazar Samiti Karmachari  
Sahakari Pat Sanstha Ltd., Ahmedpur,  
Tq. Ahmedpur, Dist. Latur,  
Through its Chairman,  
Rajeev s/o Gokuldas Bhutada,  
Aged 55 years, Occu : Service,  
R/o. Ahmedpur, Tq. Ahmedpur,  
Dist. Latur. Petitioner

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
In the Department of Co-operation,  
Mantralaya, Mumbai-32.
- 02 The State Co-operative Election  
Commissioner, Maharashtra State,  
Pune, Old Central Building, Pune.
- 03 The Secretary, State Co-operative  
Election Authority, Maharashtra State,  
Central Building, Pune.
- 04 The District Election Officer,

Latur District Central Co-operative  
Bank Ltd., Latur and Divisional  
Joint Registrar, Co-operative  
Societies, Latur. Tq. & Dist. Latur.

05 The Latur District Central Co-operative  
Bank Ltd., Latur, Tal. & Dist. Latur,  
Through its Managing Director.

06 The District Deputy Registrar,  
Co-operative Societies, Latur,  
Tal. & District Latur.

Respondents

Mr. V. M. Mane, advocate for petitioner

WITH  
(137) WRIT PETITION NO. 4426 OF 2015

01 Nitish S./o Nilkanthrao Devane,  
Age : 26 years, Occ: Agri.,  
R/o: Gadga, Tq. Naigaon, Dist. Nanded

02 Kailas S/o Khushalrao Nalegave  
Age : 33 years, Occ: Agri.,  
R/o: Takali (TM) Post Rajoli  
Tq. Naigaon, Dist. Nanded.

Petitioners

Versus

01 The State of Maharashtra  
Through the State Co-operative  
Election Authority,  
Maharashtra State, Pune

02 The District Co-operative  
Returning Officer, Nanded,  
Dist. Central Co-operative  
Bank Ltd., Nanded,  
Tq. & Dist. Nanded.

03 The Returning Officer  
For the election of District  
Central Co-operative Bank Ltd.  
Nanded, Tq. & Dist. Nanded.

- 04 The District Central  
Co-operative Bank Ltd. Nanded,  
Dist. Nanded through its  
Managing Director. Respondents

Mr. P. S. Koshti and Mr. Rahul Patil, advocates for petitioners

WITH  
(138) WRIT PETITION NO. 4432 OF 2015

- 01 Seva Sahakari Sanstha Ltd.  
Takalgaon, Tq. Loha, Dist. Nanded,  
Through its Nominee  
Shri Kashinath Dattaram Lamdade  
Age : 52 years, Occu : Agril.  
R/o. Takalgaon, Tq. Loha,  
Dist. Nanded.
- 02 Seva Sahakari Sanstha Ltd.  
Kivala, Post. Kivala, Tq. Loha,  
Dist. Nanded,  
Through its Nominee  
Ahilyabai Bapurao Tarake  
Age : 65 years, Occu : Agril.  
R/o Kivala, Tq. Loha,  
Dist. Nanded.
- 03 Seva Sahakari Sanstha Ltd.  
Martala, Post Martala, Tq. Loha,  
Dist. Nanded,  
Through its Nominee  
Laxmibai Balaji Patil,  
Age : 50 years, Occu : Agril.  
R/o. Martala, Tq. Loha,  
Dist. Nanded.
- 04 Seva Sahakari Sanstha Ltd.  
Sugaon (VK), A/o. Sugaon (VK),  
Tq. Loha, Dist. Nanded,  
Through its Nominee  
Vitthal s/o. Balaji Sawale  
Age : 26 years, Occu : Agril,  
R/o Sugaon (VK), Tq. Loha,

Dist. Nanded.

- 05 Seva Sahakari Sanstha Ltd.  
Kapasi (Bk.), Tq. Loha, Dist. Nanded,  
Through its Nominee  
Pandit Kondaji Wadwale  
Age : 40 years, Occu: Agril,  
R/o. Kapasi, Tq. Loha,  
Dist. Nanded.
- 06 Seva Sahakari Sanstha Ltd.  
Sugaon, A/p. Sugaon, Tq. Loha,  
Dist. Nanded, Through it Nominee  
Bhagirathbai Diliprao Jadhav  
Age : 41 years, Occu : Agril.  
R/o. Sugaon, Tq. Loha,  
Dist. Nanded.
- 07 Seva Sahakari Sanstha Ltd.  
Dhawari, A/p. Dhawari, Tq. Loha,  
Dist. Nanded, Through its Nominee  
Baba Nagorao Kale,  
Age : 65 years, Occu: Agril,  
R/o. Dhawari, Tq. Loha,  
Dist. Nanded
- 08 Seva Sahakari Sanstha Ltd.  
Wadgaon, A/o. Wadgaon, Tq. Loha,  
Dist. Nanded, Through its Nominee  
Vinayak Deorao Kale,  
Age : 28 years, Occu: Agril.  
R/o. Wadgaon, Tq. Loha,  
Dist. Nanded.
- 09 Seva Sahakari Sanstha Ltd.  
Nila, A/p. Nila, Tq. Loha,  
Dist. Nanded, Through its Nominee  
Namdeo Tukaram Gajale  
Age : 39 years, Occu: Agril.  
R/o. Nila, Tq. Loha,  
Dist. Nanded.
- 10 Seva Sahakari Sanstha Ltd.  
Dhanora (Bhujbal), Tq. Loha,

Dist. Nanded, Through its Nominee  
Ramkishan Ganpati Bhujbal  
Age : 68 years, Occu: Agril.  
R/o. Dhanora (Bhujbal), Tq. Loha,  
Dist. Nanded.

11 Seva Sahakari Sanstha Ltd.  
Sawargaon, Tq. Loha, Dist. Nanded,  
Through its Nominee  
Sau. Indubai Balaji Kadam  
Age : 50 years, Occu : Agril.  
R/o. Sawargaon, Tq. Loha,  
Dist. Nanded.

12 Seva Sahakari Sanstha Ltd.  
Janapuri, Post Janapuri, Tq. Loha,  
Dist. Nanded, Through its Nominee  
Laxman Shankarrao Kadam  
Age : 55 years, Occu: Agril.  
R/o. Janapuri, Tq. Loha,  
Dist. Nanded.

13 Seva Sahakari Sanstha Ltd.  
Betsaongi, Post Betsaongi, Tq. Loha,  
Dist. Nanded, Through its Nominee  
Ananda Tatyarao Wankhede  
Age : 45 years, Occu: Agril.  
R/o Betsaongi, Tq. Loha,  
Dist. Nanded.

14 Seva Sahakari Sanstha Ltd.  
Borgaon, Tq. Loha, Dist. Nanded,  
Through its Nominee  
Namdeo Venkati Adhav  
Age : 52 years, Occu: Agril.  
R/o Borgaon, Tq. Loha,  
Dist. Nanded.

15 Seva Sahakari Sanstha Ltd.  
Karegaon, Tq. Loha, Dist. Nanded,  
Through its Nominee  
Baburao Eknathrao More  
Age : 30 years, Occu: Agril.  
R/o Karegaon, Tq. Loha,

Dist. Nanded.

- 16 Seva Sahakari Sanstha Ltd.  
Walki (Bk.), Tq. Loha, Dist. Nanded,  
Through its Nominee  
Balaji Pandurang Betkar  
Age : 33 years, Occu: Agril.  
R/o Walki (Bk.), Tq. Loha,  
Dist. Nanded.
- 17 Seva Sahakari Sanstha Ltd.  
Dhanora (Makta), Tq. Loha, Dist. Nanded,  
Through its Nominee  
Prabhu Kerba Kadam,  
Age : 45 years, Occu: Agril.  
R/o Dhanora (Makta), Tq. Loha,  
Dist. Nanded.
- 18 Seva Sahakari Sanstha Ltd.  
Berali (Kh.), Tq. Loha, Dist. Nanded,  
Through its Nominee  
Sau. Sunita Sandeep Holge  
Age : 40 years, Occu: Agril.  
R/o Berali (Kh), Tq. Loha,  
Dist. Nanded.
- 19 Seva Sahakari Sanstha Ltd.  
Deulgaon, A/p Deulgaon,  
Tq. Loha, Dist. Nanded,  
Through its Nominee  
Sau. Radhabai Gopinath Sonvale  
Age : 37 years, Occu: Agril.  
R/o Takalgaon, Tq. Loha,  
Dist. Nanded.
- 20 Seva Sahakari Sanstha Ltd.  
Pokharbhosi, A/p Pokhari,  
Tq. Loha, Dist. Nanded,  
Through its Nominee  
Dawaji Narayan Tathe  
Age : 69 years, Occu: Agril.  
R/o Pokharbhosi, A/p. Pokhari,  
Tq. Loha, Dist. Nanded.

21 Seva Sahakari Sanstha Ltd.  
Kautha, Tq. Kandhar, Dist. Nanded,  
Through its Nominee  
Balaji Narayan Mundkar  
Age : 55 years, Occu: Agril.  
R/o Kautha, Tq. Kandhar,  
Dist. Nanded.

22 Seva Sahakari Sanstha Ltd.  
Halada, Tq. Kandhar, Dist. Nanded,  
Through its Nominee  
Raosaheb Dagadoji Shinde,  
Age : 56 years, Occu: Agril.  
R/o Halada, Tq. Kandhar,  
Dist. Nanded.

Petitioners

Versus

01 The State of Maharashtra  
Through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai - 32

02 The Returning Officer/ Election Officer  
of Nanded District Central Co-operative  
Bank and the Divisional Joint Registrar,  
Co-operative Societies, Latur

03 The District Deputy Registrar,  
Co-operative Societies, Nanded  
Dist. Nanded

04 The Maharashtra State Co-operative  
Election Authority, Central Administrative  
Building, Shivajinagar, Pune.

05 Nanded District Central Co-operative Bank  
Head Office : Near Shivaji Chowk, Nanded  
Tq. & Dist. Nanded  
Through its General Manager.

Respondents

Mr. Shahaji B. Ghatol Patil, advocate for petitioners

WITH  
(139) WRIT PETITION NO. 4433 OF 2015

Santosh s/o Vitthal Bhojane  
Age-38 years, Occu-Agri.,  
R/o-At Nalewadgaon, Tq. Bhum  
Dist-Osmanabad.

Petitioner

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Co-operation Department,  
Mantralaya, Mumbai-32.
- 02 The State Co-operative Election  
Authority Central Administrative  
Building, Pune, at Pune.
- 03 The District Co-operative Election  
Officer for the elections of the  
Osmanabad District Central Co-op.  
Bank Ltd., Osmanabad at Osmanabad..  
The Divisional Joint Registrar  
Co-operative Societies, Latur  
Division, Latur.
- 04 The District Deputy Registrar  
Co-operative Societies Osmanabad  
At Osmanabad.
- 05 The Assistant Registrar,  
Co-operative Societies, Bhum,  
Taluka Bhum, Dist-Osmanabad.
- 06 The Chief Executive Officer  
of the Osmanabad District Central  
Co-operative Bank Ltd., Osmanabad.
- 07 The Secretary,  
Vivid Karyakari Seva Sahakari Society  
Ltd., Nalewadgaon, Tal. Bhum,  
Dist- Osmanabad.

Respondents

Mr. Dhananjay B. Thoke, advocate for petitioner

WITH  
(140) WRIT PETITION NO. 4434 OF 2015

- 01 Datta S/o Hanumantrao Pawale,  
Age : 42 years, Occ. Agriculture,  
R/o. Aurala, Tq. Kandhar, Dist. Nanded.
- 02 Ramrao S/o Bhujangrao Pandhare,  
Age : 48 years, Occ. Agriculture,  
R/o. Mandare Dharmapuri, Tq. Kandhar,  
Dist. Nanded.
- 03 Vinayak S/o Vishwambar Kadam  
Age : 50 years, Occ. Agriculture,  
R/o. Walki, Tq. Loha, Dist. Nanded.                      Petitioners

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai – 32
- 02 The Returning Officer/ Election Officer  
of Nanded District Central Co-operative  
Bank and the Divisional Joint Registrar,  
Co-operative Societies, Latur
- 03 The District Deputy Registrar,  
Co-operative Societies, Nanded  
Dist. Nanded
- 04 The Maharashtra State Co-operative  
Election Authority, Central Administrative  
Building, Shivajinagar, Pune.
- 05 Nanded District Central Co-operative Bank  
Head Office : Near Shivaji Chowk, Nanded  
Tq. & Dist. Nanded  
Through its General Manager.                      Respondents

Mr. Pandit S. Anerao, advocate for petitioners

WITH

(141) WRIT PETITION NO. 4448 OF 2015

Shivajirao s/o Wamanrao Deshmukh,  
Age: 45 years, Occ. Agri.,  
R/o Hadgaon, Tq. Hadgaon,  
Dist. Nanded  
(Representative of Hadgaon  
Vividh Karyakari Seva Sahakari  
Maryadit, Tq. Hadgaon,  
Dist. Nanded)

Petitioner

Versus

01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Department,  
Mantralaya, Mumbai – 32

02 The District Co-operative Election  
Officer for Nanded District  
Central Co-operative Bank  
Nanded and Divisional Joint Registrar,  
Co-operative Societies Latur Division,  
Latur.

03 Vividh Karyakari Seva Sahakari  
Maryadit, Hadgaon, Tq. Hadgaon,  
Dist. Nanded  
Through its Secretary.

Respondents

Mr. S. G. Rudrawar, advocate for petitioner

WITH

(142) WRIT PETITION NO. 4451 OF 2015

Narayan s/o Ashokrao Kadam,  
Age: 25 years, Occ. Agri.,  
R/o Marlegaon, Tq. Hadgaon,  
Dist. Nanded  
(Representative of Marlegaon  
Vividh Karyakari Seva Sahakari  
Maryadit, Tq. Hadgaon,  
Dist. Nanded)

Petitioner

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Department,  
Mantralaya, Mumbai – 32
- 02 The District Co-operative Election  
Officer for Nanded District  
Central Co-operative Bank  
Nanded and Divisional Joint Registrar,  
Co-operative Societies Latur Division,  
Latur.
- 03 Vividh Karyakari Seva Sahakari  
Maryadit, Marlegaon, Tq. Hadgaon,  
Dist. Nanded  
Through its Secretary.

Respondents

Mr. S. G. Rudrawar, advocate for petitioner

WITH

(143) WRIT PETITION NO. 4452 OF 2015

Santosh s/o Ramji Kadam,  
Age: 28 years, Occ. Agri.,  
R/o Koli, Tq. Hadgaon,  
Dist. Nanded  
(Representative of Koli  
Vividh Karyakari Seva Sahakari  
Maryadit, Tq. Hadgaon,  
Dist. Nanded)

Petitioner

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Department,  
Mantralaya, Mumbai – 32
- 02 The District Co-operative Election  
Officer for Nanded District  
Central Co-operative Bank  
Nanded and Divisional Joint Registrar,

Co-operative Societies Latur Division,  
Latur.

- 03 Vividh Karyakari Seva Sahakari  
Maryadit, Koli, Tq. Hadgaon,  
Dist. Nanded  
Through its Secretary. Respondents

Mr. S. G. Rudrawar, advocate for petitioner

WITH  
(144) WRIT PETITION NO. 4458 OF 2015

Smt. Sulochanabai w/o Govindrao Mane,  
Age: 55 years, Occ. Household,  
R/o Yelamb, Tq. Hadgaon,  
Dist. Nanded  
(Representative of Yelamb  
Vividh Karyakari Seva Sahakari  
Maryadit, Tq. Hadgaon,  
Dist. Nanded) Petitioner

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Department,  
Mantralaya, Mumbai – 32
- 02 The District Co-operative Election  
Officer for Nanded District  
Central Co-operative Bank  
Nanded and Divisional Joint Registrar,  
Co-operative Societies Latur Division,  
Latur.
- 03 Vividh Karyakari Seva Sahakari  
Maryadit, Yelamb, Tq. Hadgaon,  
Dist. Nanded  
Through its Secretary. Respondents

Mr. S. G. Rudrawar, advocate for petitioner

WITH

(145) WRIT PETITION NO. 4461 OF 2015

Saw. Surekha S/o Tanaji Gaikwad,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Takli Bebli,  
Tq. Osmanabad, Dist. Osmanabad)  
Age: years, Occ. Agri.,  
R/o Takli Bebli, Tq. Osmanabad,  
Dist. Osmanabad

Petitioner

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Department,  
Mantralaya, Mumbai – 400 032.
- 02 The District Co-operative Election  
Officer (Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Division, Aurangabad.
- 03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr. Laxmikant C. Patil, advocate for petitioner

WITH

(146) WRIT PETITION NO. 4462 OF 2015

- 01 Yehalegaon Tukaram Vividh Karyakari  
Seva Sahakari Society Ltd., Yahalegaon,  
Tq. Kalamnuri, Dist. Hingoli  
Through its Member Representative  
Pandurang Laxmanrao Nagare  
Age 55 yrs. Occ. Agri.  
r/o Yehalegaon, Tq. Kalamnuri,  
Dist. Hingoli.
- 02 Ghoda Vividh Karyakari  
Seva Sahakari Society Ltd., Ghoda,  
Post Ghoda, Tq. Kalamnuri, Dist. Hingoli  
Through its Member Representative

Govindrao Bhaurao Patange  
Age 45 yrs. Occ. Agri.  
r/o Ghoda, Tq. Kalamnuri,  
Dist. Hingoli.

03 Kurtadi Vividh Karyakari  
Seva Sahakari Society Ltd., Kurtadi,  
Tq. Kalamnuri, Dist. Hingoli  
Through its Member Representative  
Sadashiv Ganpatrao Jadhav,  
Age 48 yrs. Occ. Agri.  
r/o Kurtadi, Tq. Kalamnuri,  
Dist. Hingoli.

04 Selsura Vividh Karyakari  
Seva Sahakari Society Ltd., Selsura,  
Tq. Kalamnuri, dist. Hingoli  
Through its Member Representative  
Haribhau Laxmanrao Ghuge  
Age 45 yrs. Occ. Agri.  
r/o Selsura, Tq. Kalamnuri,  
Dist. Hingoli.

05 Kalamnuri Vividh Karyakari  
Seva Sahakari Society Ltd., Kalamnuri,  
Tq. Kalamnuri, Dist. Hingoli  
Through its Member Representative  
Damodhar Babarao Shinde  
Age 49 yrs. Occ. Agri.  
r/o Kalamnuri, Tq. Kalamnuri,  
Dist. Hingoli.

06 Chikhali Vividh Karyakari  
Seva Sahakari Society Ltd., Chikhali,  
Tq. Kalamnuri, Dist. Hingoli  
Through its Member Representative  
Kesharao Babarao Chavan  
Age 70 yrs. Occ. Agri.  
r/o Chikhali, Tq. Kalamnuri,  
Dist. Hingoli.

Petitioners

Versus

01 The District Co-operative Election Officer

@ Divisional Joint Registrar  
Co-operative Societies Aurangabad.  
District Aurangabad.

02 The District Deputy Registrar  
Co-operative Society Hingoli  
Dist. Hingoli. Respondents

Mr. Pradeep N. Sonpethakar, advocate for petitioners

WITH  
(147) WRIT PETITION NO. 4474 OF 2015

Nilkanth s/o Namdeorao Keshve,  
Age : 50 Years, Occ : Agriculture,  
R/o : Vasantnagar, Nanded,  
Representative and President of  
Shankarrao Chavan Nagri Sahakari  
Bank Ltd., Kinwat, Tq. Kinwat,  
Dist. Nanded. Petitioner

Versus

01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Department,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032.

02 The District Co-operative Election  
Officer (Divisional Joint Registrar  
at Latur), of Nanded District Central  
Co-operative Bank Ltd., Nanded,  
having its office at Central  
Administrative Building, 2<sup>nd</sup> floor,  
Latur.

03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

04 The Assistant Registrar,  
Co-operative Societies,  
Kinwat, Tq. Kinwat,

Dist. Nanded.

Respondents

Mr. Amit A. Mukhedkar, advocate for petitioner

WITH

(148) WRIT PETITION NO. 4475 OF 2015

Shri. Bhagwan s/o Vitthalrao Shinde,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Guntur),  
Guntur Tq. Kandhar, Dist. Nanded.  
Age: 42 years, Occ. Agri.,  
R/o Guntur, Tq. Kandhar,  
Dist. Nanded.

Petitioner

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Department,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032.
- 02 The District Co-operative Election  
Officer (Divisional Joint Registrar  
at Latur), of Nanded District Central  
Co-operative Bank Ltd., Nanded,  
having its office at Central  
Administrative Building, 2<sup>nd</sup> floor,  
Latur.
- 03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr. Amit A. Mukhedkar, advocate for petitioner

WITH

(149) WRIT PETITION NO. 4481 OF 2015

- 01 Shri. Prakash s/o Dadarao Bedre,  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Maregaon,  
Tq. Kinwat, Dist. Nanded.

Age: 47 years, Occ. Agri.,  
R/o Maregaon, Tq. Kinwat,  
Dist. Nanded.

- 02 Shri. Atmaram s/o Balaji Mundhe,  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Nagzari,  
At Post Nagzari, Tq. Kinwat,  
Dist. Nanded.  
Age: 50 years, Occ. Agri.,  
R/o At Post Nagzari, Tq. Kandhar,  
Dist. Nanded.
- 03 Sou. Minabai w/o Yeshwantrao Karhale,  
Age: 52 years, Occ. Household,  
Representative of Adivasi Vividh Karyakari  
Seva Sahakari Society Ltd., Ghoti,  
Tq. Kinwat, Dist. Nanded.  
R/o At Post Kamtala, Tq. Kinwat,  
Dist. Nanded.
- 04 Janardhan s/o Dadarao Kavde,  
Age: 55 years, Occ. Household,  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Vadoli,  
Tq. Kinwat, Dist. Nanded.  
R/o At Post Vadoli, Tq. Kinwat,  
Dist. Nanded.
- 05 Shri. Gopinath s/o Rama Kendre,  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Pimpri,  
At Post Pimpri, Tq. Kinwat,  
Dist. Nanded.  
Age: 58 years, Occ. Agri.,  
R/o At Post Pimpri, Tq. Kinwat,  
Dist. Nanded.
- 06 Shri. Nagorao s/o Laxman Telke,  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Patoda,  
At Post Patoda, Tq. Kinwat,  
Dist. Nanded.  
Age: 52 years, Occ. Agri.,

R/o At Post Patoda, Tq. Kinwat,  
Dist. Nanded.

- 07 Shri. Chudiram s/o Mahadu Todsam,  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Dhanora (C),  
Tq. Kinwat, Dist. Nanded.  
Age: 41 years, Occ. Agri.,  
R/o At Post Dhanora (C), Tq. Kinwat,  
Dist. Nanded.
- 08 Shri. Pralhad s/o Taterao Mundhe,  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Bodhadi (Kh),  
At Post Bodhadi, Tq. Kinwat,  
Dist. Nanded.  
Age: 50 years, Occ. Agri.,  
R/o At Post Bodhadi (Kh), Tq. Kinwat,  
Dist. Nanded.
- 09 Shri. Pandhari s/o Dynoba Kendre,  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Dahegaon,  
At Post Dahegaon, Tq. Kinwat,  
Dist. Nanded.  
Age: 57 years, Occ. Agri.,  
R/o At Post Dahegaon, Tq. Kinwat,  
Dist. Nanded.
- 10 Shri. Yeshwant s/o Digambar Kurhale,  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Kamthala,  
At Post Kamthala, Tq. Kinwat,  
Dist. Nanded.  
Age: 55 years, Occ. Agri.,  
R/o At Post Kamthala, Tq. Kinwat,  
Dist. Nanded.
- 11 Tulshiram s/o Devaji Gedam,  
Representative of Adivasi Karyakari  
Seva Sahakari Society Ltd., Kothachi,  
At Post Kothachi, Tq. Kinwat,  
Dist. Nanded.  
Age: 67 years, Occ. Agri.,

R/o At Post Patoda, Tq. Kinwat,  
Dist. Nanded.

- 12 Gangadhar s/o Bhujangrao Jadhav  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Osmeth,  
At Post Osmeth, Tq. Kinwat,  
Dist. Nanded.  
Age: 47 years, Occ. Agri.,  
R/o At Post Osmeth, Tq. Kinwat,  
Dist. Nanded.
- 13 Venkatrao s/o Mukundrao Nameniwar,  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Kinwat,  
Tq. Kinwat, Dist. Nanded.  
Age: 65 years, Occ. Agri.,  
R/o Kinwat, Tq. Kinwat,  
Dist. Nanded.
- 14 Suryakantreddi s/o Madhavreddi Kallewar,  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Kanki,  
Tq. Kinwat, Dist. Nanded.  
Age: 44 years, Occ. Agri.,  
R/o Kanki, Tq. Kinwat,  
Dist. Nanded.
- 15 Anilreddy s/o Narayanreddi  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Palshi,  
Tq. Kinwat, Dist. Nanded.  
Age: 50 years, Occ. Agri.,  
R/o Kinwat, Tq. Kinwat,  
Dist. Nanded.
- 16 Pandurang s/o Gangaram Palepwad,  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Bhishi,  
Tq. Kinwat, Dist. Nanded.  
Age: 56 years, Occ. Agri.,  
R/o Bhishi, Tq. Kinwat,  
Dist. Nanded.
- 17 Shyam s/o Ramrao Kendre,

Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Sawri,  
Tq. Kinwat, Dist. Nanded.  
Age: 55 years, Occ. Agri.,  
R/o Sawri, Tq. Kinwat,  
Dist. Nanded.

18 Datta s/o Parasram Karhale,  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Malbargaon,  
Tq. Kinwat, Dist. Nanded.  
Age: 45 years, Occ. Agri.,  
R/o Malbargaon, Tq. Kinwat,  
Dist. Nanded.

19 Purshottam s/o Murari Yerdlawar,  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Dundra,  
Tq. Kinwat, Dist. Nanded.  
Age: 40 years, Occ. Agri.,  
R/o Dundra, Tq. Kinwat,  
Dist. Nanded.

20 Shri. Dattatraya s/o Ramji Gedam  
Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Kherda,  
Tq. Kinwat, Dist. Nanded.  
Age: 40 years, Occ. Agri.,  
R/o Kherda, Tq. Kinwat,  
Dist. Nanded.

Petitioners

Versus

01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Department,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032.

02 The District Co-operative Election  
Officer (Divisional Joint Registrar  
at Latur), of Nanded District Central  
Co-operative Bank Ltd., Nanded,  
having its office at Central

Administrative Building, 2<sup>nd</sup> floor,  
Latur.

03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr. Amit A. Mukhedkar, advocate for petitioners

WITH  
(150) WRIT PETITION NO. 4482 OF 2015

01 Sou. Surekha w/o Balbhim Kasale,  
Age: 43 years, Occ. Business,  
R/o Rani Sawargaon, Tq. Gangakhed,  
Dist. Parbhani  
(Representative of Sow. Pratibhatai  
Sharad Pawar Mahila Nagari Sahakari  
Pat Sanstha Ltd., Ranisavargaon)

02 Sow. Pratibhatai Sharad Pawar  
Mahila Audyogik Sahakari Sanstha  
Ltd., Ranisavargaon, Tq. Gangakhed,  
Dist. Parbhani)  
Through its Chairman  
Sow. Surekha w/o Balbhim Kasale,  
Age : 43 years, Occ. Business,  
R/o Rani Sawargaon, Tq. Gangakhed  
Dist. Parbhani.

Petitioners

Versus

01 The State of Maharashtra  
Through the Secretary,  
Co-operation and Textile Department  
Mantralaya, Mumbai

02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune.

03 The District Co-operative Election Officer,  
Parbhani District Central Co-operative  
Bank Ltd. Parbhani And Divisional Joint

Registrar, Co-operative Societies,  
Aurangabad Division, Aurangabad.

04 The Chief Executive Officer,  
Parbhani District Central  
Co-operative Bank, Ltd. Parbhani. Respondents

Mr. Laxman H. Kawale, advocate for petitioners

WITH  
(151) WRIT PETITION NO. 4483 OF 2015

Kavali Vividh Karyakari Seva  
Sahakari Society Ltd. Kavali,  
Through its delegate  
Mangalabai Babulal Wankhede Patil  
Age 45 yrs., Occ. Agri.  
R/o Kawali, Tq. Soyagaon,  
Dist. Aurangabad. Petitioner

Versus

01 The State of Maharashtra  
Through the Secretary for  
Co-operative Textile and Handloom  
Department, Mantralaya, Mumbai

02 The Divisional Joint Registrar  
Cooperative Societies, and the  
District Cooperative Election Officer,  
Aurangabad District Central Cooperative  
Bank Limited, Aurangabad,  
District. Aurangabad. Respondents

Mr. P. W. Pawar, advocate for petitioner

WITH  
(152) WRIT PETITION NO. 4506 OF 2015

Bhaskar Mahadev Ware  
(Representative of Chincholi Vividh  
Karyakari Seva Sahkari Society Ltd.)  
Age : 33 years, Occ : Agriculture,  
R/o. Chincholi, Tal. Bhoom

Dist. Osmanabad.

Petitioner

Versus

01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Department,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032.

02 The District Co-operative Election  
Officer, (Divisional Joint Registrar,  
Co-operative Societies, Latur),  
District Central Co-operative Bank  
Ltd., Osmanabad,  
Dist. Osmanabad.

03 Maharashtra State Co-op.  
Election Authority, Pune.

Respondents

Mr. Vikram S. Undre, advocate for petitioner

WITH

(153) WRIT PETITION NO. 4509 OF 2015

Kantilala Chandulal Borana  
(Representative of Washi Taluka  
Setkari Sahakari Kharedi Vikri Sangh  
Ltd., Washi)

Age : Major years, Occ : Agriculture,  
R/o. Terkheda, Tal. Washi,  
Dist. Osmanabad.

Petitioner

Versus

01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Department,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032.

02 The District Co-operative Election  
Officer, (Divisional Joint Registrar,  
Co-operative Societies, Latur),

District Central Co-operative Bank  
Ltd., Osmanabad,  
Dist. Osmanabad.

03 Maharashtra State Co-op.  
Election Authority, Pune. Respondents

Mr. Vikram S. Undre, advocate for petitioner

WITH  
(154) WRIT PETITION NO. 4516 OF 2015

Nutan Janta Vidyalaya Karmachari  
Sahakari Pat Sanstha Ltd., Sonkheda,  
Mankheda, Tq. Ahmedpur, Dist. Latur,  
Through its Chairman,  
Naragude s/o Umeshkumar Shrikant,  
Aged 45 years, Occu : Agri.,  
R/o. Ahmedpur, Tq. Ahmedpur,  
Dist. Latur. Petitioner

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
In the Department of Co-operation,  
Mantralaya, Mumbai-32.
- 02 The State Co-operative Election  
Commissioner, Maharashtra State,  
Pune, Old Central Building, Pune.
- 03 The Secretary, State Co-operative  
Election Authority, Maharashtra State,  
Central Building, Pune.
- 04 The District Election Officer,  
Latur District Central Co-operative  
Bank Ltd., Latur and Divisional  
Joint Registrar, Co-operative  
Societies, Latur. Tq. & Dist. Latur.
- 05 The Latur District Central Co-operative  
Bank Ltd., Latur, Tal. & Dist. Latur,

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Through its Managing Director.

06 The District Deputy Registrar,  
Co-operative Societies, Latur,  
Tal. & District Latur.

Respondents

Mr. V. M. Mane, advocate for petitioner

WITH  
(155) WRIT PETITION NO. 4520 OF 2015

Bapu Narayan Paithanpagare  
(Representative of Antarvali Vividh  
Karyakari Seva Sahkari Society Ltd.)  
Age : 60 years, Occ : Agriculture,  
R/o. Antarvali, Tal. Bhoom,  
Dist. Osmanabad.

Petitioner

Versus

01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Department,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032.

02 The District Co-operative Election  
Officer, (Divisional Joint Registrar,  
Co-operative Societies, Latur),  
District Central Co-operative Bank  
Ltd., Osmanabad,  
Dist. Osmanabad.

03 Maharashtra State Co-op.  
Election Authority, Pune.

Respondents

Mr. Vikram S. Undre, advocate for petitioner

WITH  
(156) WRIT PETITION NO. 4522 OF 2015

01 Vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Sangam,  
Tq. Dharur, Dist. Beed,

Through its : Members  
Dyanoba s/o Wamanrao Hormale,  
Age 48 years, Occu : Agri.

- 02 Vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Mhatargaon,  
Tq. Dharur, Dist. Beed,  
Through its : Members  
Ajitsingh s/o Shivaji Salgare,  
Age 45 years, Occu : Agri.
- 03 Vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Khamgaon,  
Tq. Dharur, Dist. Beed,  
Through its : Members  
Meerabai w/o Haribhau Bade,  
Age 47 years, Occu : Agri.
- 04 Vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Kandewadi,  
Tq. Dharur, Dist. Beed,  
Through its : Members  
Muktiram s/o Namdeorao Khade,  
Age 55 years, Occu : Agri.
- 05 Vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Kacharwadi,  
Tq. Dharur, Dist. Beed,  
Through its : Members  
Padmakar s/o Arjun Nirade,  
Age 44 years, Occu : Agri.
- 06 Vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Singanwadi,  
Tq. Dharur, Dist. Beed,  
Through its : Members  
Aswini w/o Sundarrao Bhosale,  
Age 42 years, Occu : Agri.
- 07 Vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Varkatwadi,  
Tq. Dharur, Dist. Beed,  
Through its : Members  
Murlidhar s/o Keshav Varkate,

Age 50 years, Occu : Agri.

- 08 Vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Fakirjawala,  
Tq. Dharur, Dist. Beed,  
Through its : Members  
Housabai w/o Madanrao Solanke,  
Age 50 years, Occu : Agri.
- 09 Vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Surnarwadi,  
Tq. Dharur, Dist. Beed,  
Through its : Members  
Rama s/o Nagorao Kare,  
Age 48 years, Occu : Agri.
- 10 Vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Deothana,  
Tq. Dharur, Dist. Beed,  
Through its : Members  
Hanumanth s/o Dhondiba Solanke,  
Age 52 years, Occu : Agri.
- 11 Vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Chikhali,  
Tq. Dharur, Dist. Beed,  
Through its : Members  
Mangal w/o Bhagwan Kashid,  
Age 45 years, Occu : Agri.

Petitioners

Versus

- 01 The State of Maharashtra,  
Through its secretary:  
Co-operative Department,  
Mantralaya, Mumbai-32.
- 02 State Co-operative Election Authority,  
Through its : State Election  
Commissioner, Mantralaya,  
Mumbai.
- 03 The Returning Officer,  
for Election of Beed,

District Central Co-operative  
Bank Ltd. And Divisional Joint  
Registrar, Co-operative Societies,  
Latur, Dist. Latur.

04 The District Deputy Registrar,  
Co-operative Societies, Beed,  
Dist. Beed.

05 The Beed District Central  
Co-operative Bank Ltd., Beed,  
Through its Managing Director.

Respondents

Mr. Bhagwan R. Sable, advocate for petitioners

WITH  
(157) WRIT PETITION NO. 4540 OF 2015

01 Khushalrao s/o Madhavrao Pandagale,  
Age : 40 years, Occu. Service,  
R/o. Shiradhon, Tq. Kandhar,  
Dist. Nanded (Representative of Shiradhon  
Vividh Karyekari Seva Sahakari Society  
Ltd. Tq. Kandhar, Dist- Nanded)

Petitioner

Versus

01 The State of Maharashtra  
Through its Secretary,  
Co-operation and Textile Department,  
Mantraya, Mumbai – 32.

02 The District Co-operative  
Returning Officer, for the  
election of Nanded District  
Central Co-operative Bank Ltd.  
Nanded.

03 Shiradhon Vividh Karyakari Seva  
Sahakari Society Ltd., Shiradhon,  
Tq. Kandhar, Dist. Nanded,  
Through its Secretary.

04 The District Central

Co-operative Bank Ltd. Nanded,  
Dist. Nanded through its  
Managing Director.

Respondents

Mr. V. D. Gunale, advocate for petitioner

WITH  
(158) WRIT PETITION NO. 4564 OF 2015

- 01 Shri. Dharamraj S/o Narhari Kawade,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Kanerwadi,  
Tq. Kalamb, Dist. Osmanabad.  
Age: 54 Years, Occu. Agri.  
R/o. Kanerwadi, Tq. Kalamb,  
Dist. Osmanabad.
- 02 Shri Udhav S/o Digambhar Madke,  
(Representative of Indira Nagari  
Sahakari Pat Society Ltd. Moha,  
Tq. Kalamb, Dist. Osmanabad.  
Age: 52 Years, Occu. Agri.  
R/o Moha, Tq. Kalamb, Dist. Osmanabad.
- 03 Shri Ramkisan S/o Madukar Madke,  
(Representative of Uttam Gramin Vikas  
Agri. Pat Sahakari Society Ltd. Moha,  
Tq. Kalamb, Dist. Osmanabad,  
Age: 60 Years, Occu. Agri.,  
R/o Moha, Tq. Kalamb, Dist. Osmanabad.
- 04 Shri Anant S/o Nandlal Tapde,  
(Representative of Balaji Gramin Vikas  
Agri. Pat Sahakari Society Ltd. Khamaswadi,  
Tq. Kalamb, Dist. Osmanabad,  
Age: 40 Years, Occu. Agri.,  
R/o Khamaswadi, Tq. Kalamb,  
Dist. Osmanabad.
- 05 Shri Mahesh S/o Nagnathappa Munde,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd. Gaurgao,  
Tq. Kalamb, Dist. Osmanabad,  
Age: 40 Years, Occu. Agri.,

R/o Gaurgao, Tq. Kalamb,  
Dist. Osmanabad.

Petitioners

Versus

01 The State of Maharashtra  
Through its Secretary,  
Co-operation and Textile Department,  
Maharashtra State, Mantraya,  
Mumbai – 400 032.

02 The District Co-operative  
Election Officer (Divisional Joint  
Registrar, Co-op. Societies, Aurangabad  
Division, Aurangabad.

03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr. Nilkanth R. Pawade, advocate for petitioners

WITH  
(159) WRIT PETITION NO.4569 OF 2015

Nagorao S/o Gangadhar Bembere,  
Age : 42 years, Occu: Agril. And Nominee,  
of Seva Sahakari Society Ltd. Kothala  
Tq. Naigaon, Dist. Nanded,  
R/o. Kothala, Post Salegaon-Via Dharmabad  
Tq. Naigaon (Kh), Dist. Nanded.

Petitioner

Versus

01 The State of Maharashtra  
Through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai – 32.

02 The Returning Officer/ Election Officer  
of Nanded District Central Co-operative  
Bank and the Divisional Joint Registrar,  
Co-operative Societies, Latur

- 03 The District Deputy Registrar,  
Co-operative Societies, Nanded  
Dist. Nanded
- 04 The Maharashtra State Co-operative  
Election Authority, Central Administrative  
Building, Shivajinagar, Pune.
- 05 Nanded District Central Co-operative Bank,  
Head Office : Near Shivaji Chowk, Nanded  
Tq. & Dist. Nanded  
Through its General Manager. Respondents

Mr. Shahaji B. Ghatol Patil, advocate for petitioner

WITH  
(160) WRIT PETITION NO. 4605 OF 2015

- 01 Shri. Uttamrao s/o Balwantrao More,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Telki,  
Tq. Loha, Dist. Nanded.)  
Age: 48 years, Occ. Agri.,  
R/o At Telki, Tq. Loha,  
Dist. Nanded.
- 02 Shri. Vitthal s/o Tulshiram Budruk,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Pangri,  
At Post Pangri, Tq. Loha, Dist. Nanded.)  
Age: 49 years, Occ. Agri.,  
R/o At Post Pangri, Tq. Loha,  
Dist. Nanded.
- 03 Shri. Dyneshwar s/o Baliram Chonde,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Dhodaj,  
At post Ghodaj, Tq. Kandhar,  
Dist. Nanded.)  
Age: 52 years, Occ. Agri.,  
R/o At Post Ghodaj, Tq. Kandhar,  
Dist. Nanded. Petitioners

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Department,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032.
- 02 The District Co-operative Election  
Officer (Divisional Joint Registrar  
at Latur), of Nanded District Central  
Co-operative Bank Ltd., Nanded,  
having its office at Central  
Administrative Building, 2<sup>nd</sup> floor,  
Latur.
- 03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr. Amit A. Mukhedkar, advocate for petitioners

WITH  
(161) WRIT PETITION NO. 4048 OF 2015

Pimpalgaon Khand Vividh Karyakari  
Sahakari Sanstha, Maryadit,  
Pimpalgaon Khand, Taluka Akole,  
District: Ahmednagar.  
Through it's authorized Member,  
Dagdu Raoba Hase,  
Age : 47 Years, Occu: Agriculture,  
R/o: Pimpalgaon Khand, Taluka Akole,  
District: Ahmednagar.

Petitioner

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation, Marketing & Textile  
Department, Mantralaya,  
Mumbai – 400 032.
- 02 The Divisional Deputy Registrar,  
Co-operative Societies, Nasik,

Division Nasik.

- 03 The District Election Officer,  
Co-operative/District Deputy Registrar,  
Co-operative Societies,  
Ahmednagar.
- 04 The Ahmednagar District Central  
Co-op. Bank,  
Through its Secretary,  
Nagar-Pune Road, Opposite Ahmednagar  
Bus-stand, Ahmednagar,  
District Ahmednagar.

Respondents

Madhaveshwari S. Mhase, advocate for petitioner

WITH  
(162) WRIT PETITION NO. 4139 OF 2015

- 01 Yeshwantrao Chavan Nagri Sahakari  
Patsanstha Vasmath Ltd.  
Vasmathnagar, Tq. Vasmath,  
Dist. Hingoli: Through its Nominee,  
Subhash s/o Manikrao Khandharkar  
Age: 62 years, Occu: Agril,  
R/o Somwarpeth, Vasmath,  
Tq. Vasmath, Dist. Hingoli.
- 02 Hatta Vividh Karyakari Seva Sahakari  
Society Ltd., Hatta, Tq. Vasmath,  
Dist. Hingoli: Through its Nominee,  
Raviraj s/o Balasaheb Deshmukh,  
Age: 30 years, Occu: Agril,  
R/o Tatta, Tq. Vasmath,  
Dist. Hingoli.
- 03 Suhagan Vividh Karyakari Seva  
Sahakari Sanstha Ltd., Suhagan,  
Tq. Purna, District Parbhani,  
Through its Nominee,  
Arun Hiraji Bhosale  
Age: 22 years, Occu: Agril,  
R/o Suhagan, Tq. Purna,  
Dist. Parbhani.

Petitioners

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai – 32
- 02 The Returning Officer/ Election Officer  
of Parbhani District Central Co-operative  
Bank, And Divisional Joint Registrar,  
Co-operative Societies, Aurangabad.
- 03 The District Deputy Registrar,  
Co-operative Societies, Parbhani,  
District: Parbhani.
- 04 The Maharashtra State Co-operative  
Election Authority, Central  
Administrative Building,  
Shivajinagar, Pune. Respondents

Mr. Shahaji B. Ghatol Patil, advocate for petitioners

WITH  
(163) WRIT PETITION NO. 4768 OF 2015

- 01 Shri. Lachiram Bhivaraji Gopatavad,  
Age: 59 years, Occu: Agriculture,  
R/o- 172, At po. Raykhod, Tq. Bhokar,  
Dist. Nanded.
- 02 Shri. Madhav Ramji Bachevar,  
Age: 64 years, Occu: Agriculture,  
R/o- 55, Jamadari Tanda, Jamdarigaon,  
Tq. Bhokar, Dist. Nanded.
- 03 Shri. Subhashrao Vitthalarao Kadam,  
Age: 61 years, Occu: Agriculture,  
R/o- 129-1, Kolgaon (Bu),  
Tq. Bhokar, Dist. Nanded.
- 04 Shri. Rathod Apparav Phulsing,  
Age: 32 years, Occu: Agriculture,

R/o- 153, Jambhali, Tq. Bhokar,  
Dist. Nanded.

- 05 Shri. More Kalyansrav Ganapati,  
Age: 76 years, Occu: Agriculture,  
R/o- 117, At po. Ritta, Tq. Bhokar,  
Dist. Nanded.
- 06 Shri. Awdhut Narayan Pawar,  
Age: 53 years, Occu: Agriculture,  
R/o- Lamkani, Post Halda, Tq. Bhokar,  
Dist. Nanded.
- 07 Shri. Nagorao Gunaji Kotule,  
Age: 60 years, Occu: Agriculture,  
R/o- Borwadi, Post Pandurna, Tq. Bhokar,  
Dist. Nanded.
- 08 Shri. Ganesh Lachachhamanna Dandwad,  
Age: 43 years, Occu: Agriculture,  
R/o- Palaj, Tq. Bhokar,  
Dist. Nanded.
- 09 Shri. Naganath Laxman Ghisewad,  
Age: 52 years, Occu: Agriculture,  
R/o- 558, Pawar Colony, Kinwat Road,  
Bhokar, Tq. Bhokar, Dist. Nanded.
- 10 Shri. Lungare Baliram Bapurao,  
Age: 41 years, Occu: Agriculture,  
R/o- Borgaon, Post Dhanora,  
Tq. Bhokar, Dist. Nanded.
- 11 Shri. Balaji Gangaram Shendge,  
Age: 68 years, Occu: Agriculture,  
R/o- 18, Jakapur, Hassapur,  
Tq. Bhokar, Dist. Nanded.
- 12 Shri. Datta Vitthal Akalavad,  
Age: 60 years, Occu: Agriculture,  
R/o- 133, Haladagaon, Tq. Bhokar,  
Dist. Nanded.

Petitioners

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032.
- 02 The District Co-operative Election  
Officer (Divisional) Joint Registrar,  
Co-op. Societies, Latur Division,  
Latur, Central Administrative  
Building, Second Floor, Latur. Respondents

Mr. Pavan P. Uttarwar, advocate for petitioners.

WITH  
WRIT PETITION NO.3926 OF 2015

Seva Sahakari Sanstha Maryadit  
Mandva, through Sow Neeta  
w/o Rajesh Mutkule,  
Age 35 years, Occ. Agri and Household  
R/o. Mandva, Tq. Ashti,  
District Beed Petitioner

versus

- 01 The State of Maharashtra  
Through Secretary  
Department of Co-operation  
Mantralaya, Mumbai - 32  
  
(Copy to be served on Govt.  
Pleader High Court of Bombay  
Bench at Aurangabad)
- 02 The State Co-operative Election  
Commissioner, Maharashtra State  
Pune.  
Old Central Building, Pune
- 03 The Secretary State Co-operative  
Election Authority Maharashtra State  
Central Building, Pune

- 04 The District Election Officer,  
Beed,  
District Central Co-operative  
Bank Limited, Beed and  
the Divisional Joint Registrar  
Co-operative Societies, Latur
- 05 The District District Central Co-operative  
Bank Limited, Beed  
Tq. and District Beed.  
Through its Managing Director
- 06 The District Deputy Registrar  
Co-operative Societies, Beed  
Tq and District Beed. Respondents

Mr. N.L. Jadhav with Mr. M.S. Bhosale, advocates for petitioner

WITH  
(165) WRIT PETITION NO. 3930 OF 2015

Suryakant Chandrakant Kamble  
Age 44 years, Occ. Agriculture  
R/o. At Post Varud, Tq. Bhum  
District Osmanabad Petitioner

versus

- 01 The State of Maharashtra  
Through its Secretary  
Co-operation Department,  
Mantralaya, Mumbai - 32  
  
(Copy to be served on Govt.  
Pleader High Court of Bombay  
Bench at Aurangabad)
- 02 The Divisional Joint Registrar  
Co-operative Societies, Latur  
Division Latur/  
District Co-operative Election  
Officer for the elections of the

Osmanabad District Central  
Co-operative bank Limited  
Osmanabad.

03 The District Deputy Registrar  
Co-operative Societies, Osmanabad  
District Osmanabad

04 The Assistant Registrar,  
Co-operative Societies, Bhum  
Tq. Bhum, District Osmanabad

05 The Chief Executive Officer,  
Osmanabad District Central  
Co-operative bank Limited  
Osmanabad.

06 The Secretary,  
Vividh Karyakari Sahakari Society  
Ltd., Varud, Tq. Bhum,  
District Osmanabad

07 The Secretary State Co-operative  
Election Authority,  
Central Building, 2<sup>nd</sup> floor, Pune

Respondents

Mr. D.B. Thoke, advocate for the petitioner.

WITH  
(166) WRIT PETITION NO. 3931 OF 2015

01 Deepak Ashokrao Jawalge  
Age 35 years, Occ. Agriculture  
representative of Vividh Karyakari  
Seva Sahakari Sanstha  
Dhanori, Tq. Lohara  
District Osmanabad

02 Ganpati Pralhad Gore  
Age 42 years, Occ. Agriculture  
representative of Bendkal  
Vividh Karyakari Seva Sahakari

Sanstha, Bendkal, Tq. Lohara  
District Osmanabad

Petitioners

versus

- 01 The State of Maharashtra  
Through its Secretary  
Co-operation and Textile Department,  
Mantralaya, Mumbai - 32

(Copy to be served on Govt.  
Pleader High Court of Bombay  
Bench at Aurangabad)

- 02 District Co-operative Election  
Officer (Divisional Joint Registrar,  
Co-operative Societies,  
Latur Division, Latur),  
Elections for D.C.C. Bank Ltd.  
Osmanabad

- 03 The Secretary State Co-operative  
Election Authority,  
Maharashtra State, Pune

Respondents

Mr. N.P. Patil Jamalpurkar, advocate for the petitioners.

WITH  
(167) WRIT PETITION NO. 3964 OF 2015

- 01 Sampat s/o Gahininath Bade  
Age 67 years, Occ. Agriculture  
R/o. Warni, Tq. Shirur Kasar  
District Beed  
(Representative of Vividh Karyakari  
Seva Sahakari Ltd. Warni,  
Tq. Shirur Kasar, Dist. Beed).
- 02 Kisandev S/o Mahadev Bade,  
Age 50 years, Occ. Agriculture  
R/o. Loni, Tq. Shirur Kasar  
District Beed

(Representative of Vividh Karyakari  
Seva Sahakari Ltd. Loni,  
Tq. Shirur Kasar, Dist. Beed).

03 Balasaheb S/o Rangnath Dhakane  
Age 58 years, Occ. Agriculture  
R/o. Bavi, Tq. Shirur Kasar  
District Beed  
(Representative of Vividh Karyakari  
Seva Sahakari Ltd. Bavi,  
Tq. Shirur Kasar, Dist. Beed).

04 Vimal Madhukar Dhakane  
Age 54 Years, Occ. Agri & Household,  
R/o. Barmhanath Yellamb,  
Tq. Shirur Kasar, District Beed  
(Representative of Vividh Karyakari  
Seva Sahakari Ltd. Barmhanath,  
Tq. Shirur Kasar, Dist. Beed).

Petitioner

versus

01 The State of Maharashtra  
Through its Secretary  
Co-operation and Textile Department,  
Mantralaya, Mumbai - 32

02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune.

03 The District Co-operative Election  
Officer, Beed District Central  
Co-operative Bank Ltd., Beed  
And Divisional Joint Registrar,  
Co-operative Societies, Aurangabad.  
Division Latur.

04 The Chief Executive Officer,  
Beed District Central Co-operative  
Bank Ltd., Beed.

Respondents

Mr. D.B. Thoke, advocate for the petitioner.  
Mr. S.K. Kadam, advocate for respondent No.7

WITH  
(168) WRIT PETITION NO. 3966 OF 2015

- 01 Shrihari S/o Shankarrao Pawar  
Age 52 years, Occ. Agriculture  
R/o. Kusalamb, Tq. Patoda,  
District Beed  
(Representative of Patoda Taluka  
Shetkari Kharedi Vikri Sangh Ltd.  
Patoda, Dist. Beed).
- 02 Tukaram S/o Sitaram Tupe  
Age 40 years, Occ. Service,  
R/o. Patoda, Tq. Patoda,  
District Beed  
(Representative of Navnirman  
Shikshak-Shikshkettar Karmachari  
Patsanstha Ltd. Patoda, Dist. Beed).
- 03 Smt. Satyabhama W/o Limbajirao Ghule  
Age 55 years, Occ. Service,  
R/o. Patoda, Tq. Patoda,  
District Beed  
(Representative of Pragati  
Shikshak-Shikshkettar Karmachari  
Patsanstha Ltd. Patoda, Dist. Beed).      Petitioners

versus

- 01 The State of Maharashtra  
Through its Secretary  
Co-operation and Textile Department,  
Mantralaya, Mumbai - 32
- 02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune.
- 03 The District Co-operative Election  
Officer, Beed District Central  
Co-operative Bank Ltd., Beed  
And Divisional Joint Registrar,

Co-operative Societies, Aurangabad.  
Division Latur.

- 04 The Chief Executive Officer,  
Beed District Central Co-operative  
Bank Ltd., Beed. Respondents

Mr. Laxman H. Kawale, advocate for petitioners.

WITH  
(169) WRIT PETITION NO. 3967 OF 2015

- 01 Nagnath Laxman Ghisewad,  
Age : 48 years, Occu: Agriculture,  
R/o : Bhokar, Tq. Bhokar,  
District Nanded.
- 02 Laxman S/o Kishanrao Kulkarni,  
Age : 59 years, Occu : Retired,  
R/o : Yashwant Nagar Extension,  
Pawadewadi Road, Nanded,  
District Nanded. Petitioners

Versus

- 01 The State of Maharashtra  
Through its Principal Secretary,  
Co-operation and Textile Department,  
Mantralaya, Mumbai – 32.
- 02 The District Co-operative Election  
Officer, Nanded District Central  
Co-operative Bank Ltd., Nanded,  
District Nanded. Respondents

Mr. Pralhad D. Bachate, advocate for petitioners

WITH  
(170) WRIT PETITION NO. 3968 OF 2015

Abarao Rajanna Sangnod,  
Age : 54 years, Occu. : Agriculture,  
R/o : Sawali, Tq. Biloli,  
District Nanded.

Representative of Biloli Taluka Shetkari  
Sahakari Kharedi Vikri Sangh Maryadit,  
Biloli

Petitioner

Versus

01 The State of Maharashtra,  
Through its Principal Secretary,  
Co-operation and Textile Department,  
Mantralaya, Mumbai – 32.

02 The District Co-operative Election  
Officer, Nanded District Central  
Co-operative Bank Ltd., Nanded,  
District Nanded.

Respondents

Mr. P. D. Bachate, advocate for petitioner

WITH  
(171) WRIT PETITION NO. 3975 OF 2015

Shrikant S/o Baburao More  
(Representative of Vividh Karyakari  
Seva Sah. Society Ltd. Dasamegaon,  
Tq. Vashi, District Osmanabad)  
Age : 40 years, Occu. : Agriculture,  
R/o : Dasamegaon, Tq. Vashi,  
District Osmanabad.

Petitioner

Versus

01 The State of Maharashtra,  
Through its Secretary,  
Co-operation and Textile Department,  
Mantralaya, Mumbai – 32.

02 The District Co-operative Election  
Officer (Divisional Joint Registrar  
Co-operative Societies,  
Osmanabad Division, Osmanabad.

03 The Maharashtra State Co-operative  
Election Authority, Pune,

District Pune.

Respondents

Mr. H. T. Gaikwad, advocate for petitioner

WITH

(172) WRIT PETITION NO. 3977 OF 2015

Ramesh S/o Shesherao Ghule,  
Age : Major Years, Occu : Agri,  
R/o : At Post Kelgaon, Tq. Kaij,  
Dist. Beed.  
(Representative of Vividh Karyakari  
Seva Sahkari Society Ltd. Belgaon  
Ghat, Tq. Kaij, Dist. Beed).

Petitioner

Versus

- 01 The State of Maharashtra  
Through the Secretary,  
Co-operation and Textile Department,  
Mantralaya, Mumbai
- 02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune.
- 03 The District Co-operative Election  
Officer, Beed District Central  
Co-operative Bank Ltd., Beed And  
Divisional Joint Registrar,  
Co-operative Societies, Latur Division,  
Latur.
- 04 The Chief Executive Officer,  
Beed District Central Co-operative  
Bank Ltd., Beed.

Respondents

Mr. V. V. Deshmukh, advocate for petitioner

WITH

(173) WRIT PETITION NO. 3978 OF 2015

- 01 Anjanabai Uttamrao Dhage,  
Age: 40 years, Occu: Household,

R/o : Chirali, Tq. Biloli,  
District Nanded.  
Representative of Chirali Seva  
Sahakari Society, Chirali, Tq. Biloli,  
District Nanded.

02 Vitthalrao Piraji Karle  
Age: 55 years, Occu: Agri.,  
R/o : Belkoni (Kd), Tq. Biloli,  
District Nanded.  
Representative of Seva Sahakari  
Society Ltd., Belkoni (Kd), Tq. Biloli,  
District Nanded.

03 Venkatrao Vitthalrao Jadhav,  
Age: 45 years, Occu: Agri.,  
R/o : Dugaon, Tq. Biloli,  
District Nanded.  
Representative of Seva Sahakari  
Society Ltd., Hungunda, Tq. Biloli,  
District Nanded.

Petitioners

Versus

01 The State of Maharashtra,  
Through its Principal Secretary,  
Co-operation and Textile Department,  
Mantralaya, Mumbai – 32.

02 The District Co-operative Election  
Officer, Nanded District Central  
Co-operative Bank Ltd., Nanded,  
District Nanded.

Respondents

Mr. P. D. Bachate, advocate for petitioners

WITH  
(174) WRIT PETITION NO. 3980 OF 2015

01 Shri Vijay S/o Keshavrao Patil,  
(Representative of Vividh Karyakari  
Seva Sahkari Society Ltd. Varuda,  
Tq. and District Osmanabad)  
Age : years, Occu. : Agriculture,

R/o : Varuda, Tq. & Dist. Osmanabad.

- 02 Shri Rahul S/o Vikram Padwal,  
(Representative of Chatrapati  
Co-operative Housing Society Ltd.  
Osmanabad, Tq. & Dist. Osmanabad)  
Age : years, Occu. : Agriculture,  
R/o : Osmanabad,  
Tq. & Dist. Osmanabad. Petitioners

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Co-operation & Textile Department,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032.
- 02 The District Co-operative Election  
Officer (Divisional Joint Registrar,  
Co-operative Societies,  
Aurangabad Division, Aurangabad.
- 03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune. Respondents

Mr. L. C. Patil, advocate for petitioners

WITH  
(175) WRIT PETITION NO. 3981 OF 2015

- Sidheswar S/o Namdeo Bhaigude  
(Representative of Vividh Karyakari  
Seva Sah. Society Ltd. Dahiphal,  
Tq. Vashi, District Osmanabad)  
Age : 51 years, Occu. : Agriculture,  
R/o : Shendi, Tq. Vashi,  
District Osmanabad. Petitioner

Versus

- 01 The State of Maharashtra,

Through its Secretary,  
Co-operation and Textile Department,  
Maharashtra State, Mantralaya,  
Mumbai – 32.

02 The District Co-operative Election  
Officer (Divisional Joint Registrar,  
Co-operative Societies,  
Osmanabad Division, Osmanabad.

03 The Maharashtra State Co-operative  
Election Authority, Pune,  
District Pune.

Respondents

Mr. H. T. Gaikwad, advocate for petitioner

WITH  
(176) WRIT PETITION NO. 3986 OF 2015

Vividh Karyakari Seva Sahakari  
Sanstha Ltd., Khopati,  
Tal. Shirur (Kasar), Dist. Beed,  
Through Swapnil Bhagwat Kharmate,  
Age 23 years, Occ. Agri.,  
R/o Pimpalwandi, Tal. Shirur (Kasar),  
District Beed.

Petitioner

Versus

01 The State of Maharashtra,  
Through its Secretary,  
Co-operation Department,  
Mantralaya, Mumbai.

02 The State Co-operative Election  
Commissioner, Maharashtra  
State, Pune, Old Central  
Building, Pune.

03 The Secretary, State Co-operative  
Election Authority, Maharashtra  
State, Central Building, Pune.

04 The District Election Officer, Beed,

District Central Co-operative Bank  
Ltd., Beed and Divisional Joint  
Registrar Co-operative Societies,  
Latur, Tal. & District Beed.

05 The Beed District Central Co-operative  
Bank Ltd., Beed, Tal. & Dist. Beed,  
Through its Managing Director.

06 The District Deputy Registrar,  
Co-operative Societies, Beed,  
Tal & District Beed.

Respondent

Mr. S. S. Thombre, advocate for petitioner

WITH  
(178) WRIT PETITION NO. 3988 OF 2015

Seva Sahakari Sanstha Ltd.,  
Salinba Tq. Wadwani, District Beed,  
Through its Member/representative  
Shri Siddheshwar Gangadhar Lange  
Age 47 years, Occ. Agriculture  
R/o. Mamla, Tq. Wadwani, District Beed

Petitioner

Versus

01 The District Co-operative Election  
Officer @ Divisional Joint Registrar  
Co-operative Societies, Aurangabad  
District Aurangabad

02 The District Deputy Registrar,  
Co-operative Societies, Beed,  
Tal & District Beed.

03 The State Co-operative Election  
Authority,  
(Copies of respondent Nos. 1 to 3  
to be served through Office of  
Government Pleader, Bombay  
High Court, Bench at Aurangabad)

Respondents

Mr. R.J. Nirmal, advocate for petitioner

WITH  
(179) WRIT PETITION NO. 3989 OF 2015

Vividh Karyakari Seva Sahakari  
Sanstha Ltd., Pangari,  
Tal. Shirur (Kasar), Dist. Beed,  
Through Tukaram Sahebrao Ware,  
Age 61 years, Occ. Agri.,  
R/o Pangari (Ma), Tal. Shirur (Kasar)  
District Beed.

Petitioner

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Co-operation Department,  
Mantralaya, Mumbai.
- 02 The State Co-operative Election  
Commissioner, Maharashtra  
State, Pune, Old Central  
Building, Pune.
- 03 The Secretary, State Co-operative  
Election Authority, Maharashtra  
State, Central Building, Pune.
- 04 The District Election Officer, Beed,  
District Central Co-operative Bank  
Ltd., Beed and Divisional Joint  
Registrar Co-operative Societies,  
Latur, Tal. & District Beed.
- 05 The Beed District Central Co-operative  
Bank Ltd., Beed, Tal. & Dist. Beed,  
Through its Managing Director.
- 06 The District Deputy Registrar,  
Co-operative Societies, Beed,  
Tal & District Beed.

Respondent

Mr. S. S. Thombre, advocate for petitioner.

WITH  
(180) WRIT PETITION NO. 3990 OF 2015

Laxman s/o Limbraj Bodale  
Age 50 years, Occ. Agriculture  
R/o Ajani (Bk), Tq. Shirpur Anantpal,  
District Latur  
(Representative of Ajani (Bk),  
Vividh Karyakari Seva Sahakari  
Maryadit, Tq. Shirur Anantpal  
District Latur

Petitioner

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Co-operation and Textile Department,  
Mantralaya, Mumbai 32.
- 02 The District Co-operative Election  
Officer for Latur District,  
Central Co-operative Bank Latur  
and Divisional Joint Registrar,  
Co-operative Societies Latur Division  
Latur
- 03 Vividh Karyakari Seva Sahakari  
Maryadit, Ajani (Bk),  
Tq. Shirur Anantpal,  
District Latur  
Through its Secretary
- 04 The State Co-operative Election  
Authority, Maharashtra State,  
Pune

Respondent

Mr. S. G. Rudrawar, advocate for petitioner

WITH  
(181) WRIT PETITION NO. 3991 OF 2015

Vividh Karyakari Seva Sahakari  
Sanstha Ltd., Jatnandur,  
Tal. Shirur (Kasar), Dist. Beed,  
Through Raosaheb Namdeo Chaudhari  
Age 38 years, Occ. Agri.,  
R/o Jatnandur, Tal. Shirur (Kasar)  
District Beed.

Petitioner

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Co-operation Department,  
Mantralaya, Mumbai.
- 02 The State Co-operative Election  
Commissioner, Maharashtra  
State, Pune, Old Central  
Building, Pune.
- 03 The Secretary, State Co-operative  
Election Authority, Maharashtra  
State, Central Building, Pune.
- 04 The District Election Officer, Beed,  
District Central Co-operative Bank  
Ltd., Beed and Divisional Joint  
Registrar Co-operative Societies,  
Latur, Tal. & District Beed.
- 05 The Beed District Central Co-operative  
Bank Ltd., Beed, Tal. & Dist. Beed,  
Through its Managing Director.
- 06 The District Deputy Registrar,  
Co-operative Societies, Beed,  
Tal & District Beed.

Respondent

Mr. S. S. Thombre, advocate for petitioner

WITH  
(182) WRIT PETITION NO. 3992 of 2015

- 01 Sainath Pundlik Bodkhe  
Age 42 yrs. Occ. Agri.  
r/o Kanakshil, Post Bazar  
Sawangi, Tq. Khultabad,  
Dist. Aurangabad.
- 02 Pandharinath Prabhakar Rahane  
Age 35 yrs. Occ. Agri.  
r/o Kasabkheda, Tq. Khultabad,  
Dist. Aurangabad.
- 03 Sanjay Raosaheb Warkad  
Age 45 yrs. Occ. Agri.  
r/o Khirdi Mawsala,  
Tq. Khultabad,  
Dist. Aurangabad. Petitioners

Versus

- 01 The State of Maharashtra,  
Through the Secretary for  
Co-operation, Textile and  
Handloom Department,  
Mantralaya, Mumbai – 32.
- 02 The District Joint Registrar  
Co-operative Societies, and  
the District Co-operative  
Election Officer, Aurangabad,  
for Elections of District Central  
Co-operative Bank Limited,  
Aurangabad, Dist. Aurangabad. Respondents

Mr. P. B. Shirsath, advocate for the petitioners

WITH  
(183) WRIT PETITION NO. 3993 of 2015

Sewa Sahakari Sanstha Maryadit  
Hingani, Tq. Ashti, Dist. Beed,  
Through Anita w/o Sambhaji Zambre  
Age 33 years, Occu. Agri & Household,  
Dist. Beed. Petitioner

Versus

- 01 The State of Maharashtra,  
Through Secretary,  
Co-operative Department,  
Mantralaya, Mumbai – 32.
- 02 The State Co-operative Election  
Commissioner, Maharashtra State,  
Pune, Old Central Building, Pune.
- 03 The Secretary,  
State Co-operative Election  
Authority, Maharashtra State,  
Central Building, Pune.
- 04 The District Election Officer,  
Beed District Central Cooperative  
Bank Ltd., Beed, and Joint  
Divisional Joint Registrar  
Co-operative Societies, Latur,  
Tq. Ashti, Dist. Beed.
- 05 Beed District Central Co-operative  
Bank Ltd. Beed, Tq. & Dist. Beed,  
Through its Managing Director.
- 06 The District Deputy Registrar,  
Co-operative Societies Beed,  
Tq. And Dist. Beed.

Respondents

Mr. B. T. Bodhke, advocate for the petitioner

WITH  
(184) WRIT PETITION NO. 3994 OF 2015

Seva Sahakari Society Ltd. Khairgaon  
Tq. Naigaon (Kh), Dist. Nanded,  
Through its Nominee,  
Panditrao s/o Martorao Shipale  
Age 48 years, Occ. Agri.,  
R/o Khairgaon, Tq. Naigaon (Kh),  
District Nanded.

Petitioner

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Marketing & Textile Department,  
Mantralaya, Mumbai-32.
- 02 The Returning Officer/Election  
Officer of Nanded District Central  
Co-operative Bank, and Divisional  
Joint Registrar Co-operative  
Societies, Latur.
- 03 The District Deputy Registrar,  
Co-operative Societies, Nanded,  
District : Nanded.
- 04 The Maharashtra State Co-operative  
Election Authority, Central  
Administrative Building,  
Shivajinagar, Pune.
- 05 Nanded District Central Co-operative  
Bank, Head Office near Shivaji Chowk,  
Nanded, Tal. & Dist. Nanded,  
Through its Managing Director. Respondents
- Mr. S. B. Ghatol Patil, advocate for petitioner

WITH  
(185) WRIT PETITION NO. 4079 OF 2015

- 01 Tulajbhavani Jinning Pressing  
Sahakari Sanstha Maryadit,  
Vassa, Tq. Jintur, Dist. Parbhani  
through its Member / Representative  
Shri Annasaheb Wamanrao Kadam  
Age : 50 years, Occ : Agril.,  
R/o, Bordi, Tq. Jintur, Dist. Parbhani
- 02 Navalgaon Vikas Seva Sahakri Sanstha  
Maryadit, Navalgaon, Tq. Palam,  
Dist. Parbhani  
through its/ representative :-

Shri Narayanrao Sadashivrao Shinde,  
Age : 58 years, Occ : Agril.,  
R/o, Navalgaon, Tq. Palam,  
Dist. Parbhani.

03 Tambulgaon Vividh Karyakari Seva  
Sahkari Santha Maryadit,  
Tambulgaon, Tq. Palam,  
Dist. Parbhani.  
Through its Member / Representative :-  
Sau. Saraswati Bhagwan Undare,  
Age : 45 years, Occ : Agril.,  
R/o Tambulgaon, Tq. Palam,  
Dist. Parbhani.

04 Jintur Vividh Karyakari Seva Sahkari  
Sanstha Maryadit Jintur, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :-  
Shri Rajendra Babarao Thete,  
Age : 39 years, Occ : Agril.,  
R/o, Varud, Tq. Jintur,  
Dist. Parbhani.

05 Sos Vividh Karyakari Seva Sahkari  
Sanstha Maryadit Sos, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :-  
Shri Sandeep Hemantrao Shinde,  
Age : 32 years, Occ : Agril.,  
R/o Sos, Tq. Jintur,  
Dist. Parbhani.

06 Jam (Bk) Vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Tq. Jintur,  
Dist. Parbhani  
through its/ representative :-  
Shri Ramesh Prabhurao Pimpalkar,  
Age : 38 years, Occ : Agril.,  
R/o Jam (Bk), Tq. Jintur,  
Dist. Parbhani.

07 Bhosi Vividh Karyakari Seva Sahkari  
Sanstha Maryadit, Tq. Jintur

Dist. Parbhani.  
through its/ representative :-  
Shri Dnyaneshwar Bapurao Pawar,  
Age : 45 years, Oc : Agril.,  
R/o, Bhosi, Tq. Jintur,  
Dist. Parbhani.

08 Rajegaon Vividh Karyakari Seva Sahkari  
Sanstha Maryadit, Tq. Jintur  
Dist. Parbhani  
through its/ representative :-  
Shri Munjabhau Narayanrao Mudhwar,  
Age : 38 years, Occ : Agril.,  
R/o, Rajegaon, Tq. Jintur,  
Dist. Parbhani.

09 Vadali Vividh Karyakari Seva Sahkari  
Sanstha Maryadit, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :-  
Shri Narayan Ashroba Khiste,  
Age : 55 years, Occ : Agril.,  
R/o. Vadali, Tq. Jintur,  
Dist. Parbhani.

10 Malegaon (Kau) Vividh Karyakari Seva Sahkari  
Sanstha Maryadit, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :-  
Smt. Annapurna Ashroba Thite,  
Age : 55 years, Occ : Agril.,  
R/o, Malegaon (Kau), Tq. Jintur,  
Dist. Parbhani.

11 Nivali (Bk) vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Tq. Jintur,  
Dist. Parbhani.  
through its/ representative :-  
Shri. Suresh Sitaramji Khiste,  
Age : 48 years, Occ : Agril.,  
R/o, Nivali (Bk), Tq. Jintur  
Dist. Parbhani.

12 Kok Vividh Karyakari Seva Sahkari

Sanstha Maryadit, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :-  
Hamid Khan Dhule Khan Pathan,  
Age : 55 years, Occ : Agril.,  
R/o Kok, Tq. Jintur  
Dist. Parbhani.

- 13 Marwadi Vividh Karyakari Seva Sahkari  
Sanstha Maryadit, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :-  
Sau. Varshatai Ramchandra Deshmukh,  
Age : 35 years, Occ : Agril.,  
R/o, Marwadi, Tq. Jintur,  
Dist. Parbhani.
- 14 Dhudgaon Vividh Karyakari Seva Sahkari  
Sanstha Maryadit, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :-  
Shri Vishwanath Sheshrao Raut,  
Age : 52 year, Occ : Agril.,  
R/o, Dhudgaon, Tq. Jintur,  
Dist. Parbhani.
- 15 Kasar Vividh Karyakari Seva Sahkari  
Sanstha Maryadit, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :-  
Shri Prasad Gangaramji Magar,  
Age : 50 years, Occ : Agril.,  
R/o, Kasar, Tq. Jintur,  
Dist. Parbhani.
- 16 Rohila Pimpri Vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :-  
ShriGuruprasad Sudhakarappa Vasmatkar,  
Age : 36 years, Occ : Agril.,  
R/o, Rohila Pimpri, Tq. Jintur,  
Dist. Parbhani.

- 17 Charthana Vividh Karyakari Seva Sahakari  
Sanstha Maryadit, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :--  
Shri Dnyaneshwar Nivrutti Mehetre,  
Age : 45 yers, Occ : Agril.,  
R/o, Charthana, Tq. Jintur,  
Dist. Parbhani.
- 18 Mola Vividh Karyakari Seva Sahkari  
Sanstha Maryadit, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :-  
Shri Vitthal Nanasaheb Bhagas,  
Age : 52 years, Occ : Agril.,  
R/o, Mola, Tq. Jintur,  
Dist. Parbhani.
- 19 Devsadi Vividh Karyakari Seva Sahkari  
Sanstha Maryadit, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :-  
Shri Deepak Gangadhar Tele,  
Age : 39 years, Occ : Agril.,  
R/o, Devsadi Tq. Jintur,  
Dist. Parbhani.
- 20 Sanvangi (Malsa) Vividh Karyakari Seva Sahkari  
Sanstha Maryadit, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :-  
Shri Sundarrao Ramchandra Chavan,  
Age : 56 years, Occ : Agril.,  
R/o, Savangi (Malsa), Tq. Jintur  
Dist. Parbhani.
- 21 Kehal Vividh Karyakari Seva Sahkari  
Sanstha Maryadit, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :-  
Sau. Mankarnabai Annasaheb Ghuge,  
Age : 58 years, Occ : Agril.,  
R/o, Kehal, Tq. Jintur  
Dist. Parbhani.

22 Gadadgavan Vividh Karyakari Seva Sahkari  
Sanstha Maryadit, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :-  
Shri Govind Janardhan Ghuge,  
Age : 36 years, Occ : Agril.,  
R/o, Gadadgavan, Tq. Jintur  
Dist. Parbhani.

23 Vazar (Bk) Vividh Karyakari Seva Sahkari  
Sanstha Maryadit, Tq. Jintur  
Dist. Parbhani.  
through its/ representative :-  
Shri Sunil Sonaji Mate,  
Age : 42 years, Occ : Agril.,  
R/o, Vazar (Bk), Tq. Jintur  
Dist. Parbhani.

24 Mudkhed Vividh Karyakari Seva Sahkari  
Sanstha Maryadit, Palam  
Tq. Palam Dist. Parbhani.  
through its/ representative :-  
Shri Devrao Shankarrao Kawade,  
Age :: 55 years, Occ : Agril.,  
R/o, Mudkhed, Tq. Palam,  
Dist. Parbhani.

Petitioners

Versus

01 District Co-operative Election Officer @  
Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Dist. Aurangabad.

02 District Deputy Registrar,  
Co-operative Societis,  
Parbhani, Dist. Parbhani.

Respondents

Mr.M.S.Deshmukh, advocate for the petitioners

WITH  
(186) WRIT PETITION NO. 4080 of 2015

- 1] Shri Bibesen S/o Dnoba Khamkar,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Terkheda, Tq. Washi  
Dist. Osmanabad.  
Age : 55 years, Occu. Agri.  
R/o. Terkheda, Tq.- Washi,  
District Osmanaad. Petitioner

Versus

- 1] The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai – 400 0032.
- 2] The District Co-operative Election  
Officer ( Divisional Joint Registrar,  
Co.op. Societies, Aurangabad Division,  
Auragnabad.
- 3] The State Co-operative Election  
Authority, Maharashtra State,  
Pune. Respondents

Mr.L.C.patil, advocate for the petitioner

WITH  
(187) WRIT PETITION NO. 4081 OF 2015

- 01 Daithana Vividh Karyakari Seva  
Sahakari Society Maryadit,  
Daithana, Tq. & Dist. Parbhani  
through its member / Representative :-  
Shri Mohanrao Namdevrao Kachave,  
Age : 45 Occu. Agril.,  
R/o, Daithana, Tq. & Dist. Parbhani.
- 02 Indrayani Gramin Bigar Sheti  
Sahakari Society Maryadit,  
Daithana, Tq. & Dist. Parbhani  
through its member / Representative :-

Shri Prashant Keshavrao Kachave,  
Age : 42 years, Occ : Agril.,  
R/o, Daithana, Tq. & Dist. Parbhani.

03 The Manvat Sahakari Kharedi Vikri  
Sangh, Manvat, Tq. Manvat,  
Dist. Parbhani.  
through its member / Representative :-  
Shri Pandit Munjaji Chokhat,  
Age : 55 years, Occ : Agril.,  
R/o, Manvat, Tq. Manvat,  
Dist. Parbhani.

04 Omkesh Bajipala Va Phale Utpadan  
Va Kharedi Vikri Sahkari Sanstha  
Maryadit Tandulwadi, Tq. Gangakhed  
Dist. Parbhani  
through its member / Representative :-  
Shri Ramrao Vitthal Tandale,  
Age : 57 years, Occ : Agril.,  
R/o, Tandulwadi, Tq. Gangakhed,  
Dist. Parbhani.

05 Badwani Vikas Karyakari Seva  
Sahakri Society Ltd., Badwani,  
Tq. Gangakhed, Dist. Parbhani.  
through its member / Representative :-  
Shri Narhari Patloba Mundhe,  
Age : 50 year, Occ : agril.,  
R/o, Badwani, Tq. Gangakhed,  
Dist. Parbhani.

06 Waghdari Vikas Karyakari Seva  
Sahakari Society Ltd., Waghdari,  
Tq. Gangakhed, Dist. Parbhani.  
through its member / Representative :-  
Shri Dnyanoba Narayan Sanap,  
Age : 65 years, Occ : Agril.,  
R/o, Waghdari, Tq. Gangakhed,  
Dist. Parbhani.

07 Mannat Krupa Phale Va Bhipala  
Utpadak Va Kharedi Vikri Sahkari  
Sanstha Maryadi Kodri,

Tq. Gangakhed, Dist. Parbhani  
through its member / Representative :-  
Shri Govind Vishwanathrao Latpate,  
Age : 40 years, Occ : Agril.,  
R/o, Kodri, Tq. Gangakhed,  
Dist. Parbhani.

08 Mannat Krupa Shetimal Prakriya  
Sahkari Sanstha Maryadi Kodri,  
Tq. Gangakhed, Dist. Parbhai  
through its member / Representative :-  
Shri Rahul Narayan Latpate,  
Age : 45 years, Occ : Agril.,  
R/o, Kodri, Tq. Gangakhed,  
Dist. Parbhani

09 Mauli Phale Va Bhajipala Utpadak  
Va Kharedi Vikri Sahkari Sanstha  
Maryadi, Padegaon, Tq. Gangakhed,  
Dist. Parbhani  
through its member / Representative :-  
Shri Vijay Balasaheb Niras,  
Age : 35 years, Occ : Agril.,  
R/o, Padegaon, Tq. Gangakhed,  
Dist. Parbhani.

10 Palam Taluka Sahkari Kharedi  
Vikri Sangh Maryadit Palam,  
Tq. Palam, Dist. Parbhani.  
through its member / Representative :-  
Shri Manik Kashinathrao Jadhav,  
Age : 50 years, Occ : Agril.,  
R/o, Palam, Tq. Palam,  
Dist. Parbhani.

11 Renuka Devi Kapus Utpadak  
Jinning Va Pressing Sahkari Sanstha  
Maryadit, Ranisawargaon,  
Tq. Gangakhed, Dist. Parbhani  
through its member / Representative :-  
Shri Satish Ramkishanrao Satpute,  
Age : 25 yers, Occ : Agril.,  
R/o Isad, Tq. Gangakhed,  
Dist. Parbhani.

- 12 Vikas Karyakari Seva Sahkari Society Ltd., Pokharni (N), Tq. & Dist. Parbhan through its member / Representative :- Shri Vikas raosaheb Wagh, Age : 55 years, Occ : Agril., R/o, Pokharni (N), Tq. & Dist. Parbhani.
- 13 Lohgaon Vikas Karyakari Seva Sahakari Society Ltd., Lohgaon, Tq. & Dist. Parbhani. through its member / Representative :- Shri Vasant Desairao Deshmukh Age : 45 years, Occ : Agril., R/o, Lohgaon, Tq. & Dist. Parbhani.
- 14 Pedgaon Vikas Karyakari Seva Sahakari Society Ltd., Pedgaon, Tq. & Dist. Parbhani, through its member / Representative :- Sau. Meeatai Sureshrao Varpudkar, Age : 42 years, Occ : Agril., R/o, Pedgaon, Tq. & Dist. Parbhani.
- 15 Krushi Karmachari Sahkari Credit Va Triput Society Maryadit Parbhani Tq. & Dist. Parbhani through its member / Representative :- Shri Sanjay Gajananrao Deshmukh, Age : 55 years, Occ : Agril., R/o, Parbhani, Tq. & Dist. Parbhani.
- 16 Parbhani Krushi Utpana Bazar Samiti Karmachari Sahkari Pat Sanstha Maryadit Parbhani, Tq. & Dist. Parbhani through its member / Representative :- Shri Suresh Yeshwantrao Talnikar, Age : 55 years, Occ : Agril., R/o Parbhani, Tq. & Dist. Parbhani.

- 17 Jai Tuljabhavani Mahila  
Gramin Bigar Sheti Sahakari Pat  
Sanstha Maryadit Pedgaon  
Tq. & Dist. Parbhani  
through its member / Representative :-  
Sau. Ashatai Trambakrao Deshmukh,  
Age 40 years, Occ : Agril.,  
R/o Pedgaon, Tq. & Dist. Parbhani.
- 18 Sadegaon Vikas Seva Sahkari  
Society Ltd., Sadegaon,  
Tq. & Dist. Parbhani.  
through its member / Representative :-  
Shri Gangadharrao Pandharinath More,  
Age : 50 years, Occ : Agril.,  
R/o, Sadegaon, Tq. & Dist. Parbhani.      Petitioners

Versus

- 01 District Co-operative Election Officer @  
Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Dist. Aurangabad.
- 02 District Deputy Registrar,  
Co-operative Societies,  
Parbhani, Dist. Parbhani.      Respondents

Mr.M.S.Deshmukh, advocate for the petitioners

WITH  
(188) WRIT PETITION NO. 4082 OF 2015

- 01 Kashinath S/o Chatrabhuj Kale,  
(Representative of Vividh Karyakari  
Seva Sah. Society Ltd., Jhinnar,  
Ta. Vashi, District Osmanabad)  
Age : 42 years, Occu. Agri,  
R/o Jhinnar, Tq. Vashi  
District Osmanabad.      Petitioner

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Cooperation 85 Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai-32.
- 02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar, Co-operative Societies  
Osmanabad Division, Osmanabad
- 03 The Maharashtra State Cooperative,  
Election Authority, Pune. Respondents

Mr.H.T.Gaikwad, advocate for the petitioner

WITH  
(189) WRIT PETITION NO. 4083 OF 2051

- 01 Shashikant S/o Kashiram Dhepe  
(Representative of Vividh Karyakari  
Seva Sah. Society Ltd., Lakhangaon,  
Tq. Vashi, District Osmanabd)  
Age : 44 years, Occu. Agri,  
R/o Lakhangaon, Tq. Vashi,  
District Osmanabad. Petitioner

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Cooperation 85 Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai-32.
- 02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar, Co-operative Societies  
Osmanabad Division, Osmanabad
- 03 The Maharashtra State Cooperative,  
Election Authority, Pune. Respondents

Mr.H.T.Gaikwad, advocate for the petitioner

WITH  
(190) WRIT PETITION NO. 4084 OF 2015

- 01 Shri Satish S/o Manikrao Birajdar,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Balsur, Tq-Omerga  
District Osmanabad.  
Age 55 years, Occu. Agri.  
R/o Balsur, Tq-Omerga, Dist. Osmanabad.
- 02 Shri Sanjay S/o Bhanudas Mane,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Bedga Tq-Omerga  
District Osmanabad.  
Age 45 years, Occu. Agri.  
R/oBedga, Tq-Omerga, Dist. Osmanabad.
- 03 Sow. Komal w/o Pratprao Mohite,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Vantal Tq-Omerga  
District Osmanabad.  
Age 42 years, Occu. Agri.  
R/o Vantal, Tq-Omerga, Dist. Osmanabad.
- 04 Shri Kiran S/o Pralhad Bhosale,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Rampur Tq-Omerga  
District Osmanabad.  
Age 40 years, Occu. Agri.  
R/o Rampur, Tq-Omerga, Dist. Osmanabad.
- 05 Shri Culchand S/o Naryan Sonwane,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Kavtha Tq-Omerga  
District Osmanabad.  
Age 44 years, Occu. Agri.  
R/o Kavtha, Tq-Omerga, Dist. Osmanabad.
- 06 Shri Kailash S/o Chitaman Shinde,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Trikoli Tq-Omerga

District Osmanabad.  
Age 52 years, Occu. Agri.  
R/o Trikoli, Tq-Omerga,  
Dist. Osmanabad.

- 07 Shri Vilas Kashinath Jadhav,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Mahalingraiwadi  
Tq-Omerga, District Osmanabad.  
Age 49 years, Occu. Agri.  
R/o Mahalingraiwadi, Tq-Omerga,  
Dist. Osmanabad.
- 08 Shri Devidas S/o Devrao Jomde,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Tugao Tq-Omerga  
District Osmanabad.  
Age 65years, Occu. Agri.  
R/o Tugao, Tq-Omerga,  
Dist. Osmanabad.
- 09 Shri Mahesh S/o Sidram Jadhav,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Sundarwadi Tq-Omerga  
District Osmanabad.  
Age 29years, Occu. Agri.  
R/o Sundarwadi, Tq-Omerga,  
Dist. Osmanabad.
- 10 Shri Shivaji S/o Apparao Sagve,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Kalnimbala Tq-Omerga  
District Osmanabad.  
Age 53 years, Occu. Agri.  
R/o Kalnimbala, Tq-Omerga,  
Dist. Osmanabad.
- 11 Smt. Malanbai w/o Malhari Swami, ,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Kaldevnimbala Tq-Omerga  
District Osmanabad.  
Age 65 years, Occu. Agri.  
R/o Kaldevimbala, Tq-Omerga,  
Dist. Osmanabad.

- 12 Shri Shahajirao S/o Dattatray Patil  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Jekekur Tq-Omerga  
District Osmanabad.  
Age 32 years, Occu. Agri.  
R/o Jakekur, Tq-Omerga,  
Dist. Osmanabad.
- 13 Shri Pandurang S/o Tatyrao Surhawanshi,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Babalsur Tq-Omerga  
District Osmanabad.  
Age 60 years, Occu. Agri.  
R/o Babalsur, Tq-Omerga,  
Dist. Osmanabad.
- 14 Shri Suresh S/o Manikrao Birajdar,  
(Representative of Bhausahab Birajdra Sahakari Sakar  
Karkhana Ltd., Samudral, Tq-Omerga  
Dist. Osmanabad  
Age 51 years, Occu. Agri.  
R/o Balsur, Tq-Omerga,  
Dist. Osmanabad.
- Petitioners

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032.
- 02 The District Co-operative Election  
Officer (Divisional Joint Registrar,  
Co.op. Societies, Aurangabad Division,  
Aurangabad.
- 03 The State Cooperative Election  
Authority, Maharashtra State,  
Pune.
- Respondents

Mr.S.S.Dande, advocate for the petitioner

WITH  
(191) WRIT PETITION NO. 4085 OF 2015

- 01 Shri Sanjay S/o Vithalrao Patil,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Khamaswadi,  
Tq-Kalamb, Dist. Osmanabad  
Age years, Occu. Agri.  
R/o Khamswadi, Tq.- Kalamb,  
Dist. Osmanabad.
- 02 Saw. Rukhminbai W/o Hanmant Awad,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Awad Shirpura,  
Tq-Kalamb, Dist. Osmanabad  
Age years, Occu. Agri.  
R/o Awad Shirpura, Tq.- Kalamb,  
Dist. Osmanabad.
- 03 Shri Ramesh S/o Vishwanath Gaikwad,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Ekurka  
Tq-Kalamb, Dist. Osmanabad  
Age years, Occu. Agri.  
R/o Ekurka, Tq.- Kalamb,  
Dist. Osmanabad.
- 04 Shri Dnydev S/o Narhari Bikkad,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Bavula,  
Tq-Kalamb, Dist. Osmanabad  
Age years, Occu. Agri.  
R/o Bavula Tq.- Kalamb,  
Dist. Osmanabad.
- 05 Shri Deelip S/o Bansi Kapse,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Gaurgao,  
Tq-Kalamb, Dist. Osmanabad  
Age years, Occu. Agri.  
R/o Gaurgao Tq.- Kalamb,  
Dist. Osmanabad.

- 06 Shri Umesh S/o Janakrao Dhekne,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Vadgao (s)  
Tq-Kalamb, Dist. Osmanabad  
Age years, Occu. Agri.  
R/o Vadgao (S) Tq.- Kalamb,  
Dist. Osmanabad.
- 07 Shri Dhondiba S/o Mahadu Mete,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Nipani,  
Tq-Kalamb, Dist. Osmanabad  
Age years, Occu. Agri.  
R/o Nipani Tq.- Kalamb,  
Dist. Osmanabad.
- 08 Shri Vikas S/o Kisanrao Barkul,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Yermala,  
Tq-Kalamb, Dist. Osmanabad  
Age years, Occu. Agri.  
R/o Yermala Tq.- Kalamb,  
Dist. Osmanabad.
- 09 Shri Achut S/o Himatrao Bavale,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Gaurgao,  
Tq-Kalamb, Dist. Osmanabad  
Age years, Occu. Agri.  
R/o Gaurgao Tq.- Kalamb,  
Dist. Osmanabad.
- 10 Saw. Kranti W/o Shivaji Lakde,  
(Representative of Vividh Karyakari  
Seva Sahakari Society Ltd., Saundana (Amba)  
Tq-Kalamb, Dist. Osmanabad  
Age years, Occu. Agri.  
R/o Saundana (Amba) Tq.- Kalamb,  
Dist. Osmanabad. Petitioners
- Versus
- 01 The State of Maharashtra,  
Through its Secretary,

Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai- 400 032.

02 The District Co-operative Officer,  
Election Officer (Divisional Joint  
Registrar, Co.op. Societies, Aurangabad  
Division, Aurangabad

03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr. L.C. Patil, advocate for the petitioner

WITH  
(192) WRIT PETITION NO. 4088 OF 2015

01 Shri Shivaji S/o Yeshwantrao Naikwadi,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Ter,  
Tq. & Dist. Osmanabad.  
Age Years, Occu Agri.  
R/o. Ter, Tq & Dist. Osmanabad.

02 Sopan S/o Hanumant Kate,,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Dhutta,  
Tq. & Dist. Osmanabad,  
Age Years, Occu Agri.  
R/o. Dhutta Tq & Dist. Osmanabad.

03 Shri Shahaji S/o Parasram Wagh,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Kasbe Tadvale  
Tq. & Dist. Osmanabad  
Age Years, Occu Agri.  
R/o. Kasbe Tadvale,  
Tq & Dist. Osmanabad.

04 Shri Ramesh S/o Uttreshwar Gheware,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Wanewadi

- Tq. & Dist. Osmanabad  
Age    Years, Occu Agri.  
R/o. Wanewadi,  
Tq & Dist. Osmanabad.
- 05    Shri Ramkisan S/o Janardhan Akoskar,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Kolewadi  
Tq. & Dist. Osmanabad  
Age    Years, Occu Agri.  
R/o. Kolewadi,  
Tq & Dist. Osmanabad.
- 06    Saw. Joyti W/o Nitin Patil,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Wadgao (S),  
Tq. & Dist. Osmanabad  
Age    Years, Occu Agri.  
R/o. Deokurali, Tq- Tuljapur  
Dist. Osmanabad.
- 07    Shri Jalindher S/o Kondiba Magar,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Shigoli  
Tq. & Dist. Osmanabad  
Age    Years, Occu Agri.  
R/o. Shigoli,  
Tq & Dist. Osmanabad.
- 08    Shri Satish S/o Satynarayan Dandnaik,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Kini,  
Tq. & Dist. Osmanabad  
Age    Years, Occu Agri.  
R/o. Kini,  
Tq & Dist. Osmanabad.
- 09    Shri Shivaji S/o Vittal Hajgude,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Ramwadi  
Tq. & Dist. Osmanabad  
Age    Years, Occu Agri.  
R/o. Ramwadi, Tq- Tuljapur  
Dist. Osmanabad.

- 10 Shri Rumchand S/o Dagdu Dongare  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Mohtarwadi,  
Tq. & Dist. Osmanabad  
Age Years, Occu Agri.  
R/o. Mohtawardi,  
Tq & Dist. Osmanabad.
- 11 Shri Manogat S/o Ratnakar Singire,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Khamgao,  
Tq. & Dist. Osmanabad  
Age Years, Occu Agri.  
R/o. Khamgao,  
Tq & Dist. Osmanabad.
- 12 Shri Anil S/o Vasantryao Kale,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Palsap,  
Tq. & Dist. Osmanabad  
Age Years, Occu Agri.  
R/o. Pasalp,  
Tq & Dist. Osmanabad.
- 13 Shri Hanumant S/o Mukund Dhage,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Takli Dhoki,  
Tq. & Dist. Osmanabad  
Age Years, Occu Agri.  
R/o. Takli Dhoki,  
Tq & Dist. Osmanabad.
- 14 Shri Nanasaheb S/o Mahadeo Kadam,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Bembali,  
Tq. & Dist. Osmanabad  
Age Years, Occu Agri.  
R/o. Bembali,  
Tq & Dist. Osmanabad.
- 15 Shri Ramkisan S/o Shivaji Magar,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Wagoli,

- Tq. & Dist. Osmanabad  
Age Years, Occu Agri.  
R/o. Wagholi,  
Tq & Dist. Osmanabad.
- 16 Shri Dayanand S/o Prabhakar Shinde,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Sangavi,  
Tq. & Dist. Osmanabad  
Age Years, Occu Agri.  
R/o. Sangavi,  
Tq & Dist. Osmanabad.
- 17 Shri Deelip S/o Namdeo Solankar,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Davutpur,  
Tq. & Dist. Osmanabad  
Age Years, Occu Agri.  
R/o. Davutpur,  
Tq & Dist. Osmanabad.
- 18 Sri Shuhash S/o Keshavrao Patil,  
(Representative of Jai Tuljabhavani Urban  
Co-operative Bank, Osmanabad.  
Tq. & Dist. Osmanabad  
Age Years, Occu Agri.  
R/o. Osmanabad,  
Tq & Dist. Osmanabad.
- 19 Shri Balkrushna S/o Vishwambar Patil,  
(Representative of Rajshri Shahu Gramin  
Bigar Sakari Pat Sanstald, Irla  
Tq. & Dist. Osmanabad  
Age Years, Occu Agri.  
R/o. Irla,  
Tq & Dist. Osmanabad.
- 20 Shri Shrikant S/o Ganpatrao Sakhare,  
(Representative of Mahatma Basweshwar Nagri  
Sakari Pat Santha Ltd., Osmanabad.  
Age : Years, Occu. Agri.,  
R/o Osmanabad,  
Tq and Dist. Osmanabad.

- 21 Shri Udhavrao S/o Ramrao Patil,  
(Representative of Osmanabad Taluka  
Shetkari Sakhari Khredi Vikri Sangh Ltd.,  
Osmanabad, Tq. & Dist. Osmanabad.  
Age Yes, Occu. Agri.  
R/o. Osmanabad,  
Tq. & Dist. Osmanabad
- 22 Shri Vikram S/o Manikrao Patil,  
(Representative of Dr. Padamsighji Patil Nagri  
Sakari Pat Sansta ltd., Osmanabad.  
Age Years, Occu. Agri.,  
R/o. Osmanabad,  
Tq. & Dist. Osmanabad
- 23 Shri Prabhavati W/o Ramesh Bhosle,  
(Representative of Yeshwant Sakari Dudh  
Utbidak Sansta ltd., Yedshi,  
Tq. & Dist. Osmanabad.  
Age Years, Occu. Agri.,  
R/o. Yedshi,  
Tq. & Dist. Osmanabad
- 24 Shri Shashikant S/o Panditrao Nibalkar,  
( Representative of Vakil Nagri  
Skari Pat Sansta Ltd., Osmanabad,  
Tq. & Dist. Osmanabad.  
Age Years, Occu. Agri.,  
R/o. Osmanabad,  
Tq. & Dist. Osmanabad.
- 25 Shri Suresh S/o Shivram Naiknavre,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Higlawadi,  
Tq. & Dist. Osmanabad.  
Age Years, Occu. Agri  
R/o Higlawadi,  
Tq. & Dist. Osmanabad.
- 26 Saw. Sureka S/o Tanaji Gaikwad,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Takli Bebli,  
Tq. & Dist. Osmanabad

Age Years, Occu Agri.  
R/o. Bebli,  
Tq & Dist. Osmanabad.

- 27 Khanderao S/o Vasant Shinde,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Arni,  
Tq. & Dist. Osmanabad  
Age Years, Occu Agri.  
R/o. Arni,  
Tq & Dist. Osmanabad.

Petitioners

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032.
- 02 The District Co-operative  
Election Officer (Divisional  
Joint Registrar, Co.Op. Societies  
Aurangabad Division,  
Aurangabad.
- 03 The State Co-operative Election  
Authority, Maharashtra Sate,  
Pune.

Respondents

Mr.L.C.patil, advocate for the petitioner

WITH  
(193) WRIT PETITION NO. 4174 of 2015

- 01 Sudhir s/o Parshwanath Durugkar,  
Representative of Shirural Anantpal  
Vividh Karkari Seva Sah. Society,  
Tq. Shirur Anantpal, District -Latur  
Age : 45 years, Occu. Agril.,  
R/o Shirur Anantpal, District Latur
- 02 Mrs. Padminibai w/o Suryabhan Patil,

Representative of Thergaon  
Vividh Karkari Seva Sah. Society,  
Tq. Shirur Anantpal, District -Latur  
Age : 50 years, Occu. Agril.,  
R/o Tehrgaon, Tq. Shirur Anantpal  
District Latur

03 Sayyed Siraj Gayyaj Ali,  
Representative of Ankulga  
Vividh Karkari Seva Sah. Society,  
Age : 48 years, Occu. Agril.,  
R/o Ankulga, Tq. Shirur Anantpal,  
District Latur.

04 Kalyanrao Chandarrao Barge,  
Representative of Sakol  
Vividh Karkari Seva Sah. Society,  
Age : 55 years, Occu. Agril.,  
R/o Sakol, Tq. Shirur Anantpal,  
District Latur

Petitioners

Versus

01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya  
Mumbai – 400 032.

02 The District Cooperative Election  
Officer (Divisional Joint Registrar,  
Co.op. Societies, Latur Division,  
Latur) Election for DCC Bank Ltd.,  
Latur

Respondents

Mr.N.P.Patil-Jamalpurkar, advocate for the petitioner

WITH  
(194) WRIT PETITION NO. 4175 OF 2015

01 Murhari S/o Vishwanath Mane,  
Representative of Lasona Vividh  
Karyakari Seva Sah. Society,

Tq. Devani, Distinct Latur  
Age : 45 years, Occu. Agril.,  
R/o. Lasona, Tq. Devani,  
District Latur.

02 Kishan s/o Mahadappa Gaikwad,  
Representative of Anandwadi Vividh  
Karyakari Seva Sah. Society,  
Tq. Devani, District Latur  
Age : 62 years, Occu. Agril.,  
R/o. Anandwadi, Tq. Devani,  
District Latur.

03 Sow. Savita Subhashrao Borole,  
Representative of Ajani Vividh  
Karyakari Seva Sah. Society,  
Tq. Devani, District Latur  
Age : 45 years, Occu. Agril.,  
R/o. Ajani, Tq. Devani,  
District Latur.

04 Dharamveer Dattugir Giri,  
Representative of Devani (Kh.) Vividh  
Karyakari Seva Sah. Society,  
Tq. Devani, District Latur  
Age : 60 years, Occu. Agril.,  
R/o. Devni (kh), Tq. Devani,  
District Latur.

05 Madhavrao Kashnathappa Dhanure,  
Representative of Devni (Bk) Vividh  
Karyakari Seva Sah. Society,  
Tq. Devani, District Latur  
Age : 55 years, Occu. Agril.,  
R/o. Devani (Bk), Tq. Devani,  
District Latur.

06 Gangabai Manmathappa Patil  
Representative of Valandi Vividh  
Karyakari Seva Sah. Society,  
Tq. Devani, District Latur  
Age : 62 years, Occu. Agril.,  
R/o. Valandi, Tq. Devani,  
District Latur.

07 Shankarrao Hanumantrao Hude,  
Representative of Kavthala Vividh  
Karyakari Seva Sah. Society,  
Tq. Devani, District Latur  
Age : 51 years, Occu. Agril.,  
R/o. Kavthala, Tq. Devani,  
District Latur.

08 Ganpat Vyankatrao Biradar,  
Representative of Dhanegaon Vividh  
Karyakari Seva Sah. Society,  
Tq. Devani, District Latur  
Age : 60 years, Occu. Agril.,  
R/o. Dhanegaon, Tq. Devani,  
District Latur.

Petitioners

Versus

01 The State of Maharashtra  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra Sate, Mantralaya,  
Mumbai-400 032.

02 The District Cooperative  
Election Officer (Divisional Joint  
Registrar, Co.op. Societies,  
Latur Division, Latur).

Respondents

Mr.N.P.Patil-Jamalpurkar, advocate for the petitioner

WITH  
(195) WRIT PETITION NO.4194 OF 2015

01 Vithal S/o Parasram Satpute,  
(Representative of Vividha Karyakari  
Seva Sahakari Sanstha Ltd.,  
Ghodaki, Tq. Vashi, District Osmanabad)  
Age : 40 years, Occu. Agri.,  
R/o Godaki, Tq. Vashi,  
District Osmanabad.

Petitioner

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Cooperation 85 Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032.
- 02 The District Cooperative Election  
Officer (Divisional Joint Registrar,  
Co-operative Societies,  
Osmanabad Division, Osmanabad.
- 03 The Maharashtra State Cooperative  
Election Authority, Pune, Dist. Pune Respondents

Mr.H.T.Gaikwad, advocate for the petitioner

WITH  
(196) WRIT PETITION NO. 4198 OF 2015

- 01 Shrishail S/o Gunvantappa Karbhari,  
(Representative of Jevli Education Sahakari  
Pat Society Ltd. Jevli,  
Tq. Lohara, Dist. Osmanabad..  
Age 51 years, Occu. Service,  
R/o. Jevli, Tq. - Lohara,  
Dist. Osmanabad. Petitioner

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai- 400 032.
- 02 The District Co-operative Election  
Officer (Divisional Joint Registrar,  
Co.Op. Societies, Aurangabad Division,  
Aurangabad.
- 03 The State Co-operative Election

Authority, Maharashtra State,  
Pune.

Respondents

Mr.N.R.Pawade, advocate for the petitioner

WITH  
(197) WRIT PETITION NO.4208 OF 2015

01 Sau. Kaushalyabai Bhimrao Khandagale  
Age : 49 Years, Occu. : Agriculturist,  
Delegates of Pimpri Nirgudi, V.K.S.S. Ltd.,  
R/o : Pimpri Nirgudi, Talua : Khultabad  
District : Aurangabad.

02 Subhash Uttamsing Nimroth,  
Age : 38 years, Occu. : Agriculturist,  
Delegates of Chincholi V.K.S.S. Ltd.,  
R/o : Chincholi, Taluka : Khultabad,  
District : Aurangabad.

Petitioners

Versus

01 The State of Maharashtra,  
Through its Secretary for Co-operation  
Textile and Handloom Department,  
Mantralaya, Mumbai-32.

02 The Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
AND The District Co-operative Election Officer,  
for holding the Elections of  
Aurangabad District Central Co-op. Bank Ltd.,  
Aurangabad.

Respondents

Mr.P.B.Shirsath, advocate for the petitioner

WITH  
(198) WRIT PETITION NO. 4214 OF 2015

Bhagwan Shikshak Va Shikshaketar  
Sahakari Pat Sanstha Ltd., Kingaon,  
Tq. Ahmedpur, Dist. Latur  
Through its Chairman,

Bhaskar s/o Ramkishan Tandale,  
Aged 55 year, Occu : Service.,  
R/o. Chikli, Tq. Ahmedpur,  
Dist. Latur.

Petitioner

Versus

- 01 The State of Maharashtra,  
Through the Secretary,  
In the Department o Co-operation  
Mantralaya, Mumbai-32.
- 02 The State Co-operative Election  
Commissioner, Maharashtra State,  
Pune, Old Central Building, Pune.
- 03 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Central Building,  
Pune.
- 04 The District Election Officer,  
Latur District Central Co-operative  
Bank Lgtd., Latur and Divisional  
Joint Registrar, Co-operative Societies,  
Latur. Tq. & Dist. Nanded.
- 05 The Latur District Central Co-operative  
Bank Ltd., Latur, Tq. & Dist.  
Latur.  
Througuh its Managind Director
- 06 The District Deputy Registrar,  
Co-operative Societies, Latur,  
Tq. & Dist. Latur.

Respondents

Mr.V.M.Maney, advocate for the petitioner

WITH  
(199) WRIT PETITION NO. 4215 OF 2015

The Vikas Cooperative Bank Ltd.,  
Latur, Tq. & District Latur

Through its Chief Executive Officer,  
Syed Yousufuddin S/o Shafiuddin Mashayak  
Age : 59 years, Occu. : Service,  
R/o : Latur, Tq. & District Latur.

Petitioner

Versus

01 The State of Maharashtra,  
Through its Principal Secretary,  
Cooperation and Textile Department,  
Mantralaya, Mumbai-32.

02 The District Cooperative Election Officer,  
Latur District Central Cooperative Bank Ltd.,  
Latur, District Laur.

03 The Latur District Central Cooperative  
Bank Ltd., Latur, Tq. & District Latur,  
Through its Managing Director.

Respondents

Mr.H.V.Patil, advocate for the petitioner

WITH  
(200) WRIT PETITION NO. 4228 OF 2015

Balu s/o Digambar Nagargoje,  
Age : 37 years, Occ:- Agri  
R/o: Dampuri, Tq. Gangakhed,  
Dist. Parbhani.  
(representative of Vividh Karyakari  
Seva Sahakari Sanstha Ltd.,  
Dampuri, Tq. Gangakhed  
Dist. Parbhani. )

Petitioner

Versus

01 The State of Maharashtra  
Through th Secretary,  
Co-operation and Textile Department,  
Mantralaya, Mumbai.

02 The Secretary,

State Co-operative Election Authority,  
Maharashtra State, Pune.

- 03 The District Co-operative Election Officer,  
Parbhani District Central Co-operative Bank  
Ltd., Parbhani AND Divisional Joint Registrar,  
Cooperative Societies, Aurangabad  
Division, Aurangbad.
- 04 The Chief Executive Officer,  
Parbhani District Central Co-operative Bank  
Ltd., Parbhani. Respondents

Mr.K.J.Suryawanshi, advocate for the petitioner

WITH  
(201) WRIT PETITION NO. 4324 OF 2015

Shivaji S/o Marotirao Mote,  
Age 47 yers, Occ. Agril / The member of  
Beed District Majoor Sahakari Sanstha Ltd.,  
Beed. R/o. Mote Galli, Tq. Georai,  
Dist. Beed. Petitioner

Versus

- 01 The State of Maharashtra  
through its Member Secretary,  
Department of Cooperative,  
Mantralaya, Mumbai -32.
- 02 The District Registrar,  
Maharashtra Co-operative Societies,  
Beed, Tqt. & Dist. Beed.
- 03 The District Deputy Registrar,  
Maharashtra Co-operative Societies,  
Beed, Head Office, Beed.
- 04 The District Co-operative Bank Ltd.,  
Beed, Head Office, Beed.
- 5] The Election Officer,  
The District Co-operative Bank, Beed. Respondents

Mr.S.G.Magre, advocate for the petitioner

WITH  
(202) WRIT PETITION NO. 4325 OF 2015

01 Shri Karbhari S/o Kadu Golande,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Limbe Jalgaon,  
Tq-Gangapur, Dist. Aurangabad.  
Age : 48 years, Occu. Agri.,  
R/o Limbe Jalgaon, Tq-Gangapur,  
District Aurangabad.

02 Shri Sudam S/o Ambadas Patekar,  
(Representative of Vividh Karyakari Seva  
Sahakari Society Ltd., Turkabad  
Tq-Gangapur, Dist. Aurangabad.  
Age : 35 years, Occu. Agri.,  
R/o Turkabad, , Tq-Gangapur,  
District Aurangabad.

Petitioners

Versus

01 The State of Maharashtra,  
Through its Secretary,  
Co-operation & Textile Deptt.,  
Maharashtra State, Mantralaya,  
Mumbai – 400 032.

02 The District Cooperative  
Election Officer (Divisional  
Joint Registrar, Co.Op. Societies,  
Aurangabad Division, Aurangabad.

03 The State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr.V.D.Sapkal, advocate for the petitioner

WITH  
(203) WRIT PETITION NO. 4359 OF 2015

Santosh s/o Kashinath Pandilwar  
Age- 42 years, Occ-Agriculture,  
R/o : Degloor, Tq. Degloor,  
Dist. Nanded.

Petitioner

Versus

01 State of Maharashtra,  
Through its Secretary,  
Co-operation Department,  
Mantralaya, Mumbai-32.

02 State Cooperative Election Authority,  
2<sup>nd</sup> floor, New Central Building,  
Ambedkar Wellesly Rd, Pune,  
Maharashtra 411001.

03 Divisional Joint Registrar  
Co-operative Societies, Latur Division,  
Latur, and Returning officer for election of  
Nanded District Central Co-operative Bank Ltd.,  
Central administrative Building,  
Second floor, Latur.

Respondents

Mr.Umakant B. Deshmukh, advocate for the petitioner

WITH  
(204) WRIT PETITION NO. 4391 OF 2015

Gangadhar s/o Irranna Panchal  
Age 68 years, Occ- Agriculture  
R/o : Kawalgadda, Tq. Degloor,  
Dist. Nanded

Petitioner

Versus

01 State of Maharashtra,  
Through its Secretary,  
Co-operation Department,  
Mantralaya, Mumbai-32.

02 State Cooperative Election Authority,  
2<sup>nd</sup> floor, New Central Building,

Ambedkar Wellesly Rd, Pune,  
Maharashtra 411001.

- 03 Divisional Joint Registrar  
Co-operative Societies, Latur Division,  
Latur and Returning officer for election of  
Nanded District Central Co-operative Bank Ltd.,  
Central administrative Building,  
Second floor, Latur. Respondents

Mr.U.B.Deshmukh, advocate for the petitioner

WITH  
(205) WRIT PETITION NO. 4403 OF 2015

Ashokrao s/o Dhondbarao Surose,  
Age : 50 years, Occ. Agri.,  
R/o Shirad, Tq. Hadgaon,  
Dist. Nanded.  
(Representative of Shirad Vividh  
Karyakari Seva Sahakari Maryadit,  
Tq. Hadgaon, Dist. Nanded) Petitioner

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation and Textile Department,  
Mantralaya, Mumbai-32.
- 02 The District Co-operative Election  
Officer for Nanded District Central  
Co-operative Bank Nanded and  
Divisional Joint Registrar,  
Co-operative Societies Latur Division,  
Latur
- 03 Vividh Karyakari Seva Sahakari  
Maryadit, Shirad, Tq. Hadgaon,  
Dist. Nanded  
Through its Secretary Respondents

Mr.S.G.Rudrawar, advocate for the petitioner

WITH  
(206) WRIT PETITION NO. 4411 OF 2015

Seva Sahakari Society Ltd.,  
Somthana (Umri Pati),  
Ttq. Umri, Dist. Nanded  
through its Representative :-  
Shri Ananda Vithal Chintake,  
Age : 34 years, Occ : Agril.,  
R/o, Somthana Tq. Umri,  
Dist. Nanded.

Petitioner

Versus

01 District Co-operative Election Officer @  
Divisional Joint Registrar,  
Cooperative Societies, Latur,  
Dist. Latur.

02 State Co-operative Election  
Authority, Maharashtra State,  
Pune.

Respondents

Mr.M.S.Deshmukh, advocate for the petitioner

WITH  
(207) WRIT PETITION NO. 4412 OF 2015

Bhaurao S/o Vitthal Bagal,  
Age :- 60 years, Occ. Agri.,  
R/o Shibdari, Tq. Hadgaon,  
Dist. Nanded.  
(Representative of Shibdari  
Vividh Karyakari Seva Sahakari  
Maryadit, Tq. Hadgaon,  
Dist. Nanded )

Petitioner

Versus

01] The State of Maharashtra  
Through its Secretary,  
Co-operation and Textile Department  
Mantralaya, Mumbai-32.

- 02 The District Co-operative Election Officer for Nanded District Central Co-operative Bank, Nanded and Divisional Joint Registrar, Co-operative Societies Latur Division, Latur
- 03 VividhKaryakari Seva Sahakari Maryadit, Shibdari, Tq. Hadgaon, Dist. Nanded  
Through its Secretary Respondents

Mr.S.G.Rudrawar, advocate for the petitioner

WITH  
(208) WRIT PETITION NO. 4413 OF 2015

- 01 Manwath Taluka Zilla Parishad Teacher Co-operative Society Ltd., Manwath, Dist. Parbhani  
through its Member/ Representative :-  
Shri Dilip Keshavrao Lad,  
Age : 40 years, Occ : Agril.,  
R/o Manwath Tq. Manwath & Dist. Parbhani.
- 02 Hingalmata Nanded Sahakari Credit Society Ltd., Manwath, Tq. Manwath Dist. Parbhani, through its Member / Representative :-  
Shri Laxman Khandeshor Jawade  
Age : 40 years, Occ : Agril.,  
R/o Manwath, Tq. Manwath, Dist. Parbhani.
- 03 Narsing Pani Wafar Sahakari Ltd Pondul, Tq. Manwath, Dist. Parbhani througih its Member/ representative :-  
Shri Sarjerao Gangadharji Dhopate  
Age : 45 years, Occ : Agril.,  
R/o, Pondul, Tq. Manvat, Dist. Parbhani. Petitioners

Versus

01 District Co-operative Election Officer @  
Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Dist. Aurangabad.

02 District Deputy Registrar,  
Co-operative Societies,  
Parbhani, Dist. Parbhani.

03 The State Co-operative Election  
Authority Pune.

Respondents

Mr.R.J.Nirmal, advocate for the petitioner

WITH  
(209) WRIT PETITION NO. 4414 of 2015

Seva Sahakari Santha LTD,  
Chinchala, Ttq. Wadwani, Dist. Beed  
through its Member/ Representative :-  
Shri Baburao Ashruba Jadhav,  
Age : Occc: Agril.,  
R/o, Chinchala, Tq. Wadwani,  
Dist. Beed.

Petitioner

Versus

01 District Co-operative Election Officer @  
Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Dist. Aurangabad.

02 District Deputy Registrar,  
Co-operative Societies,  
Beed Dist. Beed.

03 The State Co-operative Election  
Authority, Pune.

Respondents

Mr.R.J.Nirmal, advocate for the petitioner

WITH  
(210) WRIT PETITION NO. 4415 OF 2015

Aruna Asafali Shikshak Karmachari  
Patsanstha Ltd., Beed,  
Tal. & District Beed, Through  
Shivraj S/o Khiraji Pakhare,  
Age 28 yers, Occ. Service,  
R/o Swarajya Nagar, Beed,  
Tal. & Dist. Beed.

Petitioner

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation Department,  
Mantralaya, Mumbai.
- 02 The State Co-operative Election  
Commissioner, Maharashtra State,  
Pune, Old Central Building,  
Pune.
- 03 The Secretary, State Co-operative  
Election Authority, Maharashtra State,  
Central Building, Pune.
- 04 The District Election Officer, Beed,  
District Central Co-operative Bank  
Ltd., Beed and Divisional Joint  
Registrar Co-operative Societies,  
Latur, Tal. & District Beed.
- 05 The Beed Central Cooperative Bank  
Ltd., Beed, Tal. & Dist. Beed,  
Through its Managing Director.
- 06 The District Deputy Registrar,  
Co-operative Societeis, Beed,  
Tal. & District Beed.

Respondents

Mr.S.S.Thombre, advocate for the petitioner

WITH  
(211) WRIT PETITION NO. 4416 OF 2015

Gorak Narayan Tandale,  
Age years, Occ.: Agril  
R/o Goregaon, Tq. Kaij, Dist. Beed.  
[representative of Vividh Karyakari Seva Sahakari Ltd.  
Goregaon, Tq. Kaij, Dist. Beed] Petitioner

Versus

- 01 The State of Maharashtra,  
Through its Secretary,  
Co-operation and Textile  
Department, Mantralaya,  
Mumbai-32.
- 02 The Secretary,  
State Co-operative Election Authority,  
Maharashtra State, Pune.
- 03 The District Co-operative Election Officer,  
Beed District Central Co-operative bank,  
Ltd. Beed and Divisional Joint Registrar,  
Co-operative Societies, Aurangabad  
Division, Latur
- 04 The Chief Executive Officer,  
Beed District Central Co-operative Bank,  
Ltd., Beed. Respondents

Mr. T.G.Gaikwad, advocate for the petitioner

WITH  
(212) WRIT PETITION NO. 4417 OF 2015

Smt. Kamalbai s/o Uttamrao Tawade,  
Age : 50 years, Occ. Household,  
R/o Talani, Tq. Hadgaon,  
Dist. Nanded.  
(Representative of Talani Vividh  
Karyakari Seva Sahakari Maryadit,  
Tq. Hadgaon, Dist. Nanded. Petitioner

Versus

- 01 The State of Maharashtra  
Through its Secretary,  
Co-operation and Textile Department  
Mantralaya, Mumbai-32.
  - 02 The District Co-operative Election  
Officer for Nanded District  
Central Co-operative Bank  
Nanded and Divisional Joint  
Registrar, Co-operative Societies  
Latur Division, Latur.
  - 03 Vividh Karyakari Seva Sahakari  
Maryadit, Talani, Tq. Hadgaon,  
Dist. Nanded  
Through its Secretary
- Respondents

Mr.S.G.Rudrawar, advocate for the petitioner

WITH  
(213) WRIT PETITION NO.3816 OF 2015

- 01 Shirpur Sayala Vividh Karyakari  
Seva Sahakari Society Ltd.,  
Shirpur, Tq. Palam, District  
Parbhani.
- 02 Someshwar Vividh Karyakari  
Seva Sahakari Society Ltd.,  
Someshwar, Tq.Palam,  
District Parbhani.
- 03 Aarkhed Vividh Karyakari  
Seva Sahakari Society Ltd,  
Aarkhed, Tq.Palam, District  
Parbhani.
- 04 Farkanda Vividh Karyakari  
Seva Sahakari Society Ltd.,  
Farkanda, Tq. Palam, District

Parbhani.

05 Palam Taluka Kharedi Vikri  
Sangh, Palam, Tq. Palam,  
District Parbhani.

06 Baliraja Phale & Bhajipala  
Kharedi Vikri Sangh Ltd.,  
Dharkhed, Tq. Gangakhed,  
District Parbhani.

07 The Shetkari Sahakari Kapus  
Prakriya Sangh Ltd.,  
Gangakhed, Tq. Gangakhed,  
District Parbhani.

08 Changephal Vividh Karyakari  
Seva Sahakari Society Ltd.,  
Changephal, Tq. Purna,  
District Parbhani.

09 Kalgaon Vividh Karyakari  
Seva Sahakari Society Ltd.,  
Kalgaon, Tq. Purna,  
District Parbhani.

10 Mahagaon Vividh Karyakari  
Seva Sahakari Society Ltd.,  
Mahagaon, Tq. Purna,  
District Parbhani.

11 Majlapur Vividh Karyakari  
Seva Sahakari Society Ltd.,  
Majlapur, Tq. Purna,  
District Parbhani.

12 Deulgaon Vividh Karyakari  
Seva Sahakari Society Ltd.,  
Deulgaon, Tq. Purna,  
District Parbhani.

13 Devthana Vividh Karyakari  
Seva Sahakari Society Ltd.,  
Devthana, Tq. Purna,

District Parbhani.

14 Dhanora Kale Vividh Karyakari  
Seva Sahakari Society Ltd.,  
Dhanora, Tq.Purna, Dist.Parbhani

Deleted as per Court's  
order dated 28.04.2015.

15 Golegaon Vividh Karyakari Seva  
Sahakari Society Ltd., Golegaon,  
Tq.Purna, District Parbhani.

16 Aalegaon Vividh Karyakari Seva  
Sahakari Society Ltd.,  
Aalegaon, Tq.Purna, Dist.Parbhani.

17 Zari Vividh Karyakari Seva  
Sahakari Society Ltd., Zari,  
Tq. & District Parbhani.

18 Lohgaon Vividh Karyakari  
Seva Sahakari Society Ltd.,  
Lohgaon, Tq. & Dist.Parbhani.

Petitioners

Versus

01 The State of Maharashtra,  
through the Secretary,  
Co-operative Department,  
Mantralaya, Mumbai-32.

02 The Returning Officer,  
for election of Parbhani District  
Central Co-operative Bank Ltd.,  
and Divisional Joint Registrar,  
Co-operative Societies,  
Aurangabad.

03 The District Deputy Registrar,  
Co-operative Societies,  
Parbhani, District Parbhani.

04 The Parbhani District Central  
Co-operative Bank Ltd., Parbhani,  
through its Managing Director.

Respondents

**CORAM : R.M.BORDE &  
V.K.JADHAV, JJ.**

**Reserved on : 23<sup>rd</sup> April, 2015  
Pronounced on : 06<sup>th</sup> May, 2015.**

**JUDGMENT (Per R.M.Borde, J.):**

1 Heard. Rule. Rule made returnable forthwith and heard finally by consent of learned Counsel for respective parties.

2 In these group of petitions, challenge is raised to the orders passed by the District Cooperative Election Officers, who are appointed by the State Cooperative Election Authority, thereby directing deletion of names of respective petitioners from the final list of voters prepared for the purposes of holding elections to the Managing Committee of District Central Co-operative Bank.

3 The elections to the District Central Cooperative Banks, in the State, are declared by the State Cooperative Election Authority. Before finalisation of the voters' list in accordance with Rule 10(2) of the Rules, the primary Agricultural Cooperative Societies / Vividh Karyakari Seva Sahakari Societies, who are members of the District Central Cooperative Bank, were called upon to submit their nominee under Rule 10(2) of the Rules. The qualifying date for the purposes of inclusion of name of the member in the preliminary voters' list was also communicated to the concerned society. On receipt of the resolution adopted by the Managing Committee of the Primary Cooperative Society informing name of the nominee for recording votes at the election of District

Central Cooperative bank, the name of the concerned society and its nominee was included in the preliminary voters' list.

4 It is not a matter of dispute in all these petitions that names of the societies and their nominees are included in the PRELIMINARY voters' list prepared for the purposes of holding elections to the District Central Cooperative Bank. However, at the stage of finalisation of voters list, name of the concerned society has been deleted referring to the decision of Division Bench of this Court in Writ Petition No.1947 of 2015, dated 05.03.2015) to which, one of us (*R.M.Borde, J.*) is a member. It is recorded in the order passed by the District Cooperative Election Officer, while directing deletion of name of the society, that such of those primary societies, whose election falls due prior to 31.03.2013, are not entitled for extending protection under Section 166(4) of the Maharashtra Co-operative Societies Act in respect of continuation of Managing Committees of such societies and as such, resolution passed by the managing Committee of such primary cooperative society, whose election was due prior to 31.03.2013, is unauthorised one and cannot be taken note of.

5 The petitioners contend that the order directing deletion of their names from the final voters list by the respective District Cooperative Election Officers is illegal for the reason that the order of deletion has been issued in violation of principles of natural justice since the petitioners have not been extended any opportunity of hearing before taking action of deletion of their names. It is also contended that the District Cooperative Election Officer ought to take a decision himself and shall not be guided by

the higher authorities while performing his statutory functions. It is contended that the State Cooperative Election Authority does not have competence and authority in law to issue directives to the District Cooperative Election Officers in respect of statutory functions required to be performed by him. It is also contended that mere observations made by the Division Bench of this Court, in the judgment referred to above, cannot be a ground for deletion of names of petitioners who were included in the preliminary voters' list. It is also contended that the observations made by the Division Bench of this Court in the aforesaid judgment, are in the absence of consideration of relevant provisions of law and as such, does not have any binding effect.

6 The petitioners also contend that the District Cooperative Election Officer, while issuing impugned order, has acted beyond the scope of interference permissible under Rule 11 of the Maharashtra Cooperative Societies (Election to Committee) Rules, 2014. The petitioners, as such, pray for quashing the orders impugned in these petitions.

7 Learned Government Pleader appearing for Respondent-State as well as Shri Kadam, learned Counsel appearing for State Cooperative Election Authority support the order and contend that interference in the ongoing process of election is impermissible. Reliance is placed on the judgment in the matter of **Shri Sant Sadguru Janardan Swami (Moingiri Maharaj) Sahakari Dugdha Utpadak Sanstha & another Vs. State of Maharashtra & others**, reported in AIR 2001 SC 3982, to contend that this Court shall not cause interference in the ongoing

process of election.

8 The order passed by the District Cooperative Election Officer, in pursuance to the directives issued by the State Cooperative Election Authority instructing the concerned Returning Officers to take note of the observations made in the judgment delivered by the Division Bench of this Court in Writ Petition No.1947 of 2015.

9 Writ Petition, referred to above, was presented by the petitioners therein praying for issuance of writ of mandamus, order or direction in the like nature, to the respondents to complete the process of elections of primary co-operative societies, who are the members of Respondent Bank before preparation and finalisation of the voters list for the purposes of holding the elections to Respondent-Bank. Respondent-Bank, before the Court, is a federal society having primary cooperative societies as its members. While dealing with the issue raised in the petition, attention of the Court was invited to sub-section (4) of Section 166 of the Maharashtra Cooperative Societies Act, 1960, which provides that all the primary societies, whose elections become due after 31.03.2015, the Managing Committees of such societies are entitled to continue till elections to such societies are held in accordance with provisions of the Act. It was observed by the Court on interpretation of the aforesaid provision, that it shall have to be presumed that, all those managing committees of primary societies, whose elections become due after 31<sup>st</sup> March, 2013, shall be entitled to send their representatives for the purpose of elections to Respondent-Bank. It is further observed that import

of sub-section (4) of Section 166 is that only in case of such of those primary societies, whose elections become due after 31.03.2013, the Managing Committee of such society shall be deemed to continue in office and shall have authorization to send their representative for elections to the Federal Society. In case of such of those societies, whose elections of managing committee become due before 31.03.2013, it cannot be construed that such committees continue for the purpose of sending their representatives to the Federal Society i.e. Respondent-Bank on proper construction of Section 166(4) of the Act.

10            Learned Counsel appearing for the petitioners contend that observations made by this Court in the aforesaid matter, may not sustain for the reason that sub-section (15) of Section 73CB carved out an exception, which has not been taken into account by the Court. It is also contended that such a provision is incorporated in sub-section (4) of Section 166 in view of substantial changes brought about in view of the Amendment Act of 2013. By virtue of the Amendment Act, the State Cooperative Election Authority has been constituted, which is responsible for conducting elections of cooperative societies in the State. The authority of the State Government to extend term of the Managing Committees of the societies, prescribed under old enactment, does not find place after the amendment. Whereas, the Societies have been mandated to inform the State Cooperative Election Authority before completion of term of the managing committee and make a suitable request for holding the elections. The State Cooperative Election Authority has also been mandated to hold elections of the Cooperative Societies in the State before completion of their tenure

and install a newly elected committee soon after completion of tenure of the managing committee of the society. The power of the State Government to exempt the society or class of societies from operation of law, namely Section 73AAA and certain other provisions, has been withdrawn. The tenure of the Managing Committee has been prescribed under Section 73AAA as five years and no power of extension is invested with the State. These change brought about by virtue of Amending Act of 2013, necessitated making provision for continuance of term of the managing committee, whose term come to an end after 31.03.2013 for a period until holding of elections by the State Cooperative Election Authority. Although provision has been made in respect of constitution of State Cooperative Election Authority, same was not created for quite some time, which necessitated amendment to Section 73CB (15) providing for a deadline for completion of elections, which ultimately was extended by a recent amendment (40 of 2014) on 23.12.2014 up to 30.06.2015. It is, thus, contended that while issuing directions, as above in Writ Petition No.1947 of 2015, provisions of Section 73CB (15) were not properly construed. The submission made by the petitioners, in this regard, is acceptable.

11 It shall have to be considered that the Maharashtra Cooperative Societies Act has undergone extensive amendments by virtue of Amending Act No.16 of 2013. The amendments were enforced in view of the Ordinance issued on 14.01.2013, which has received ascent of the Governor and thereafter published in the Official Gazette on 13.08.2013. Certain provisions of the Act are required to be taken into account.

12 Section 11 of the Act provides for power of the Registrar to decide certain questions. When a question arises, whether a person is an agriculturist or whether any person resides in the area of operation of the society or not, or whether a person is or is not engaged in or carrying on any profession, business or employment, or whether a person belongs or does not belong to such class of persons as declared under sub-section (1A) of section 22 and has or has not incurred a disqualification under that sub-section, such question shall be decided by the Registrar and his decision shall be final, but no decision adverse to any such person shall be given without giving him an opportunity of being heard. The major change brought about by virtue of Amendment of 2013 is constitution of State Cooperative Election Authority for the purposes of holding elections to the cooperative societies in the State. In view of provisions of sub-section (10) of Section 73CB, 'notwithstanding anything contained in any law for the time being in force, the election of the committee of each society shall be conducted by the State Co-operative Election Authority before the expiry of the term of the existing committee so as to ensure that the newly elected members of the committee assume office immediately on the expiry of the office of the members of the outgoing committee. The State Cooperative Election Authority is also mandated by virtue of sub-section (15) of Section 73CB, to hold election to the committee and consequent election of the office bearers of the society, which is due on the date of commencement of the Maharashtra Co-operative Societies (Amendment) Act, 2013, or may become due after such date, until 31<sup>st</sup> March, 2013 shall be held before 30<sup>th</sup> June, 2015. The provision is applicable

notwithstanding anything contained in the Act or Rules or the bye-laws of any co-operative society.

13 It is, thus, clear that the State Cooperative Election Authority is entrusted with the task of completing election process of the managing committees of the societies, whose elections were due on the date of enforcement of Amendment Act of 2013 or may become due after such date, until 31<sup>st</sup> March, 2013, by virtue of Amendment Act No.40 of 2014, deadline is prescribed to complete the election process up to 30<sup>th</sup> June, 2015. The class of societies mentioned in sub-section (15) of Section 73CB, is such of those societies whose elections become due on the date of commencement of Amendment Act of 2013, which date is 14.02.2013. Whereas, the Section further provides for extending the aforesaid date until 31.03.2014, obviously, for the reason that the said later date has been mentioned in Section 166(4) for the purposes of drawing a presumption that the committees of such societies, whose election become due after 31.03.2013, shall continue till elections of such societies are held.

14 Another reason, which appears for providing such deadline is that although the Act makes a provision for creation of the State Cooperative Election Authority, it was not constituted for quite a some time and as such, the deadline for holding elections by the State Cooperative Election Authority was extended from time to time and lastly up to 30.06.2015. It would be appropriate to consider the provisions of Section 166(4), which reads thus:

**166 Repeal, saving and construction:**

(4) Notwithstanding anything contained in this Act, as amended by the Maharashtra Co-operative Societies (Amendment) Act, 2013, but subject to the provisions of sub-section (15) of section 73-CB, the committees of which the elections become due after the 31<sup>st</sup> March, 2013, shall continue till the elections to such societies are held under the provisions of this Act as amended by the said Act. All the orders of the Administrator, Liquidator or the Registrar shall continue for the period mentioned in such order as if such orders are passed under this Act as amended by the said Act. All proceedings pending before the Registrar, person authorised by him, Liquidator or any other officer, or authority or Court under the provisions of this Act, shall stand transferred wherever necessary to the Registrar or any corresponding officer or, authority or Court under the provisions of this Act as amended by the said Act and shall be continued or disposed of by such Registrar, officer, authority or Court, in accordance with the provisions of this Act as amended by the said Act:

Provided that, any such committee of the society shall continue till the newly elected committee assumes the office.

The presumption in respect of continuation of the committees of the societies, of which election become due after 31.03.2013, is provided under sub-section (1), however, the same is subject to provisions of sub-section (15) of Section 73CB.

15 As has been stated above, it is the responsibility of the State Cooperative Election Authority to hold elections of the societies in the State after enforcement of the Amendment Act of 2013 as well as such of the societies of which elections become due until 31.03.2013 also, it is the responsibility of the State

Cooperative Election Authority to hold elections.

16 Another change brought about by the Amendment Act of 2013 is that Section 73AAA (3) provides the term of office of elected members of the societies and its office bearers as five years from the date of election. It is also to be taken note of, that Section 73G, which was referable to Specified Cooperative Societies, prior to amendment, has been deleted. Section 73IB provides that the power of the State Government to postpone elections has been taken away by virtue of Amendment Act of 2013. Section 73G (2), which relates to Specified Cooperative Societies, provide for the term of of the office of the members of the managing committee for five years, which period was capable of being extended by the State Government, for the reasons to be recorded in writing, for the period not exceeding one year so, however, that the total period does not exceed six years in the aggregate. It was also provided under proviso to sub-section 2B of Section 73G that, where the Collector fails to hold election to the committee of any such society, the term of office of the members of the committee of that society shall be deemed to have been extended till the date immediately preceding the date of the first meeting of the newly constituted committee.

17 The provisions, referred to above, in respect of Specified Cooperative Societies in respect of its tenure of five years or power of extension of the State Government for one year and continuance of the Managing Committees of such societies in certain circumstances until the date immediately preceding the date of first meeting of the newly constituted committee, has been

deleted in the Amendment Act of 2013. The powers of the State Government to exempt all societies from the provisions of the Act, as contained in Section 157, has been restricted in the Amendment Act of 2013 and provision in respect of tenure of the Managing Committee of the society i.e. Section 73AAA, the State Government does not have any power to grant relaxation from operation of the said provision. It is for this reason and because of the changes brought about by virtue of Amendment Act, sub-section (4) of Section 166, provides for a presumption in respect of continuance of the managing committees of such of those societies, which elections become due after 31.03.2013. So far as the societies, whose elections were due prior to enforcement of Amendment Act of 2014, by virtue of provisions of the Act of 1960, prior to its amendment, the tenure of the managing committees of such societies was protected until holding of elections and installation of the new managing committees of the societies or until taking of any adverse action by the State or the Registrar in accordance with Section 77A or Section 78 of the Maharashtra Co-operative Societies Act. Thus, the contention of the petitioners that exception is carved out in sub-section (4) of Section 166, in relation to such of those societies whose elections are due even prior to March 2013, and that the Managing Committees of such societies also shall continue till the newly elected committee assumes office, shall have to be accepted.

18 Learned Counsel appearing for the petitioners vehemently contended that the order passed by the District Cooperative Election Officer, directing deletion of their names is without application of mind to the record and that he has merely

acted on the instructions issued by the State Cooperative Election Authority. It is contended that it is the statutory function of the District Cooperative Election Officer to finalise the list of voters in accordance with Rules of 2014 and he is not expected to act on the instructions of any other authority while performing such statutory function. Rules 10 and 11 of the Maharashtra Co-operative Societies (Election To Committee) Rules, 2014, relating to the particulars to be included in the provisional list of voters and claims and objections to the provisional list of voters and final list of voters for the societies having society or societies and individuals as members, are relevant for consideration and those are quoted as below:

**10 Particulars to be included in the provisional list of voters for the societies having society or societies and individuals as members:**

(1) The provisional list of voters in case of individual Active members shall contain the surname, name, father's or husband's name, age, gender (in alphabetical order) if any, with address recorded in the register of members in Form 'E-3' of every person entitled to be registered as voter with such other particulars as may be necessary to identify him.

(2) Where a society or firm is the member of Society, the District Co-operative Election Officer or the Taluka or Ward Co-operative Election Officer shall publish a date for calling the name of representative, one hundred and fifty days prior to the date of expiry of term of office of the Committee. And such society shall send the name of representative duly authorized to vote at the election on behalf of the society or firm, so as to reach it to the office

of the District Co-operative Election Officer or Taluka or Ward Co-operative Election Officer at least one hundred and twenty days prior to the date of expiry of term of office of the Committee. The representative authorized by the member society shall be an active member of the member society.

(3) While communicating the name of the representative to the society the affiliated society shall enclose a copy of the resolution of the annual general body meeting of the society or its committee as provided under its by-laws, where the representative is so authorized. The society shall include in the list of voters the names of all such representatives as have been communicated to it before the date fixed for publication of the provisional list of voters by the District Cooperative Election Officer or Taluka or Ward Co-operative Election Officer. In addition to the names of representatives, the list shall contain the name of the affiliated societies, their registration numbers and addresses with names of the constituency, if any, to which they belong.

(4) A society which has communicated the name of its representative shall, by like resolution, be permitted to change the name of its representative only in case of death of the representative or where there is newly elected committee of the member society not later than five days before the last date for making nominations.

**11 Claims and objections to the provisional list of voters and the final list of voters for the societies having society or societies and individuals as members:**

(1) When any provisional list of voters is published for inviting claims and objections, any omission or error in respect of name or address or other particulars in the list may be

brought to the notice of the District Co-operative Election Officer or Taluka or Ward Co-operative Election Officer in writing by any member of the society concerned who is a voter or any representative authorized to vote on behalf of such society during office hours within ten days from the date of publication of the provisional list of voters.

(2) Any member of the society concerned making a claim or raising objection shall do so by a separate petition, which shall be presented to the District Co-operative Election Officer or Taluka or Ward Co-operative Election Officer during office hours, before the last date published for inviting claims and objections. Such claims or objections shall be preferred in writing and state the grounds on which the claim is based or the objection is raised, as the case may be.

(3) The District Co-operative Election Officer, or Taluka or Ward Co-operative Election Officer shall, after making such enquiries as deemed necessary in this regard, consider each claim or objection and give his decision thereon in writing to the persons concerned within ten days from the last date prescribed for receiving the claims and objections and final voters list should be published within the period of fifteen days from the last date prescribed for receiving operative Election Officer or Taluka or Ward Co-operative Election Officer after deciding all claims and objection shall be final list of voters.

(4) The copies of the final list of voters shall be displayed on the notice board of the District Co-operative Election Officer and also on the notice board of the society at least ten days before the declaration of the election programme and in no case later than fifteen days from the finalization of claims and objections. The District Co-operative Election Officer may also cause it to be published on the

official website of the SCEA, if any.

(5) If any change in the final voters list in accordance with sub-rule (4) of rule 10 is required, the District Co-operative Election Officer or the person authorized by him, after making such inquiry as he deems fit, make necessary changes in the final voters list.

19 It is the contention of the petitioner that while preparing provisional list of voters, it is for the District Co-operative Election Officer or Taluka Cooperative Election Officer or Ward Cooperative Election Officer to publish a date for calling the name of representative, one hundred and fifty days prior to the date of expiry of term of office of the committee; and on receipt of names of the delegates, the provisional list of voters has to be published in accordance with the programme. Sub-rule (4) of Rule 10 provides option to the societies to change name of its representative only in case of death of the representative or where there is newly elected committee of the member society not later than five days before the last date for making nominations. Rule 11(5) authorizes the District Co-operative Election Officer to hold an inquiry in respect of request made by a society under sub-rule (4) of Rule 10 and effect necessary changes in the final voter list. Rule 11 of the Rules also empowers the District Co-operative Election Officer or Taluka Co-operative Election Officer or Ward Co-operative Election Officer to entertain an objection in writing in respect of any omission or error in respect of name or address or other particulars in the list. The objections can be entertained if presented within the time provided under the programme and on consideration of such claims and objections, the District Cooperative Election Officer or Taluka Cooperative Election Officer

or Ward Cooperative Election Officer shall have to give his decision in writing to the person concerned within ten days from the last date prescribed for receiving claims and objections and final voters list shall be published within fifteen days from the last date prescribed for receiving claims and objections. The list so published shall be final list of voters.

20 It is contended by the petitioners that there was no objection to the enlistment of petitioners in the provisional voters list nor there was any objection which could have been entertained by the District Cooperative Election Officer in accordance with sub-rule (1) of Rule 11 and as such, decision taken by the District Cooperative Election Officer, directing deletion of their names from the final voters list is erroneous and illegal.

21 It is contended that nobody has brought to the notice of District Cooperative Election Officer any flaw in the final list of voters nor any objection permissible within the ambit of sub-rule (1) of Rule 11 has been noticed by the District Cooperative Election Officer and as such, it was impermissible for him to act and pass impugned order.

22 Reliance is placed by the petitioners on the judgment in the matter of **Chandrika Jha Vs. State of Bihar**, reported in 1984 AIR (SC) 322, to contend that it was impermissible for the District Cooperative Election Officer to act upon the instructions given by the State Election Authority. In the reported matter, the Registrar of the Cooperative Societies, Bihar, in exercise of powers conferred on him under the bye-laws, nominated the Committee of

17 members to be the first Board of Directors for the Cooperative Bank for a period of six months. The first Board of Directors constituted by the Registrar was not interested in holding the election of the Board of Directors and in stead, with the intervention of then Chief Minister of Bihar, got its term extended from time to time and elections of the new Board of Directors were postponed without any lawful justification. After resignation of the Chief Minister, Minister of Industries, State of Bihar, issued directions to the Commissioner of Cooperation to reconstitute the Committee, which was accordingly reconstituted. While dealing with the challenge, the Supreme Court, in para 11 of the judgment, has observed thus:

“..... The executive power of the State vested in the Governor under Article 154(1) connotes the residual or governmental functions that remain after the legislative and judicial functions are taken away. The executive power includes acts necessary for the carrying on or supervision of the general administration of the State including both a decision as to action and the carrying out of the decision. Some of the functions exercised under “executive powers” may include powers such as the supervisory jurisdiction of the State Government under Section 65A of the Act. The Executive cannot, however, go against the provisions of the Constitution or of any law.

Since the action of the State Government was found to be violative of law, it was struck down.

23 In the instant matter, directives have been issued by the State Cooperative Election Authority directing the District

Cooperative Election Officer/Registrar to take note of the directions given by the Division Bench, cited therein and to prepare final list of voters. The instructions issued by the State Election Cooperative Authority cannot be equated with the directions issued by the Chief Minister and Minister of Industries in the Bihar matter. It would be within the powers of State Cooperative Election Authority to issue directions under the powers invested in it under Section 73CB(1) of superintendence, direction and control of preparation of electoral rolls and conduct of elections. However, the District Election Officer has to exercise functions in accordance with the Election Rules of 2014. The Apex Court in the matter of Mohinder Singh Gill Vs. Chief Election Commissioner reported in **(1978) 1 SCC 405** has observed thus :

“It is true that Article 324 has to be read in the light of the constitutional scheme and the Representation of the People Acts of 1950 and 1951. The Article, however, operates in areas left unoccupied by legislation and the words superintendence, direction and control as well as conduct of all elections are in the broadest terms. Article 324 on the face of it, vests vast functions which may be powers or duties essentially administrative and marginally even adjudicative or legislative.

Provisions of Article 243K are pari materia to those of Article 324 of the Constitution of India. Article 243-K operates in areas left unoccupied by the legislation. The words superintendence, direction and control are indicative of the broad sweep of the constitutional provisions.

24 Thus, whatever is necessary for conduct of election comes within the sweep of the term superintendence, direction and

control and the Election Commission is capable of doing such acts and issue necessary directions for smooth functioning of elections. We, therefore, are of the view that the State Co-operative Election Authority is justified in adopting suitable measures in the instant matter for giving effect to the statutory provisions. It thus becomes obligatory on the part of the State Co-operative Election Authority under its powers to devise suitable methodology to hold elections. The State Co-operative Election Authority, while exercising superintendence and control over elections of co-operative societies, can issue directives in conformity with provisions of Act and Rules framed thereunder. When the provisions of the Act or Rules are silent as regards any particular issue or any contingency arises, which is not capable of being redressed under the Act, State Co-operative Election Authority can devise modalities and issue instructions so as to ensure smooth and proper conduct of elections. The State Co-operative Election Authority can issue directions, but such directions shall not be violative of any of the provisions of Co-operative Societies Act or Rules framed thereunder. The State Co-operative Election Authority derives power from Act and has to exercise powers within limits of Act and Rules as contrasted from Election Commission which derives power from provisions of Constitution of India.

25 It is the contention of the petitioners that exercise of powers by the District Cooperative Election Officer shall have to be in consonance with Rules 10 and 11 of the Rules of 2014. It is contended that scope of inquiry by the District Cooperative Election Officer is limited to the objections which relates to omission or error in respect of name or address or other

particulars in the voters list and nothing beyond that. Sub-rule (3) of Rule 11 provides that the District Cooperative Election Officer, or Taluka or Ward Co-operative Election Officer shall, after making such enquiries as deemed necessary in this regard, consider each claim or objection and give his decision thereon in writing. It is contended that the phraseology, “such enquiries as deemed necessary in this regard” is referable to subject matter governed by sub-rule (1) of Rule 11 alone. It is pointed out that provisions of Rule 11 (1) are pari materia with Rule 6 of Maharashtra Specified Co-operative Societies Election to Committee Rules, 1971. The scope of inquiry under Rule 6 of the Rules of 1971 was a matter of consideration in the matter of Dhondiba Parshuram Lokade and others Vs. Someshwar Sahakari Sakhar karkhana Ltd and others reported in **1979(0) BCI 43**. The Division Bench of this Court has observed in paragraphs 40 to 44 of the judgment as quoted below :

40. Thus, under Rule 6(1), all that the Collector is entitled to, and permitted to, do is to ensure the identity of the voter concerned, and if per chance, the identity is not sufficiently established in the provisional voters' list to take steps within the ambit of Rule 6(1) to see that it is. There is nothing in Rule 6(1) which empowers the Collector to hold a detailed inquiry, as was done in the instant case, whether a person is qualified to be on the Register of Members, and if not to delete his name from the provisional list of voters. Under section 38(2) of the Societies Act, the Register of Members is prima facie evidence of membership. It is not open to the Collector to upset that Register by holding an inquiry under Rule 6(1), which contemplates a very summary inquiry, confined only to the aspects set out in that Rule and nothing else.

41. The combined effect of Rules 4, 5 and 6 is that the powers of the Collector under Rule 6, though not without responsibility, are more in their nature, mechanical. He has to act as a guard or watch-dog and ensure that the identity of every person whose name appears in the provisional voters' list tallies with the person in the Register of Members. The intention behind, and the scope of these three Rules is to ensure that every person whose name appears in the Register of Members, should also appear in the voters' list, so that no person in the Register of Members is left out from the provisional voters' list by reason of some omission or error in respect of the particulars enumerated in Rules 5 and 6.

42. Furthermore, what cannot be lost sight of is that under Rule 4(2), it is an authenticated list that has to be sent by the Society to the Collector. In the Act or the Rules, there is no definition of the word "authenticated". However, the dictionary meaning of the word "authenticate" to be found in Random House Dictionary is : "To make authoritative or valid. To establish as genuine. To establish the authorship or origin conclusively or unquestionably." Thus it must be assumed that the authenticated list required to be sent to the Collector under Rule 4(2) is the correct list and correctly sets out the names of the person appearing in the Register of Members. Under Rule 6, there is no presumption or any scope for inference that the Collector is expected to go out of his way and to do detention work, in the face of the authenticated list furnished to him. In this case, we are informed that the authenticated list has in fact been

authenticated by the Chartered Accountant of the Society. There is nothing even remotely to suggest that this list is an other than what is purports to be, namely a correct reproduction of the names of the persons appearing in the Register of Members.

43. It must also be remembered that the scope of the inquiry by the Collector under Rule 6 is not only limited in nature, but is also of an extremely summary nature. Under Rule 4(2), the voters' list must reach the Collector by 15<sup>th</sup> July and copies of the voters' list must be displayed by 20<sup>th</sup> July. Under Rule 6(2), the claimant or objector who makes a petition before the Collector must do so by 31<sup>st</sup> July and under Rule 6(4) the Collector must give his decision on such claim or objection within 10 days, namely by 10<sup>th</sup> August. These four dates, namely 15<sup>th</sup> July, 20<sup>th</sup> July, 31<sup>st</sup> July and 10<sup>th</sup> August emphasise the summary nature of the inquiry contemplated by Rule 6. There is nothing in this Rule from which it can ever remotely be inferred that the Collector is authorised or empowered to hold a detailed inquiry as done in the instant case, call for documents to establish eligibility to membership, examine or cross-examine witnesses or otherwise dwell on the question whether a member deserves to be included in the Membership Register or not. The fact that the inquiry under Rule 6, is of a summary nature is also reflected from the fact that against his decision, no appeal has been provided. This emphasises that the inquiry, such as it is, under Rule 6 is not only a very summary inquiry, but also mechanical (though not without responsibility), limited only to the aspects set out in the Rule itself and no more.

44. It was urged on behalf of the Collector that in Rule 6(1) the word, “omission”, must not be read in conjunction with the words immediately following, but must be read only with the words “may be brought to the notice of the Collector”. This contention is not borne out by the plain reading of this Rule and merits rejection.

26 It would be clear on consideration of the observations referred to above that while considering the limits of exercise of powers of the Collector while preparing a list of voters the Division Bench of this Court has held that the rules do not even remotely authorise the Collector to hold a detailed inquiry by requiring production of document to establish eligibility to membership, examine or cross-examine witnesses or otherwise dwell on the question whether a member deserves to be included in the Membership Register or not. The Court ruled that inquiry under section 6 is of summary nature and is reflected from the fact that against said decision no appeal has been provided.

27 Similar view has been expressed by learned Single Judge of this Court while dealing with the matter of Rajan Dinkarrao Pharate and others Vs. State of Maharashtra and others reported in **1997(Supp.) Bom.C.R.203 : 1997(1) Mh.L.J. 543.** The court has observed in paragraph no. 21 of the judgment that “It is true that the Collector cannot under the garb of inquiry under sub-rules 5, 6 and 7 hold the exercise whether such person is entitled to be a member or not. If the Collector in such enquiry goes into entitlement to membership of person shown in the

register of members, it would be without jurisdiction.

28 Division Bench of this Court in the matter of **Karbhari Maruti Agawan and others vs. State of Maharashtra and others** reported in 1994 Mh.L.J. 1527 observed while interpreting the provisions of Specified Co-operative societies Election Rules, 1971, that if the Collector being responsible to hold election, meaning thereby valid elections, comes across certain objections and forwards those objections to the Registrar, this by itself will not be assailable. If some irregularity is pointed out to the Collector, he would always be free to bring it to the notice of the Registrar who would be competent to go into the question. It is further observed that the Registrar has all the powers to go into the question of qualification or dis-qualification of the member even when provisional list of voters was published. Since the Registrar can exercise his powers *suo motu* also these provisions in the statute are not merely enabling but they speak about the duty cast on the Registrar. While exercising his powers, the Registrar will not allow the parties to have fishing enquiries and will not allow withholding of the elections. He has power to seize the record if it is not produced before him by the Society, he has to hear claimants, objectors and affected persons expeditiously and give his orders directing the necessary corrections. But he should do so before the list is finalized and is declared the final list of voters for that election.

29 On consideration of the Rules, there can be no dual opinion that the District Cooperative Election Officer shall have to take his own decision, as mandated by the Rules. The objection

raised by the petitioners that the order has been issued by the District Cooperative Election Officer without extending an opportunity of hearing to them and as such, the order passed is in breach of observance of principles of natural justice, is also required to be taken into consideration. It was the responsibility of the District Cooperative Election Officer to extend an opportunity of hearing to the petitioners before passing any adverse orders. Since the order has been issued by the District Cooperative Election Officer in breach of observance of principles of natural justice, same is required to be quashed and set aside.

30 Respondents have raised an objection in respect of maintainability of the petition on the ground that process of election has commenced and that in view of the law laid down by the Supreme Court in the matter of **Shri Sant Sadguru Janardan Swami Vs. State of Maharashtra and others**, reported in **2001(8) SCC 509**, it would be impermissible for the court to go into the question raised in the matter. The judgment cited above has been considered in the subsequent judgment of the Supreme Court in the matter of **Ahmednagar Zilla S.D.V. & P. Sangh Ltd. Vs. State of Maharashtra**, reported in (2004) 1 SCC 133 : 2004(5) ALL M.R. (SC) 236. In that case challenge was to the electoral roll prepared on the basis of bye-laws which were held to be illegal. The Apex Court repelled the argument that the preparation of electoral roll being intermediary stage of the election process, challenge to the electoral roll cannot be entertained in exercise of writ jurisdiction. The Apex Court further held that where the voters' list had been prepared on the basis of non-existent rules, it would be illegal and the Court could interfere under Article 226 of the Constitution. In

the matter of **Pundlik Vs. State of Maharashtra and others**, reported in (2005) 7 SCC 181 the view expressed in Ahmednagar Zilla S.D.V. & P. Sangh Ltd. (cited supra) has been reiterated. The Division Bench of this Court in the matter of **Chandrakant Mahadev Patole and others V. State of Maharashtra and others**, reported in 2010 ALL M R (Supp) 457 referring to the aforesaid judgment of the Supreme Court has taken a view that interference with election process is permissible if the same was not in conformity with the relevant statutory provisions. The objection raised by the Respondents as regards maintainability of the petition is devoid of substance.

31 In the instant matter, without impeding ongoing process of elections, the illegality, that has occurred, can be cured and adoption of such course is permissible in view of the judgment referred to above.

32 For the reasons recorded above, writ petitions deserve to be allowed and same are accordingly allowed. The orders impugned in the petitions, passed by the respective District Cooperative Election Officers thereby directing deletion of names of petitioners from the final list of voters prepared for the purposes of holding elections to the respective District Central Cooperative Banks, relying upon the directives issued by the State Cooperative Election Authority, referring to the decision of the Division Bench of this Court in Writ Petition No.1947 of 2015, are quashed and set aside.

33 Rule is accordingly made absolute. There shall be no



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order as to costs.

Pending Civil Applications do not survive and stand disposed of.

**V.K.JADHAV**  
**JUDGE**

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**R.M.BORDE**  
**JUDGE**